

BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH, NEW DELHI.

ORIGINAL APPLICATION NO. 481/2023

Balbir Sandhu & Ors.

Applicants

VERSUS

State of U.P. & Anr.

Respondents

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(Nazimuddin)

Scientist F

Central Pollution Control Board

Delhi-110032

Dated: 08.02.2024

Place: Delhi

PRELIMINARY REPORT OF THE FIRST JOINT COMMITTEE
(in compliance of para 7 of order dated - 23.01.2024 in O. A. No. 481/2023)

1. Order dated 04.08.2023 and 09.11.2023 of Hon'ble NGT

Hon'ble National Green Tribunal (Principal Bench) Delhi in Original Application No. 481 of 2023 in the matter of Balbir Sandhu & Ors. Versus State of U.P. & Anr. vide order dated-04.08.2023 directed as below:

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2. In their application, the applicants have expressed their grievances regarding the following aspects:-

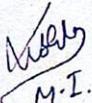
Grievances regarding illegal mining in District Saharanpur, Uttar Pradesh:

1. Causing of loss of revenue to the extent of Rs. 5000/- ... by the Administrative Officers in collusion with the mining mafia.
2. Commercial Mining by illegal stone crushers in the flood plain area of river Yamuna in the name of mining on agricultural land.
3. Mining of about 1 crore 80 lakhs cubic meters sand, murum, boulder in three years without grant of CTE/CTO by PCB.
4. Illegal mining in the area of Yamuna on the basis of MM-11 permits issued for mining in agricultural land.
5. Misappropriation of amount of Rs. 350 crores in the name of reclaiming agricultural land for cultivation.
6. Misappropriation of GST reverse charge on mining in agricultural land.
7. Allowing illegal mining in area prohibited under the River Ganga (Rejuvenation, Protection and Management) Authorities Order, 2016 and MoEF&CC circular dated 14.02.2022.
8. Violation of Sustainable Sand Mining Guidelines, 2016 and Enforcement and Monitoring Guidelines for Sand Mining, 2020.
9. Concealment of information regarding mining in agricultural land by non-inclusion thereof in DSR.

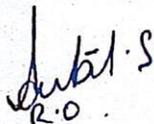
Grievances of illegal mining in District Yamuna Nagar, Haryana:

1. Illegal mining by showing sale of sand as sale of boulder by misuse of Mineral Dealer License.
2. Illegal mining in the area of river Yamuna under the garb of ERavana issued for other places.
3. Continuance of illegal mining despite prohibitive orders passed by this Tribunal and Hon'ble Punjab and Haryana High Court.
4. Illegal recovery of Gunda Tax by unsocial elements on Government check-posts.
5. Investment of black money by money laundering in mining leases carried out in District Yamuna Nagar and Saharanpur.
6. Illegal mining under forged E-Ravanas procured from other States.
7. Illegal mining by showing longer distances in E-Ravana to enable the vehicles to make more round trips within the time mentioned.

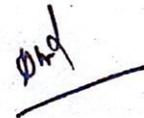

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8. Overloading of illegally mined material for transportation. The applicant has further submitted that use of satellite imaginary and google maps will substantiate high incidence of illegal mining.
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7. In view of the averments made in the application, we consider it appropriate that a Joint Committee be constituted to verify the factual position and suggest appropriate remedial action. Accordingly, we constitute a Joint Committee under the Chairmanship of Chairman, Central Pollution Control Board (CPCB) which shall in addition comprise of Member Secretaries, Uttar Pradesh and Haryana and District Magistrates, Yamuna Nagar, Haryana and Saharanpur, Uttar Pradesh and direct the same to look into the following aspects: -

- Details of replenishment studies carried out in District Yamuna Nagar, Haryana and District Saharanpur, Uttar Pradesh respectively and DSRs prepared;
- Number of mining leases (area and quantity) and permits sanctioned in District Yamuna Nagar, Haryana and District Saharanpur, Uttar Pradesh respectively with details of EC/CTE/CTO;
- Number of mining permits for mining in agricultural land granted in District Yamuna Nagar, Haryana and District Saharanpur, Uttar Pradesh respectively with details of EC/CTE/CTO;
- Number of stone crushers established/operating in District Yamuna Nagar, Haryana and District Saharanpur, Uttar Pradesh respectively with details of EC/CTE/CTO;
- Status of compliance with Sustainable Sand Mining Guidelines, 2016 and Enforcement and Monitoring Guidelines for Sand Mining, 2020;
- Particulars regarding show cause notices and closure notices issued and action taken on the same;
- Particulars of criminal cases registered with details regarding name of the complainant, name of the accused and offence committed; and
- Details of amount of environmental compensation imposed, recovered and utilized for restoration of environment.

8. The District Magistrates, Yamuna Nagar, Haryana and Saharanpur, Uttar Pradesh respectively are also directed to upload information regarding all mining leases, mining permits granted and stone crushers with details regarding EC/CTE/CTO in Districts Yamuna Nagar, Haryana and Saharanpur, Uttar Pradesh respectively within two weeks.

..... "

Further, by order dated 09.11.2023 Hon'ble NGT-PB allowed further time and directed that the report by the Committee mentioned in para no. 7 of order dated 04.08.2023 be filed within two months.

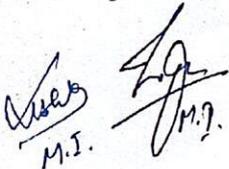
2. Order dated 23.01.2024 of Hon'ble NGT

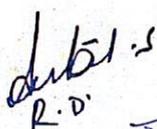
Hon'ble NGT-PB heard the matter on 23.01.2024 and the order is uploaded on 30.01.2024, as below:

"1. In compliance of order dated 09.11.2023 report has been filed by the CPCB vide email dated 21.01.2024.

2. We have gone through the report filed by CPCB and we find that the same is not signed by the Chairman and the Members of the Joint Committee. There is no mention regarding visits by the

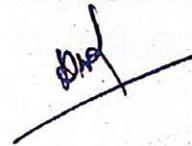

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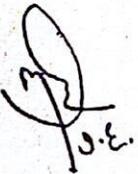
Joint Committee to any of the sites in question. Observations and the recommendations of the Committee are also lacking in view of fact that the Joint Committee has not undertaken field visits. The report purports to be a compilation of the information obtained from the concerned authorities without any verification regarding correctness thereof. There is complete noncompliance with the order passed by this Tribunal despite sufficient period of time having been granted regarding submission of the report. We express our displeasure and also condemn the manner in which the report has been prepared and filed without looking into the grievances of the applicants and verifying the factual position. Although such noncompliance warrants imposition of exemplary costs yet by taking a lenient view, we refrain from doing so. In the facts and circumstances, we considered appropriate to direct the Joint Committee to submit in writing a brief preliminary report on 09.02.2024 as to how much time is required by it for making requisite factual verification in view of the averments made in the application and submitting fresh report in terms of order dated 04.08.2023 passed by this Tribunal.

4. List for further consideration on 09.02.2024.
5. Interim injunctive order dated 04.08.2023 shall continue till further orders to the contrary.
6. A copy of this order be forwarded to the Chairman, CPCB and Members of the Joint Committee and District Magistrates, Yamuna Nagar and Saharanpur and Senior Superintendents of Police, Yamuna Nagar and Saharanpur respectively by e-mail for requisite compliance."

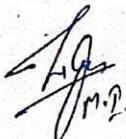
2. Actions taken in compliance of above orders

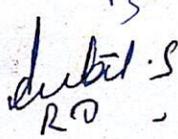
In compliance of above orders, following actions were taken.

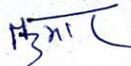
- State Pollution Control Board and Mining Department of Saharanpur Uttar Pradesh and Yamunanagar Haryana vide letter & e-mail dated-28.08.2023 were requested to provide information as per Hon'ble NGT order.
- District Mining Offices and Regional Office State Pollution Control Boards of Saharanpur & Yamunanagar were followed up vide emails dated-18.10.2023 & 23.10.2023 to provide complete information.
- CPCB officers along Regional Office of SPCBs visited District Mining Office of Yamunanagar and Saharanpur on 04.01.2024 to ensure submission of required information in the matter and requested SPCBs and Mining Officers of both districts by e-mail dated-05.01.2024 to provide complete information including checklists of compliance of Sustainable Sand Mining Guidelines 2016 and Enforcement & Monitoring Guidelines for Sand Mining 2020.
- CPCB by e-mail dated-11.01.2024 requested Regional Office and Mining Office of both districts and by email dated 15.01.2024 and reminder email dated 17.01.2024 requested joint committee members to provide complete information and comments/inputs.
- UP PCB RO - Saharanpur vide letter dated-04.09.2023 provided information on mining leases and stone crushers in the District Saharanpur and subsequently provided updated information vide letter dated 16.01.2024.
- District Mining Office Saharanpur vide letter dated- 05.09.2023 provided information on mining leases and mining permits in the District Saharanpur and subsequently provided updated information on replenishment study in reference to the earlier letter on 16.01.2024.
- HSPCB RO-Yamunanagar vide letter dated-15.09.2023 provided information on mining leases and stone crushers in the District Yamunanagar.
- District Mining Office Yamunanagar vide letter dated-19.01.2024 provided information on mining leases in the District Yamunanagar.

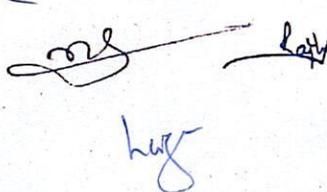

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3. Observations

The information provided by the concerned District Mining Officers and ROs of SPCB (Summary of given in next pages) reveals that:

i) In Saharanpur

- a) 03 mining leases of total area 92.83 hectare are operational at present in Yamuna river in Saharanpur District and these have obtained Environment Clearance and Consent to Operate. Further, 100 short period mining permits in agricultural field in floodplain of total area approx. 173.36 hectare were issued during financial Year 2023-24 (upto June, 2023) in Saharanpur District for removal of mineral upto 02 m depth, based on Gazette No. 1088 dated 28.03.2020 of MoEF&CC regarding exemption from obtaining Environment Clearance. No short term permit has been granted In district Saharanpur Since June, 2023.
- b) 112 stone crushers are operational in Saharanpur district. Besides, there as 73 other closed stone crushers, mostly self-closed.
- c) Mining lease wise replenishment assessment study for mining projects in river has been carried out by NABET/QCI accredited agency.

ii) In Yamunanagar

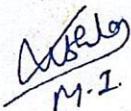
- d) 10 mining leases of total area 553.45 hectare are operational at present in Yamunanagar District – comprising 07 in Yamuna river and 03 agricultural land, and these have obtained Environment Clearance and Consent to Operate. The mining in agricultural field is being allowed up to 9 m depth.
- e) 174 stone crushers are operational in Yamunanagar district. Besides, there as 30 other closed stone crushers, either self-closed or closed by SPCB.
- f) In Yamunanagar district, replenishment studies are not conducted by by PPs.

4. Site visit dated 05.02.2024

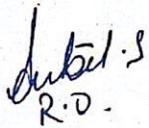
CPCB vide letter dated 01.02.2024 requested SPCBs and District Administration to provide specific comments / inputs on the grievances raised by the applicants and remedial measures to be suggested in respect of the grievances, and scheduled a field visit of the Joint Committee to mining sites in Yamunanagar and Saharanpur on 05.02.2024.

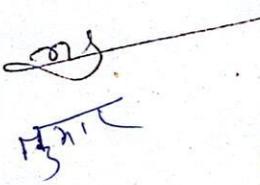
The field visit has been carried out on 05.02.2024 by officers of CPCB (Mr. Nazimuddin, Sc F, Mr. Gaurav Gehlot, Sc C and Mr. Saurabh Gairola, Sc B), District Administration Yamunanagar (Mr Jaspal Singh, SDM Bilaspur, Mr Anand Rawal, Naib Tehsildar, Mr Om Dutt Sharma, District Mining Officer along with two mining inspectors), officers of HSPCB (Mr Virender Punia, RO and Mr Abhijeet Singh, AEE), officers of UPPCB (Mr Mahender Singh, JE SPCB RO Saharanpur), District Administration Saharanpur (Mr Rajnish Kumar Mishra, ADM, Mr Deepak Kumar, SDM, Mr Ranbir Kumar Singh, District Mining Officers along with mining inspector). Engineers of Irrigation Department of Haryana and U.P. were also present during the inspection

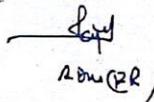
During the field visit one mining site in river and one mining site in agricultural field in floodplain was visited in Yamunanagar and one mining site in river and one mining site in agricultural field in floodplain was visited in Saharanpur.


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5. Meeting of the Joint Committee

A meeting of the joint committee was held on 07.02.2024 through VC under the chairmanship of Chairman, CPCB and attended by four members of the joint committee (Member Secretary, HSPCB, Member Secretary UPPCB, DC Yamunanagar and DM Saharanpur). The VC was also attended by Member Secretary, CPCB, Scientist F, IA Division, MoEF&CC, and officers of SPCBs and District Administrations.

The joint committee discussed the grievances raised in the letter petition / O.A. in detail the information so far received. The chairman desired that both District Administrations may provide – i) specific information along with remedial measures on the grievances raised by the applicants, ii) information about compliance of the MoEF&CC guidelines of 2016 and 2020, and iii) details of the enforcement monitoring system in place to check illegal mining, the SPCBs may provide details of system for compliance verification of EC/Consent conditions. The required information may be provided to CPCB urgently for submitting final the report.

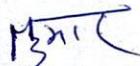
6. Interim Recommendations of the Joint Committee

- Annual replenishment study details be added in the DSR and placed in public domain and the annual mining capacity be determined on the basis of replenishment studies.
- Short term permission to farmers for removal of material deposited by flood be allowed on the basis of actual assessment of annually deposited material.
- Permitted mining projects in flood zone should follow the guidelines/framework of MoEF&CC and MoJSh/NMCG and the same be ensured by Mining Department and SPCB.
- Database of all mining leases and mining permits issued for mining in river and quantity permitted every year along with description of the limits prescribed for mining in respect of depth and setbacks from banks may be developed by Mining Departments.
- Database of all mining leasing and mining permits issued for mining within five km strips on both sides of the river and quantity permitted along with description of the limits prescribed for mining in respect of depth and setbacks from nearby fields may be developed Mining Department.
- Assessment of the total capacity of the screening plants and stone crushers within five km strips on both sides of the river and its comparison with annual mining permitted during past years may be carried out by Mining Department and SPCB

Upon receipt of information as mentioned in point 5 above, further report will be submitted. This joint committee humbly submits that six weeks' time may kindly be granted to submit further report.

DC Yamunanagar

MS HSPCB


Chairman, CPCB


DM Saharanpur

MS UPPCB

Saharanpur, UP

Status summary as per information provided by SPCB and District Administration

| Point No. of Para 7 | Status summary | |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------|
| a. Details of replenishment studies carried out in District Yamuna Nagar, Haryana and District Saharanpur, Uttar Pradesh respectively and DSRs prepared; | Details of replenishment study were provided in the letter dated 05.09.2023 of Mining Officer (annexure updated 16.01.2024). District Survey Report is available on website of Saharanpur District. | |
| b. Number of mining leases (area and quantity) and permits sanctioned in District Yamuna Nagar, Haryana and District Saharanpur, Uttar Pradesh respectively with details of EC/CTE/CTO;(Annexure-I) | Mining leases (river) | 08 |
| | EC | 08 |
| | CTE | - |
| | CTO | 04 |
| | Operational | 03 |
| c. Number of mining permits for mining in agricultural land granted in District Yamuna Nagar, Haryana and District Saharanpur, Uttar Pradesh respectively with details of EC/CTE/CTO;(Annexure-II) | 100 (during April to June 2023) (according to rule 52 of UP MMC Rule 2021 and Gazette notification No.1088 dated 28.03.2020 of MoEF&CC. No Short term permit operational at present.) | |
| d. Number of stone crushers established/operating in District Yamuna Nagar, Haryana and District Saharanpur, Uttar Pradesh respectively with details of EC/CTE/CTO;(Annexure-III & IV) | Total | 185 (112+73) |
| | CTE | 105/112 |
| | CTO | 112 |
| | Closed | 73 |
| e. Status of compliance with Sustainable Sand Mining Guidelines, 2016 and Enforcement and Monitoring Guidelines for Sand Mining, 2020; | Preparation of DSR and Replenishment study and Enforcement mechanism introduced as per Sustainable Sand Mining Guidelines, 2016 and Enforcement and Monitoring Guidelines for Sand Mining 2020. | |
| f. Particulars regarding show cause notices and closure notices issued and action taken on the same; | Show-Cause Notice (mines) | 06 |
| g. Particulars of criminal cases registered with details regarding name of the complainant, name of the accused and offence committed; | 23 Compalint cases registered and 09 FIRs registered in current financial year. | |
| h. Details of amount of environmental compensation imposed, recovered and utilized for restoration of environment. | Action taken in 08 cases by RO. | |

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Yamunanagar, Haryana

Status summary as per information provided by SPCB and District Administration

| Point No. of Para 7 | Status summary | |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------|
| a. Details of replenishment studies carried out in District Yamuna Nagar, Haryana and District Saharanpur, Uttar Pradesh respectively and DSRs prepared; | It is informed by letter dated 19.01.2024 of Mining Office that as per Clause 19 of Environmental Clearance, annual replenishment study are to be submitted by PPs along with periodic compliance reports. The old DSR (approved on dated 10.08.2017) is available on website of Yamunanagar District and the district administration has prepared the new DSR on dated 16.10.2023 and the same was placed on district website for inviting comments/objections of the general public, wherein various objections have been raised by the general public and soon the new DSR will be finalized after rectifying/addressing the raised objections and operation of freshly granted mining blocks would be commenced after the new DSR is finalized. | |
| b. Number of mining leases (area and quantity) and permits sanctioned in District Yamuna Nagar, Haryana and District Saharanpur, Uttar Pradesh respectively with details of EC/CTE/CTO; (Annexure-V) | Mining contracts (river) | 17 |
| | EC | 16 |
| | CTE | 16 |
| | CTO | 16 |
| | Operational mining blocks | 07 |
| c. Number of mining permits for mining in agricultural land granted in District Yamuna Nagar, Haryana and District Saharanpur, Uttar Pradesh respectively with details of EC/CTE/CTO; (Annexure-V) | Mining contracts (floodplain) | 15 |
| | EC | 12 |
| | CTE | 11 |
| | CTO | 11 |
| | Operational mining blocks | 03 |
| d. Number of stone crushers established/operating in District Yamuna Nagar, Haryana and District Saharanpur, Uttar Pradesh respectively with details of EC/CTE/CTO; (Annexure-VI) | Total | 204 (174+30) |
| | CTE | 204 |
| | CTO | 174 |
| | Closed | 30 |
| e. Status of compliance with Sustainable Sand Mining Guidelines, 2016 and Enforcement and Monitoring Guidelines for Sand Mining, 2020; | Preparation of DSR and Replenishment study and Enforcement mechanism introduced as per Sustainable Sand Mining Guidelines, 2016 and Enforcement and Monitoring Guidelines for Sand Mining 2020. Replenishment studies are conducted by PPs. | |
| f. Particulars regarding show cause notices and closure notices issued and action taken on the same; | Closure directions issued to 15 stone crushers by SPCB | |

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| <i>g. Particulars of criminal cases registered with details regarding name of the complainant, name of the accused and offence committed;</i> | Actions taken in 64 incidents by Mining Office |
| <i>h. Details of amount of environmental compensation imposed, recovered and utilized for restoration of environment.</i> | Action taken in 04 cases by Mining Office and SPCB |

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5. Meeting of the Joint Committee

A meeting of the joint committee was held on 07.02.2024 through VC under the chairmanship of Chairman, CPCB and attended by four members of the joint committee (Member Secretary, HSPCB, Member Secretary UPPCB, DC Yamunanagar and DM Saharanpur). The VC was also attended by Member Secretary, CPCB, Scientist F, IA Division, MoEF&CC, and officers of SPCBs and District Administrations.

The joint committee discussed the grievances raised in the letter petition / O.A. in detail the information so far received. The chairman desired that both District Administrations may provide – i) specific information along with remedial measures on the grievances raised by the applicants, ii) information about compliance of the MoEF&CC guidelines of 2016 and 2020, and iii) details of the enforcement monitoring system in place to check illegal mining, the SPCBs may provide details of system for compliance verification of EC/Consent conditions. The required information may be provided to CPCB urgently for submitting final the report.

6. Interim Recommendations of the Joint Committee

- a) Annual replenishment study details be added in the DSR and placed in public domain and the annual mining capacity be determined on the basis of replenishment studies.
- b) Short term permission to farmers for removal of material deposited by flood be allowed on the basis of actual assessment of annually deposited material.
- c) Permitted mining projects in flood zone should follow the guidelines/framework of MoEF&CC and MoJSh/NMCG and the same be ensured by Mining Department and SPCB.
- d) Database of all mining leases and mining permits issued for mining in river and quantity permitted every year along with description of the limits prescribed for mining in respect of depth and setbacks from banks may be developed by Mining Departments.
- e) Database of all mining leasing and mining permits issued for mining within five km strips on both sides of the river and quantity permitted along with description of the limits prescribed for mining in respect of depth and setbacks from nearby fields may be developed Mining Department.
- f) Assessment of the total capacity of the screening plants and stone crushers within five km strips on both sides of the river and its comparison with annual mining permitted during past years may be carried out by Mining Department and SPCB

Upon receipt of information as mentioned in point 5 above, further report will be submitted. This joint committee humbly submits that six weeks' time may kindly be granted to submit further report.

DC Yamunanagar

MS HSPCB

DM Saharanpur


MS UPPCB

Chairman, CPCB

5. Meeting of the Joint Committee

A meeting of the joint committee was held on 07.02.2024 through VC under the chairmanship of Chairman, CPCB and attended by four members of the joint committee (Member Secretary, HSPCB, Member Secretary UPPCB, DC Yamunanagar and DM Saharanpur). The VC was also attended by Member Secretary, CPCB, Scientist F, IA Division, MoEF&CC, and officers of SPCBs and District Administrations.

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DM Saharanpur

MS UPPCB

Chairman, CPCB

5. Meeting of the Joint Committee

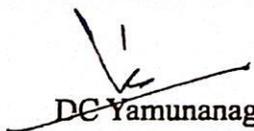
A meeting of the joint committee was held on 07.02.2024 through VC under the chairmanship of Chairman, CPCB and attended by four members of the joint committee (Member Secretary, HSPCB, Member Secretary UPPCB, DC Yamunanagar and DM Saharanpur). The VC was also attended by Member Secretary, CPCB, Scientist F, IA Division, MoEF&CC, and officers of SPCBs and District Administrations.

The joint committee discussed the grievances raised in the letter petition / O.A. in detail the information so far received. The chairman desired that both District Administrations may provide – i) specific information along with remedial measures on the grievances raised by the applicants, ii) information about compliance of the MoEF&CC guidelines of 2016 and 2020, and iii) details of the enforcement monitoring system in place to check illegal mining, the SPCBs may provide details of system for compliance verification of EC/Consent conditions. The required information may be provided to CPCB urgently for submitting final the report.

6. Interim Recommendations of the Joint Committee

- a) Annual replenishment study details be added in the DSR and placed in public domain and the annual mining capacity be determined on the basis of replenishment studies.
- b) Short term permission to farmers for removal of material deposited by flood be allowed on the basis of actual assessment of annually deposited material.
- c) Permitted mining projects in flood zone should follow the guidelines/framework of MoEF&CC and MoJSh/NMCG and the same be ensured by Mining Department and SPCB.
- d) Database of all mining leases and mining permits issued for mining in river and quantity permitted every year along with description of the limits prescribed for mining in respect of depth and setbacks from banks may be developed by Mining Departments.
- e) Database of all mining leasing and mining permits issued for mining within five km strips on both sides of the river and quantity permitted along with description of the limits prescribed for mining in respect of depth and setbacks from nearby fields may be developed Mining Department.
- f) Assessment of the total capacity of the screening plants and stone crushers within five km strips on both sides of the river and its comparison with annual mining permitted during past years may be carried out by Mining Department and SPCB

Upon receipt of information as mentioned in point 5 above, further report will be submitted. This joint committee humbly submits that six weeks' time may kindly be granted to submit further report.


DC Yamunanagar

DM Saharanpur

MS HSPCB

MS UPPCB

Chairman, CPCB

ऑपरेटिव खनन पट्टें

| क्र० सं० | इप खनिज का नाम | आवेदनकर्ता का नाम | क्षेत्र का विवरण | | | | खनन योग्य आकलित उपखनिज का मण्डार (घन मी० प्रतिवर्ष) | अभ्युक्ति |
|----------|----------------|----------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|--------------------|--------------------------------------------------------------------------------------------|---------------------|-----------------------------------------------------|-----------------------------------------------------------------------------------------------------|
| | | | तहसील | ग्राम | गाटा सं०/ खण्ड सं०/जोन सं० | क्षेत्रफल (हे० में) | | |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 9 | 10 |
| 01 | Sand | मै० बालाजी ट्रेडिंग कम्पनी प्रो० श्री विशम्बर दयाल गोयल पुत्र श्री मदन लाल गोयल निवासी कोसीरोड कामों, जिला भरतपुर (राजस्थान) | नकुड | ढिकका कलां | 839, 841 से 856, 858, 859, 860, 861, 863, 864, 865, 866, 867, 871, 872, 888, 889, 406, 407 | 52.630 | 9,47,368 | संचालित |
| 02 | RBM | मैसर्स शान्ती इण्टर प्राइजेज पता बंसल विहार, छुटमलपुर सहारनपुर पार्टनर श्री धनपाल सिंह पुत्र श्री करण सिंह निवासी ग्राम अपलाना थाना सरसावा जिला सहारनपुर | बेहट | नुनियारी अहतमाल | 1/1/1 लॉट सं०-38 | 24.290 | 4,37,247 | एन०जी०टी० के आदेश के अनुपालन में कार्यालय के पत्र दिनांक 29.03.2022 के द्वारा अग्रिम आदेशों तक बन्द |
| 03 | RBM | मैसर्स स्टार माइन्स पता सी-3, हकीकत नगर निकट आल्ड सेल्स टेक्स आफिस, सहारनपुर | बेहट | बरथा कोरसी | 1 | 36.000 | 7,56,000 | संचालित |
| 04 | RBM | श्री राजेश कुमार पुत्र श्री रणवीर सिंह निवासी ग्राम गढी बिरबल तहसील इन्दी जिला करनाल हरियाणा। | बेहट | मायापुर रूपपुर | 14/1 | 3.100 | 69,750 | एन०जी०टी० के आदेश दिनांक 17.06.2021 द्वारा बन्द |
| 05 | RBM | श्री संजय भाटिया पुत्र स्व० श्री आनन्द प्रकाश भाटिया निवासी 1/472 मैदा मिल फाटक लक्ष्मीनगर सहारनपुर। | बेहट | रहना | 179/2 | 3.750 | 67,500 | एन०जी०टी० के आदेश दिनांक 17.06.2021 द्वारा बन्द |
| 06 | RBM | मैसर्स शाकुम्बरी माइन्स पार्टनर्स श्री विनोद धवन पुत्र श्री कशमीरा लाल निवासी एच-12, नुमाईश कैम्प-2निवासी एच-12 नुमाईस केम्प सहारनपुर। | बेहट | हैदरपुर हिन्दुवाला | 8/1, 19, 22 | 4.200 | 94,500 | संचालित |
| 07 | RBM | आदेश पाण्डेय पुत्र श्री छोटेलाल पाण्डेय निवासी-35/36,-अ, मान सरोबर ग्रीन पार्क निकट हरुमाग्ला बरेली। | बेहट | शेरपुर पेलों | 378/2, 379/2 | 7.000 | 1,97,500 | एन०जी०टी० के आदेश दिनांक 17.06.2021 द्वारा बन्द |
| 08 | RBM | श्री सतेन्द्र कुमार पुत्र श्री विरेन्द्र सिंह निवासी ग्राम व पोस्ट खेरा नजफगढ नई दिल्ली। | बेहट | रहना लाट नं० 3 | 3 लॉट सं०-3 | 8.050 | 1,38,462 | एन०जी०टी० के आदेश दिनांक 17.06.2021 द्वारा बन्द |

जनपद में नियम-52क के अन्तर्गत स्वीकृत अनुज्ञापत्रों का विवरण निम्नवत् है:-(दिनांक 01.04.2023 से 30.06.2023 तक)

| क्र० सं० | अनुज्ञा पत्र धारक का नाम पता | आवेदन क्रमांक | तहसील व ग्राम का नाम | उपखनिज का प्रकार | गाटा संख्या क्षेत्र (हे० में) | उपखनिज की मात्रा (घ०मी० में) | लेटर ऑफ इण्टेंट दिनांक | रायल्टी/चालान/दिनांक | | | अनुमति की अवधि | अभ्युक्ति |
|----------|--------------------------------------------------------------------------------------------------------|---------------|--------------------------|------------------|-----------------------------------------------------------------------------------------|------------------------------|------------------------|--------------------------------|------------------------------|--------------------------|-----------------------------|-----------|
| 1 | श्री लेखराम पुत्र श्री मित्तर निवासी ग्राम कुर्डीखेडा कालूवाला जहानपुर तहसील बेहट जिला सहारनपुर | 89532 | बेहट अब्दुल्लापुर | RBM | 90ख, 91ख, 92ख, 97ख व 98ख रकबा 1.842हे० | 36,840 | 05.12.2021 | 81,04,800 / - | AKV230030138 | 13.06.2023 | 16.06.2023 से 30.06.2023 तक | |
| 2 | श्री विशम्बर सिंह पुत्र श्री भरत सिंह निवासी म०नं० 3 आल्हनपुर मुस्त० सहारनपुर | 91080 | सदर आल्हनपुर अहतमाल | RBM | 214 रकबा -1.123हे० | 22,460 | 18.12.2021 | 49,41,200 / - | AKV230027939 | 23.05.2023 | 07.06.2023 से 30.06.2023 तक | |
| 3 | श्री विकास पुत्र श्री जयपाल सिंह निवासी ग्राम मण्डौली गागर यमुनानगर हरियाणा | 90471 | बेहट आलमगीरपुर गुर्जर | RBM | 30 / 1, 31 / 1, 44 / 1, 49, 50, 51 / 1म, 52 / 1, 53, 51 / 1म, 51 / 2, 54 रकबा-2.4770हे० | 49,540 | 16.11.2021 | 1,08,98,800 / - | AKV230028060 | 24.05.2023 | 07.06.2023 से 30.06.2023 तक | |
| 4 | श्री ओमपाल पुत्र श्री लाल सिंह निवासी ग्राम कासमपुर माजरा पाडली परगना फैजाबाद तहसील बेहट जिला सहारनपुर | 115988 | बेहट कासमपुर माजरा पाडली | RBM | 390 / 2म व 391म रकबा -1.650हे० | 24,750 | 13.04.2022 | 54,45,000 / - | AKV230030007 | 12.06.2023 | 16.06.2023 से 30.06.2023 तक | |
| 5 | श्रीमती पिकी पत्नी श्री मांगेराम निवासी ग्राम कालेसर तहसील खिजराबाद यमुनानगर हरियाणा | 97312 | बेहट रहना | RBM | 180 / 1 व 180 / 2 श्रकबा 1.223हे० | 24,460 | 01.06.2022 | 53,81,200 / - | AKV230015414 | 24.03.2023 | 13.04.2023 से 11.05.2023 तक | |
| 6 | श्रीमती वरीसा पत्नी श्री दिलशाद निवासी ग्राम | 176420 | बेहट जैतपुर खुर्द | RBM | 57 / 6, 192 / 1, 156, 191, 178, | 35,200 | 10.02.2023 | 63,00,000 / - 14,44,000 / - | AKV230015914 AKV230015402 | 27.03.2023 24.03.2023 | 10.04.2023 से 30.06.2023 तक | |

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| | जैतपुर खुर्द जसमौर जिला सहारनपुर | | | | 57 / 5, 57 / 11, 57 / 14, 57 / 6 / 1, 192 / 2 रकबा 1.760हे0 | | | | | | | |
| 7 | श्री पुरण सिंह पुत्र मोल्लड निवासी, गाम टोडरपुर जिला सहारनपुर | 166911 | सदर टोडरपुर | RBM | 132 / 1 रकबा -1.010हे0 | 20,200 | 10.02.2023 | 44,44,000 / - | AKV230019912 | 15.04.2023 | 20.04.2023 से 30.06.2023 तक | |
| 8 | श्री ललित कुमार पुत्र श्री प्रेमचन्द निवासी ग्राम गुलाबगढ मालिकपुर खादर यमुनानगर | 191324 | बेहट बरथाकोरसी | RBM | 107 / 1, 122, 106, 96 / 2 रकबा -3.770हे0 | 75,400 | 23.02.2023 | 1,65,88,000 / - | AKV230019914 | 13.04.2023 | 17.04.2023 से 30.06.2023 तक | |
| 9 | श्री जगपाल सिंह पुत्र श्री स्वरूप निवासी ग्राम धौलरा तहसील बेहट जिला सहारनपुर | 172846 | बेहट धौलरा | RBM | 74 व 91 रकबा -1.37हे0 | 27,400 | 28.02.2023 | 60,28,000 / - | AKV230030065 | 13.06.2023 | 16.06.2023 से 30.06.2023 तक | |
| 10 | श्री सर्वेश पुत्र श्री धर्मपाल निवासी ग्राम जौधेबांस चिलकाना जिला सहारनपुर | 166599 | बेहट जौधेबांस | RBM | 1 / 3, 20 / 1 / 1, 20 / 4 / 1, 20 / 1 / 2, 20 / 2, 20 / 1 / 4, 1 / 2 / 1 रकबा 1.893हे0 | 37,860 | 01.03.2023 | 47,47,644 / - 35,81,556 / - | AKV230019508 AKV230019521 | 12.04.2023 12.04.2023 | 13.04.2023 से 30.06.2023 तक | |
| 11 | श्री रमेश पुत्र श्री हिरदा निवासी गाम पंचकुआ पटेड अहतमाल जिला सहारनपुर | 164259 | सदर पंचकुआ | RBM | 50 53, 54, 56 व 57 रकबा -1.250हे0 | 25,000 | 01.03.2023 | 31,55,000 / - 23,45,000 / - | AKV230027447 AKV230027458 | 18.05.2023 18.05.2023 | 22.05.2023 से 30.06.2023 तक | |
| 12 | श्री अम्मार खान पुत्र श्री मौ0 शफीक खान निवासी 62 प्रीती एन्कलेव शिमला बाईपास रोड माजरा देहरादून उत्तराखण्ड | 189101 | बेहट अकबरपुर बांस अह0 | RBM | 47, 1 / 2, 2 / 2 रकबा -0.8019हे0 | 16,038 | 01.03.2023 | 35,28,360 / - | AKV230025495 | 11.05.2023 | 15.05.2023 से 30.06.2023 तक | |
| 13 | श्री ब्रहमपाल पुत्र श्री पान्चा निवासी ग्राम | 188432 | सदर आल्हनपुर | RBM | 197 रकबा -3.420हे0 | 68,400 | 02.03.2023 | 1,50,48,000 / - | AKV230018135 | 05.04.2023 | 10.04.2023 से 30.06.2023 तक | |

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| | आल्हनपुर मुस्त0 बरथाकायस्था जिला सहारनपुर | | अह0 | | | | | | | | | |
| 14 | श्री सेठपाल पुत्र श्री मामचन्द निवासी ग्राम टोडरपुर जिला सहारनपुर | 192410 | सदर टोडरपुर | RBM | 124 रकबा -0.938 | 18,760 | 15.03.2023 | 41,27,200 / - | AKV230017715 | 03.04.2023 | 10.04.2023 से 30.06.2023 तक | |
| 15 | मौ0 कुरबान पुत्र श्री अख्तर निवासी ग्राम मंझार आल्हनपुर अहतमाल जिला सहारनपुर | 193276 | सदर मंझार | RBM | 1/71म, 1/94म, 1/93म, 1/60, 1/61, 1/68, 1/72, 1/70 व 1/67म कुल रकबा-2.011हे0 | 40,220 | 15.03.2023 | 88,48,400 / - | AKV230030223 | 14.06.2023 | 16.06.2023 से 30.06.2023 तक | |
| 16 | श्री सिताब सिंह पुत्र श्री रघुवीर सिंह निवासी ग्राम आल्हनपुर मुस्त0 तहसील व जिला सहारनपुर | 171385 | सदर आल्हनपुर | RBM | 213 रकबा -1.152हे0 | 23,040 | 15.03.2023 | 50,68,880 / - | AKV230020797 | 18.04.2023 | 20.04.2023 से 30.06.2023 तक | |
| 17 | श्री तौय्यब पुत्र श्री अय्यूब निवासी ग्राम मंझार चिलकाना देहात जिला सहारनपुर | 193490 | सदर मंझार | RBM | 1/120, 1/121, 1/122 रकबा - 1.305हे0 | 26,100 | 17.03.2023 | 57,42,000 / - | AKV230022599 | 27.04.2023 | 01.05.2023 से 30.06.2023 तक | |
| 18 | श्री रमेश पुत्र श्री बनारसी निवासी ग्राम कस्बागढ जिला सहारनपुर | 177785 | बेहट अबुतालिबपुर गढ | RBM | 66/1, 66/3, 67, 69/2 रकबा -1.720हे0 | 24,500 | 18.03.2023 | 53,90,000 / - | AKV230016930 | 31.03.2023 | 12.04.2023 से 30.06.2023 तक | |
| 19 | श्री विनोद कुमार पुत्र श्री ताराचन्द निवासी ग्राम भूखडी परगना सुल्तानपुर जिला सहारनपुर | 195482 | सदर टोडरपुर | RBM | 146/1, 148/1, 147 रकबा -1.118हे0 | 22,360 | 18.03.2023 | 49,19,200 / - | AKV230022852 | 28.04.2023 | 06.05.2023 से 30.06.2023 तक | |
| 20 | श्री अमित कुमार पुत्र श्री सेठपाल निवासी ग्राम कम्बोह माजरा असलमपुर बरथा तहसील बेहट | 193931 | बेहट बरथाकोरसी | RBM | 151 व 152 रकबा -0.855हे0 | 17,100 | 18.03.2023 | 37,62,000 / - | AKV230015159 | 23.03.2023 | 12.04.2023 से 30.06.2023 तक | |

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| | जिला सहारनपुर | | | | | | | | | | | |
| 21 | श्री प्रदीप कुमार पुत्र श्री सुरेशपाल निवासी ग्राम असलमपुर बरथा तहसील बेहट जिला सहारनपुर | 192839 | बेहट असलमपुर बरथा | RBM | 76, 77, 78, 79, 80म, 81, 82, 83, 84, 85, 89, 90 / 1 रकबा -3.300हे0 | 66,000 | 18.3.2023 | 1,45,20,000 / - | AKV230025496 | 11.05.2023 | 15.05.2023 से 30.06.2023 तक | |
| 22 | श्री ब्रह्म सिंह पुत्र श्री सुबे सिंह निवासी ग्राम असलमपुर बरथा पोस्ट कम्बोह माजरा बेहट जिला सहारनपुर | 188384 | बेहट बरथाकोरसी | RBM | 190, 191 व 192 रकबा -1.212हे0 | 24,240 | 20.03.2023 | 53,32,800 / - | AKV230019295 | 11.04.2023 | 26.04.2023 से 30.06.2023 तक | |
| 23 | श्री कुलवीर सिंह पुत्र श्री रामपाल निवासी म0नं0 फतेहचांदपुर तितरों जिला सहारनपुर | 191971 | सदर आल्हनपुर अह0 | RBM | 203, 205क रकबा -1.155हे0 | 23.100 | 20.03.2023 | 50,82,000 / - | AKV230020485 | 17.04.2023 | 26.04.2023 से 30.06.2023 तक | |
| 24 | श्रीमती रीना तोमर पत्नी श्री संजय तोमर निवासी म0नं0 जी-404 सैलौक फेस-2 जी0एम0एस0 रोड आदित्य दून शायर अपार्ट कनवाली देहरादून उत्तराखण्ड | 191430 | बेहट हैदरपुर हिन्दुवाला | RBM | 13 / 7, 35 / 8, 35 / 11 रकबा -2.250हे0 | 45,000 | 20.03.2023 | 99,00,000 / - | AKV230015907 | 27.03.2023 | 10.04.2023 से 30.06.2023 तक | |
| 25 | श्री धर्मवीर सिंह पुत्र श्री निवासी ग्राम टोडरपुर पोस्ट बरथाकायस्थ जिला सहारनपुर | 174953 | सदर टोडरपुर | RBM | 139, 140 / 1, 136 / 1, 136 / 3, 140 / 2, 135 / 3 रकबा -2.282हे0 | 45,646 | 21.03.2023 | 1,00,42,120 / - | AKV230015297 | 24.03.2023 | 10.04.2023 से 30.06.2023 तक | |
| 26 | श्री करणवीर सिंह पुत्र श्री ओमपाल निवासी ग्राम कुर्डीखेडा चान्चक कालूवाला जहानपुर जिला सहारनपुर | 190359 | बेहट नौरंगपुर | RBM | 524, 526म, 526म, 526म, 527, 528, 529, 530, 531 व 532 रकबा -3.992हे0 | 79,840 | 21.03.2023 | 1,75,64,800 / - | AKV230018293 | 06.04.2023 | 24.04.2023 से 30.06.2023 तक | |
| 27 | श्री बिजेन्द्र सिंह पुत्र श्री | 192434 | बेहट | RBM | 100 / 1, 100 / 3, | 27,800 | 21.03.2023 | 61,16,000 / - | AKV230015280 | 24.03.2023 | 12.04.2023 से | |

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| | उमैद सिंह निवासी नियर गर्ल्स स्कूल असौदा बहादुरगढ संखोल झज्जर हरियाणा | | बरथाकोरसी | | 101, 102, 103, 104, 105, 114, 115 रकबा -1.390हे0 | | | | | | 30.06.2023 तक | |
| 28 | श्री मशकूर आलम पुत्र श्री महबूब आलम निवासी ग्राम जैतपुर खुर्द तहसील बेहट जिला सहारनपुर | 190475 | बेहट जैतपुर खुर्द | RBM | 47म, 14, 14/4, 14/5, 48म, 17म, 46म, 47म, 14/9, 17म व 47 रकबा- 1.648हे0 | 32960 | 22.03.2023 | 75,51,200 /- | AKV230016168 | 28.03.2023 | 12.04.2023 से 30.06.2023 तक | |
| 29 | श्रीमती नीतू काम्बोज पत्नी अनुज कुमार निवासी ग्राम चान्चक शेरपुर खानाजादपुर जिला सहारनपुर | 176086 | बेहट जैतपुर खुर्द | RBM | 55/5, 55/17, 55/7, 55/15, 55/9, 55/12, 55/7 व 53 रकबा -1.690हे0 | 33,800 | 22.03.2023 | 74,36,000 /- | AKV230029860 | 10.06.2023 | 16.06.2023 से 30.06.2023 तक | |
| 30 | श्री विकास कुमार पुत्र श्री बृजपाल निवासी ग्राम कम्बोह मजारा असलमपुर बरथा तहसील बेहट जिला सहारनपुर | 193330 | बेहट असलमपुर बरथा | RBM | 543, 544 रकबा -1.557हे0 | 31,140 | 24.03.2023 | 68,50,800 /- | AKV230016101 | 28.03.2023 | 10.04.2023 से 30.06.2023 तक | |
| 31 | श्रीमती बाला देवी पत्नी श्री अर्जुन सिंह निवासी ग्राम जयरामपुर खालसा खादरी यमुनानगर हरियाणा | 193096 | सदर मंझार | RBM | 32/1, 33, 34म, 32/1म रकबा 2.940हे0 | 58,800 | 31.03.2023 | 1,29,36,000 /- | AKV230017571 | 03.04.2023 | 13.04.2023 से 30.06.2023 तक | |
| 32 | श्री मोमिन पुत्र श्री माजिद हसन निवासी ग्राम मढती परगना फैजाबाद तहसील बेहट जिला सहारनपुर | 194709 | बेहट मढती मुस्त0 व मढती अ0 | RBM | 68, 64म, 70म, 3 रकबा -1.977हे0 | 39,540 | 01.04.2023 | 86,98,800 /- | AKV230020393 | 17.04.2023 | 20.04.2023 से 30.06.2023 तक | |
| 33 | श्री इरफान पुत्र श्री जामिल निवासी ग्राम | 192893 | बेहट हैदरपुर | RBM | 74 74/1म, 74/10 रकबा -1.772हे0 | 35,440 | 01.04.2023 | 77,96,800 /- | AKV23002129 | 21.04.2023 | 25.04.2023 से 30.06.2023 तक | |

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| | हबीबपुर उर्फ तपोवन परगना फैजाबाद तहसील बेहट जिला सहारनपुर | | हिन्दुवाला | | | | | | | | | |
| 34 | श्री संजीव कुमार पुत्र श्री गोपाल सिंह निवासी सिमलैश ग्रण्ट झरौंद नागल ज्वालापुर देहरादून | 190410 | बेहट रहना | RBM | 10/1, 10/2, 10/3, 10/4म, 10/4 रकबा -1.691हे0 | 33,820 | 01.04.2023 | 74,40,400 / - | AKV230027583 | 19.05.2023 | 22.05.2023 से 30.06.2023 तक | |
| 35 | श्री गुरमेल पुत्र श्री राजपाल निवासी ग्राम टोडरपुर परगना सुल्तानपुर जिला सहारनपुर | 194655 | सदर टोडरपुर | RBM | 142/8 रकबा 1.272हे0 | 25,440 | 06.04.2023 | 55,96,800 / - | AKV230019271 | 11.04.2023 | 24.04.2023 से 30.06.2023 तक | |
| 36 | श्री देवी सिंह पुत्र श्री रामदेव निवासी ग्राम टोडरपुर भूखेडी जिला सहारनपुर | 199804 | सदर टोडरपुर | RBM | 142/1, 142/5 रकबा -1.970हे0 | 39,400 | 10.04.2023 | 86,68,000 / - | AKV230028508 | 29.05.2023 | 10.06.2023 से 30.06.2023 तक | |
| 37 | श्री अच्छे सिंह पुत्र श्री रकम सिंह निवासी ग्राम नारायणपुर चिलकाना जिला सहारनपुर | 169219 | सदर ग्याजुद्दीनपुर | RBM | 638क व 639 रकबा -0.850हे0 | 17,000 | 10.04.2023 | 37,40,000 / - | AKV230022408 | 26.04.2023 | 06.05.2023 से 30.06.2023 तक | |
| 38 | श्री विश्वास पुत्र श्री कश्मीरा निवासी ग्राम जैतपुर खुर्द जसमौर जिला सहारनपुर | 193486 | बेहट धौलरा | RBM | 47, 48, 49 व 62 रकबा -0.6310हे0 | 12,620 | 10.04.2023 | 27,76,400 / - | AKV230019299 | 11.04.2023 | 25.04.2023 से 30.06.2023 तक | |
| 39 | श्री अमर सिंह पुत्र श्री रामप्रसाद निवासी म0नं0 929 लखनौती मुस्त0 जिला सहारनपुर | 198596 | बेहट कालूवाला जहानपुर उ0 | RBM | 1230/5, 1230/3, 1212म रकबा -1.3710हे0 | 27,420 | 10.04.2023 | 60,32,400 / - | AKV230020862 | 19.04.2023 | 10.05.2023 से 30.06.2023 तक | |
| 40 | श्री माजिद पुत्र श्री जाहिद निवासी म0नं0 | 191113 | बेहट बाकरपुर | RBM | 11/1म, 11/1म, 13म, 10/2म | 31,420 | 10.04.2023 | 69,12,400 / - | AKV230024650 | 06.05.2023 | 16.05.2023 से 30.06.2023 तक | |

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| | 161 ग्राम बाकरपुर जिला सहारनपुर | | | | रकबा -1.5710हे0 | | | | | | | |
| 41 | श्री मुनसाद पुत्र श्री गुलाम फरीद निवासी ग्राम बाकरपुर तहसील बेहट जिला सहारनपुर | 194653 | बेहट बाकरपुर | RBM | 11/1म, 13म, 11/1म, 11/2, 13म, 11म, 12म रकबा - 1.6390हे0 | 32,780 | 10.04.2023 | 72,11,600/- | AKV230023164 | 29.04.2023 | 10.05.2023 से 30.06.2023 तक | |
| 42 | श्री पंकज कुमार पुत्र श्री जगमाल निवासी ग्राम नारायणपुर गुर्जर जिला सहारनपुर | 196710 | सदर टोडरपुर | RBM | 7/2म, 8/1म, 6/2, 8/2/2, 142/2, 142/3/2, 7/2म, 142/2, 6/1, 7/1, 142/3/1 रकबा -2.2630हे0 | 45,260 | 10.04.2023 | 99,57,200/- | AKV230025346 | 10.05.2023 | 16.05.2023 से 30.06.2023 तक | |
| 43 | श्री वाजिद पुत्र श्री जहूर निवासी गाम आल्हनपुर मुस्त0 बरथाकायस्थ जिला सहारनपुर | 191150 | सदर मंझार | RBM | 1/205, 1/208, 1/207, 1/213, 1/206, 1/209, 1/210, 1/204मि रकबा- 4.024हे0 | 80,480 | 10.04.2023 | 1,77,05,600/- | AKV230030337 | 15.06.2023 | 16.06.2023 से 30.06.2023 तक | |
| 44 | श्री हरपाल पुत्र श्री धारा सिंह निवासी ग्राम बरथाकायस्थ चिलकाना जिला सहारनपुर | 188116 | सदर टोडरपुर | RBM | 131, 132/2, 134, 137, 138 रकबा -3.231हे0 | 64,620 | 10.04.2023 | 1,00,00,000/- 42,16,400/- | AKV230021278 AKV230022862 | 21.04.2023 28.04.2023 | 09.05.2023 से 30.06.2023 तक | |
| 45 | श्री मुनफैत खान पुत्र श्री वहीद खान निवासी म0नं0 11 बल्लामाजरा तहसील कैराना जिला शामिली | 190256 | बेहट बाकरपुर | RBM | 11/2, 11/1म, 11/1म, 14 व 13 रकबा -1.710हे0 | 34,200 | 10.04.2023 | 75,24,000/- | AKV230028625 | 30.05.2023 | 07.06.2023 से 30.06.2023 तक | |
| 46 | श्री अच्छे सिंह पुत्र श्री रकम सिंह निवासी म0नं0 2 आल्हनपुर मुस्त0 जिला सहारनपुर | 190723 | सदर टोडरपुर | RBM | 130म, 130/1 रकबा -1.2190हे0 | 24,380 | 10.04.2023 | 53,63,600/- | AKV230030004 | 12.06.2023 | 16.06.2023 से 30.06.2023 तक | |

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| 47 | श्री अभिमन्यू चौधरी पुत्र श्री शिवराज सिंह निवासी ग्राम कस्बागढ जिला सहारनपुर | 194680 | बेहट कस्बागढ | RBM | 174, 175 / 2, 180 रकबा -2.2460हे0 | 44,920 | 10.04.2023 | 98,82,400 / - | AKV230022077 | 25.04.2023 | 27.04.2023 से 30.06.2023 तक |
| 48 | श्री अजय गर्ग पुत्र श्री सुखबीर सिंह निवासी 21 फर्स्ट फ्लोर पॉकेट 1 सैक्टर 7 रामप्रस्थ ग्रीन वैशाली वसुन्धरा गाजियाबाद उ0प्र0 | 192495 | बेहट आराजी जेवडी अह0 | RBM | 25, 26, 25 व 27म रकबा- 1.4650हे0 | 29,300 | 10.04.2023 | 64,46,000 / - | AKV230019389 | 11.04.2023 | 25.04.2023 से 30.06.2023 तक |
| 49 | श्री सन्दीप पुत्र श्री जगमाल सिंह निवासी नियर लाल सिंह हलवाई औजपुरा जिला सहारनपुर | 199764 | बेहट नौरंगपुर | RBM | 208 / 1, 209 / 1, 210, 211 / 1 रकबा -1.7300हे0 | 34,600 | 10.04.2023 | 76,12,000 / - | AKV230020503 | 17.04.2023 | 25.04.2023 से 30.06.2023 तक |
| 50 | श्री बिशम्बर सिंह पुत्र श्री भरत सिंह निवासी ग्राम आल्हनपुर मुस्त0 परगना सुल्तानपुर जिला सहारनपुर | 199802 | सदर आल्हनपुर अह0 | RBM | 22, 33, 34, 44, 45 रकबा -3.363हे0 | 67620 | 11.04.2023 | 1,47,97,200 / - | AKV230021138 | 20.04.2023 | 25.04.2023 से 30.06.2023 तक |
| 51 | श्री श्यामपाल पुत्र श्री राजपाल निवासीग ग्राम आल्हनपुर मुस्त0 बरथाकायस्थ जिला सहारनपुर | 193382 | सदर आल्हनपुर अह0 | RBM | 21क रकबा -1.8650हे0 | 37,300 | 11.04.2023 | 82,06,000 / - | AKV230028058 | 24.05.2023 | 31.05.2023 से 30.06.2023 तक |
| 52 | श्री अन्जु कुमार पुत्र श्री रामधन निवासी ग्राम ग्याजुद्दीनपुर बरथाकायस्थ जिला सहारनपुर | 176195 | सदर ग्याजुद्दीनपुर | RBM | 634, 635 रकबा 1.789हे0 | 35,780 | 11.04.2023 | 78,71,600 / - | AKV230021916 | 24.04.2023 | 01.05.2023 से 30.06.2023 तक |

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| 53 | श्री अंकित कुमार पुत्र श्री बिरम सिंह निवासी ग्राम टोडरपुर जिला सहारनपुर | 194024 | सदर टोडरपुर | RBM | (60/1,2), 61, 62, 63/1, 63/2, 64, 66, 80, 65, 87/1, 67, 81/1, 81/2, 82/1, 82/2, 83/1, 87/2 रकबा-4.450हे0 | 89,000 | 21.04.2023 | 1,95,80,000/- | AKV230022845 | 28.04.2023 | 02.05.2023 से 30.06.2023 तक |
| 54 | श्री आशकिरण पुत्र श्री सेठपाल निवासी ग्राम पठेड अहतमाल जिला सहारनपुर | 163575 | सदर ग्याजुद्दीनपुर | RBM | 657 व 658 रकबा -2.618हे0 | 53,360 | 21.04.2023 | 1,17,39,200/- | AKV23004939 | 08.05.2023 | 12.05.2023 से 30.06.2023 तक |
| 55 | श्री नरेश कुमार पुत्र श्री बारूराम निवासी ग्राम बेलगढ 72, यमुनानगर हरियाणा | 202605 | बेहट रसूलपुर उर्फ रसूली | RBM | 38, 35/1, 37, 29, 32, 34/2, 65, 66, 67, 77, 78म रकबा 2.386हे0 | 47,720 | 26.04.2023 | 1,04,98,400/- | AKV230021841 | 24.04.2023 | 26.04.2023 से 30.06.2023 तक |
| 56 | श्री तासीन पुत्र श्री यासीन निवासी ग्राम जैतपुर खुर्द तहसील बेहट जिला सहारनपुर | 196944 | बेहट जैतपुर खुर्द | RBM | 14/7, 14/10, 47म, 48म रकबा 1.456हे0 | 29,120 | 26.04.2023 | 64,06,400/- | AKV230027146 | 16.05.2023 | 07.06.2023 से 30.06.2023 तक |
| 57 | श्री सतवीर सिंह पुत्र श्री साहब सिंह निवासी ग्राम ग्याजुद्दीनपुर तहसील सदर जिला सहारनपुर | 192349 | सदर ग्याजुद्दीनपुर | RBM | 526, 527, 636 रकबा 2.250हे0 | 45,000 | 29.04.2023 | 99,00,000/- | AKV230023218 | 29.04.2023 | 09.05.2023 से 30.06.2023 तक |
| 58 | श्री अभिषेक गर्ग पुत्र श्री विजय गर्ग निवासी म0नं0 19 एमसी कॉलोनी फतेहाबाद हरियाणा | 202963 | बेहट असलमपुर बरथा | RBM | 68, 67म, 70म, 70म, 72म, 72म रकबा 2.205हे0 | 44,100 | 01.05.2023 | 97,02,000/- | AKV230022188 | 03.05.2023 | 16.05.2023 से 30.06.2023 तक |
| 59 | श्री इन्द्रपाल सिंह पुत्र श्री आशाराम निवासी ग्राम झझरा देहरादून | 198862 | बेहट रामपुर | RBM | 17/1म व 17/1 रकबा 1.228हे0 | 24,560 | 02.05.2023 | 54,03,200/- | AKV230025337 | 10.05.2023 | 12.05.2023 से 30.06.2023 तक |

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| 60 | श्री मुनीर पुत्र श्री नाजिर निवासी ग्राम जैतपुर खुर्द तहसील बेहट जिला सहारनपुर | 176342 | बेहट जैतपुर खुर्द | RBM | 57/5, 57/11, 57/14, 56, 57/3, 57/4, 57/10, 57/8, 57/17, 57/13, 66, 64 रकबा 1.634हे0 | 32,680 | 06.05.2023 | 71,89,600/- | AKV230028229 | 26.05.2023 | 07.06.2023 से 30.06.2023 तक |
| 61 | श्री मांगेराम पुत्र श्री जनार्दन निवासी ग्राम पंचकुआ पठेड अहतमाल जिला सहारनपुर | 204846 | सदर पंचकुआ | RBM | 1, 2, 3, 4 रकबा 2.850हे0 | 57,000 | 06.05.2023 | 1,25,40,000/- | AKV230028190 | 25.05.2023 | 07.06.2023 से 30.06.2023 तक |
| 62 | श्री महावीर सिंह पुत्र श्री मंगत सिंह निवासी ग्राम आल्हनपुर अह0 तहसील सदर जिला सहारनपुर | 202470 | सदर आल्हनपुर अ0 | RBM | 252 253, 254 व 256 रकबा 1.080हे0 | 20,160 | 06.05.2023 | 44,35,200/- | AKV230028811 | 31.05.2023 | 07.06.2023 से 30.06.2023 तक |
| 63 | श्री अंकित कुमार पुत्र श्री श्याम सिंह निवासी ग्राम टटोहल परगना फैजाबाद तहसील बेहट जिला सहारनपुर | 196618 | बेहट टटोहल | RBM | 58म रकबा 0.566हे0 | 11,320 | 06.05.2023 | 24,90,400/- | AKV230029030 | 02.06.2023 | 16.06.2023 से 30.06.2023 तक |
| 64 | श्री जतन सिंह पुत्र श्री सहीराम निवासी ग्राम टोडरपुर चिलकाना जिला सहारनपुर | 195330 | सदर ग्याजुद्दीनपुर | RBM | 462 रकबा 4.085हे0 | 81,700 | 06.05.2023 | 1,79,74,000/- | AKV230030079 | 13.06.2023 | 16.06.2023 से 30.06.2023 तक |
| 65 | श्री सगीर अहमद पुत्र श्री जमीर अहमद निवासी म0नं0 8/521/1, नया बांस रायवाला निसार रोड सहारनपुर | 192524 | बेहट जैतपुर खुर्द | RBM | 55/10, 55/11, 49, 55/8, 55/14, 52, 50, 53, 55/13, 55/16 रकबा 1.701हे0 | 34,020 | 06.05.023 | 74,84,400/- | AKV230028249 | 26.05.2023 | 07.06.2023 से 30.06.2023 तक |
| 66 | श्री इलम सिंह पुत्र श्री काबज निवासी ग्राम असलमपुर बरथा तहसील | 201665 | बेहट असलमपुर बरथा | RBM | 461 रकबा 0.4100हे0 | 8,200 | 06.05.2023 | 18,04,000/- | AKV230030095 | 13.06.2023 | 16.06.2023 से 30.06.2023 तक |

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| | बेहट जिला सहारनपुर | | | | | | | | | | | |
| 67 | श्री लक्ष्मी नारायण यादव पुत्र श्री खेमचन्द निवासी म0नं0 84, सिकन्दरपुर घोसी गुडगांव हरियाणा | 199639 | बेहट कालूवाला जहानपुर उ0 | RBM | 1228म, 1228म, 1230म रकबा 2.550हे0 | 51,000 | 06.05.2023 | 1,12,20,000 / - | AKV230025172 | 09.05.2023 | 07.06.2023 से 30.06.2023 तक | |
| 68 | श्री कपिल पुनिया पुत्र श्री बाबूराम निवासी गली नं0 1 चौधरी चरण सिंह कॉलोनी शामली उ0प्र0 | 193826 | बेहट फैजाबाद | RBM | 705, 706, 707, 708 व 709 रकबा 0.950हे0 | 12,800 | 09.05.2023 | 41,80,000 / - | AKV230028092 | 24.05.2023 | 07.06.2023 से 30.06.2023 तक | |
| 69 | श्री नीरज कुमार पुत्र श्री योगेन्द्र लाल निवासी ग्राम भीमावाला विकासनगर देहरादून उत्तराखण्ड | 199952 | बेहट इन्द्रपुर तालडा | RBM | 86, 88 / 1 व 89 / 1 रकबा 1.509हे0 | 25,000 | 09.05.2023 | 55,00,000 / - | AKV230030082 | 13.06.2023 | 17.06.2023 से 06.08.2023 तक | |
| 70 | श्री सादिक पुत्र श्री मुददा निवासी ग्राम हैदरपुर हिन्दुवाला मिर्जापुर पोल जिला सहारनपुर | 153815 | बेहट हैदरपुर हिन्दुवाला | RBM | 91 रकबा 0.8910हे0 | 17,820 | 09.05.2023 | 39,20,400 / - | AKV230030066 | 13.06.2023 | 16.06.2023 से 30.06.2023 तक | |
| 71 | श्री राजबीर सिंह पुत्र श्री सोरण निवासी ग्राम टोडरपुर परगना सुल्तानपुर जिला सहारनपुर | 190142 | सदर टोडरपुर | RBM | 142 / 14म व 142 / 16 रकबा 1.310हे0 | 26,260 | 11.05.2023 | 57,77,200 / - | AKV230025717 | 12.05.2023 | 18.05.2023 से 30.06.2023 तक | |
| 72 | श्री रूस्तम पंवार पुत्र श्री जयपाल सिंह निवासी ग्राम टोडरपुर तहसील सदर जिला हसारनपुर | 204550 | सदर टोडरपुर | RBM | 142 / 9 रकबा -0.900हे0 | 18,000 | 11.05.2023 | 39,60,000 / - | AKV230027161 | 16.05.2023 | 22.05.2023 से 30.06.2023 तक | |
| 73 | श्री जनक सिंह पुत्र श्री रकम सिंह निवासी ग्राम टोडरपुर जिला सहारनपुर | 190721 | सदर टोडरपुर | RBM | 150, 155 रकबा -1.338हे0 | 26,760 | 11.05.2023 | 58,87,200 / - | AKV230029910 | 12.06.2023 | 16.06.2023 से 30.06.2023 तक | |
| 74 | श्री नाजिम पुत्र श्री शरफु | 195494 | बेहट | RBM | 11, 9, 15म, 10 / 2, | 17,660 | 11.05.2023 | 38,85,200 / - | AKV230028689 | 30.05.2023 | 17.06.2023 से | |

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| | निवासी ग्राम जैतपुर खुर्द तहसील बेहट जिला सहारनपुर | | जैतपुर खुर्द | | 8, 14/9 रकबा 0.883हे0 | | | | | | 30.06.2023 तक | |
| 75 | श्री कमलदीप बी पुण्डीर पुत्र श्री भोपाल सिंह निवासी म0नं0 346, जरौदा जटट अपॉजिट पोस्ट ऑफिस सहारनपुर | 206228 | बेहट बरथाकोरसी | RBM | 66 रकबा 0.910हे0 | 18,200 | 11.05.2023 | 40,04,000 /— | AKV230029970 | 12.06.2023 | 16.06.2023 से 30.06.2023 तक | |
| 76 | श्री ब्रह्म सिंह पुत्र श्री सुबे सिंह निवासी ग्राम असलमपुर बरथा तहसील बेहट जिला सहारनपुर | 199439 | बेहट असलमपुर बरथा | RBM | 283, 284 रकबा 0.820हे0 | 16,400 | 11.05.2023 | 36,08,000 /— | AKV230028186 | 25.05.2023 | 07.06.2023 से 30.06.2023 तक | |
| 77 | श्री निकम शर्मा पुत्र श्री मधनपाल निवासी ग्राम असलमपुर बरथा तहसील बेहट जिला सहारनपुर | 196620 | बेहट बरथाकोरसी | RBM | 80, 97, 98 व 99 रकबा 2.260हे0 | 45,200 | 11.05.2023 | 99,44,000 /— | AKV230028146 | 25.05.2023 | 07.06.2023 से 30.06.2023 तक | |
| 78 | श्री सुधीर कुमार सैनी पुत्र श्री रतन सिंह निवासी ग्राम बादशाहपुर जिला सहारनपुर | 188730 | बेहट बादशाहपुर | RBM | 133 / 1, 134, 136, 137 / 1, 137 / 2 रकबा -1.430हे0 | 28,600 | 11.05.2023 | 62,92,000 /— | AKV230027333 | 17.05.2023 | 22.05.2023 से 30.06.2023 तक | |
| 79 | श्री जय सिंह पुत्र श्री हजारी निवासी ग्राम रायपुर ताजेवाला रोड मसूदपुर गढ आराजी जेवडी मुस्त0 जिला सहारनपुर | 204641 | बेहट मसूदपुर गढ | RBM | 6 रकबा -0.769हे0 | 15,380 | 15.05.2023 | 33,83,600 /— | AKV230027633 | 19.05.2023 | 07.06.2023 से 30.06.2023 तक | |
| 80 | श्री सोरणलाल पुत्र श्री मुरली निवासी ग्राम बरथाकायस्थ जिला सहारनपुर | 192102 | सदर ग्याजुद्दीनपु र | RBM | 433क, 431क, 432 रकबा 1.700हे0 | 34,000 | 15.05.2023 | 74,80,000 /— | AKV230029935 | 12.06.2023 | 20.06.2023 से 30.06.2023 तक | |
| 81 | श्री जगदीश पुत्र श्री नन्दु | 202980 | बेहट | RBM | 74म, 75म, 74म, 75म, | 64,720 | 15.05.2023 | 1,42,38,400 /— | AKV230027669 | 20.05.2023 | 07.06.2023 से | |

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| | निवासी ग्राम कस्बागढ जिला सहारनपुर | | अबुतालिबपुर गढ | | 76 व 77 रकबा 3.236हे0 | | | | | | 30.06.2023 तक | |
| 82 | श्री कुशलपाल पुत्र श्री सुरेश निवासी ग्राम शाहपुर बांस तहसील बेहट जिला सहारनपुर | 203031 | बेहट महमूदपुर नगली अह0 | RBM | 11/1, 29, 30/1, 27/3 रकबा 0.492हे0 | 9,840 | 16.05.2023 | 21,64,800/- | AKV230027457 | 18.05.2023 | 07.06.2023 से 30.06.2023 तक | |
| 83 | श्री सुरेन्द्र कुमार पुत्र श्री जगमाल निवासी ग्राम पंचकुआ जिला सहारनपुर | 168007 | सदर पंचकुआ | RBM | 5 व 8 रकबा -1.982हे0 | 39,640 | 17.05.2023 | 87,20,800/- | AKV230029273 | 05.06.2023 | 16.06.2023 से 30.06.2023 तक | |
| 84 | श्री अविनाश राणा पुत्र श्री सतीश राणा निवासी ग्राम सुन्दरपुर तहसील बेहट जिला सहारनपुर | 200193 | बेहट कोठडी बहलोलपुर | RBM | 209म, 210/1, 211/1म, 217/1म, 209म, 211/1म, 21721म, 210/5, 202/3 व 212 रकबा-2.430हे0 | 48,600 | 17.05.2023 | 1,06,92,000/- | AKV230027947 | 23.05.2023 | 07.06.2023 से 30.06.2023 तक | |
| 85 | श्री इरशाद पुत्र श्री रहमदीन निवासी ग्राम मढती तहसील सदर जिला सहारनपुर | 209615 | बेहट मढती अह0 | RBM | 77/5, 78, 89, 90, 91, 92, 93 रकबा 1.000हे0 | 20,000 | 20.05.2023 | 44,00,000/- | AKV230028786 | 31.05.2023 | 07.06.2023 से 30.06.2023 तक | |
| 86 | श्री सोनू कुमार पुत्र श्री मोहकम निवासी 197 ग्राम ग्याजुद्दीनपुर जिला सहारनपुर | 196747 | सदर ग्याजुद्दीनपु र | RBM | 461, 460ख रकबा 0.909हे0 | 18,180 | 20.05.2023 | 39,99,600/- | AKV230030192 | 14.06.2023 | 16.06.2023 से 30.06.023 तक | |
| 87 | श्री जूसा पुत्र श्री जब्बार निवासी ग्राम सौधेबांस जिला सहारनपुर | 202512 | सदर मंझार | RBM | 1/173, 26, 27/1, 27/2 रकबा 2.074हे0 | 41,480 | 20.05.2023 | 66,25,600/- 25,00,000/- | AKV230030219 AKV230030220 | 14.06.2023 14.06.2023 | 17.06.2023 से 30.06.2023 तक | |
| 88 | श्री प्रेमचन्द पुत्र श्री बुद्ध निवासी ग्राम सौधेबांस परगना सुल्तानपुर तहसील सदर जिला सहारनपुर | 201626 | सदर मंझार | RBM | 10, 13, 11/1 रकबा -0.776हे0 | 15,520 | 22.05.2023 | 34,14,400/- | AKV230029022 | 02.06.2023 | 16.06.2023 स 30.06.2023 तक | |

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| 89 | श्रीमती राजबीरी पंवार पत्नी श्री बुद्धप्रकाशनिवासी गली नं0 2 आर्य नगर नेहरू रोड बडौत बागपत | 196576 | बेहट हैदरपुर हिन्दुवाला | RBM | 89, 90 / 2, 90 / 3, 90 / 4 रकबा 2.229हे0 | 44,580 | 22.05.2023 | 98,07,600 / - | AKV230028183 | 25.05.2023 | 10.06.2023 से 30.06.2023 तक |
| 90 | श्री जोन सिंह पुत्र श्री समेरचन्द निवासी ग्राम जौधेबांस तहसील बेहट जिला सहारनपुर | 190745 | बेहट जौधेबांस | RBM | 18 / 6 व 18 / 8 रकबा 1.803हे0 | 36,060 | 20.05.2023 | 79,33,200 / - | AKV230030067 | 13.06.2023 | 16.06.2023 से 30.06.2023 तक |
| 91 | श्री पंजाब सिंह पुत्र श्री बलविन्दर सिंह निवासी ग्राम कण्डवाला जांडखेडा जिला सहारनपुर | 206577 | बेहट फतेहपुर पेलों | RBM | 397 / 2, 397 / 3, 397 / 4, 398 / 3 रकबा 1.040हे0 | 20,800 | 27.05.2023 | 45,76,000 / - | AKV230029909 | 12.06.2023 | 16.06.2023 से 30.06.023 तक |
| 92 | श्री सुभाष सिंह पुत्र श्री ओमप्रकाश निवासीग्राम बीराखेडी जिला सहारनपुर | 208274 | बेहट असलमपुर बरथा | RBM | 104 व 105 रकबा 0.7690हे0 | 15,380 | 21.06.2023 | 33,83,600 / - | AKV230030939 | 22.06.2023 | 24.06.2023 से 30.06.2023 तक |
| 93 | श्री नाथीराम पुत्र श्री धीरज सिंह निवासी ग्राम असलमपुर बरथा तहसील बेहट जिला सहारनपुर | 206066 | बेहट असलमपुर बरथा | RBM | 221, 223म, 231 / 1 रकबा 1.148हे0 | 22960 | 21.06.2023 | 50,51,200 / - | AKV230030916 | 22.06.2023 | 24.06.2023 से 30.06.2023 तक |
| 94 | श्री गालीब पुत्र श्री बशीर निवासी ग्राम मंझार आल्हनपुर मुस्त0 जिला सहारनपुर | 207719 | सदर मंझार | RBM | 50 / 1, 50 / 2, 51 / 2, 38मि, 54 / 5 व 54 / 1 रकबा 1.556हे0 | 31,120 | 21.06.2023 | 68,46,400 / - | AKV230030898 | 22.06.2023 | 24.06.2023 से 30.06.2023 तक |
| 95 | श्री अरविन्द पुत्र श्री भोपाल निवासी ग्राम कांसेपुर पोस्ट कम्बोह माजरा तहसील बेहट जिला सहारनपुर | 206506 | सदर आल्हनपुर अह0 | RBM | 196क रकबा 1.780हे0 | 35,600 | 21.06.2023 | 78,32,000 / - | AKV230030920 | 22.06.2023 | 24.06.2023 से 30.06.2023 तक |
| 96 | श्रीमती सईदा पुत्री श्री | 212182 | बेहट | RBM | 50 / 2म, 50 / 2म, | 15,000 | 21.06.2023 | 33,00,000 / - | AKV230030831 | 21.06.2023 | 24.06.2023 से |

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| | सकूर अली निवासी ग्राम मढती अह0 तहसील बेहट जिला सहारनपुर | | मढती अह0 | | 59/2 रकबा 0.760हे0 | | | | | | 30.06.2023 तक | |
| 97 | श्री ऋषिपाल पुत्र श्री करताराम निवासी ग्राम टोडरपुर परगना सुल्तानपुर जिला सहारनपुर | 212324 | सदर ग्याजुद्दीनपु र | RBM | 443ख, 444, 445 रकबा 2.470हे0 | 49,400 | 22.06.2023 | 1,08,68,000 / - | AKV230031004 | 23.06.2023 | 24.06.2023 से 30.06.2023 तक | |
| 98 | श्रीमती शोभा पत्नी श्री आजाद सिंह निवासी ग्राम असलमपुर बरथा तहसील बेहट जिला सहारनपुर | 229227 | बेहट कस्बागढ | RBM | 184 रकबा 0.8350हे0 | 16,700 | 22.06.2023 | 36,74,000 / - | AKV230030985 | 23.06.2023 | 24.06.2023 से 30.06.2023 तक | |
| 99 | श्री अकरम पुत्र श्री पीरू निवासी ग्राम दौलतपुर परगना सुल्तानपुर जिला सहारनपुर | 214271 | सदर मंझार | RBM | 4/2, 6/2म, 4/6, , 5/2, 1/124 रकबा 0.725हे0 | 14,500 | 22.06.2023 | 31,90,000 / - | AKV230030983 | 23.06.2023 | 24.06.2023 से 30.06.2023 तक | |
| 100 | श्री नरेश कुमार पुत्र श्री धन सिंह निवासी ग्राम राजोकरी दक्षिणी दिल्ली | 202981 | बेहट कस्बागढ | RBM | 178/1 व 179 रकबा 1.570हे0 | 31,400 | 22.06.2023 | 69,08,000 / - | AKV230030913 | 22.06.2023 | 24.06.2023 से 30.06.2023 तक | |

जनपद सहारनपुर के क्षेत्रांतर्गत वर्तमान में संचालित स्टोन क्रेशर/स्क्रीनिंग प्लान्ट की सूची जिनके द्वारा यमुना नदी के फ्लड जोन से दूरी के सम्बन्ध में सिंचाई विभाग व निकटतम स्थित आरक्षित वन क्षेत्र से दूरी के सम्बन्ध में वन विभाग से दूरियां प्राप्त की गयी है तथा वर्तमान में कार्यालय जिलाधिकारी खनन अनुभाग, सहारनपुर से भण्डारण लाईसेन्स/अनुज्ञा पत्र व राज्य बोर्ड से वैध सहमति जल व वायु प्राप्त की गयी है।

| क्र 0 सं० | स्टोन क्रेशर का नाम व पता | पर्यावरणीय स्वीकृति (EC) का विवरण | अनापत्ति प्रमाण पत्र (CTE) का विवरण | उत्पादन क्षमता | सहमति (CTO) का विवरण |
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| 1. | मै० नीलकण्ठ स्टोन क्रेशर, ग्राम बरथा कोरसी, तहसील बेहट, जनपद सहारनपुर N-30.230389, E- 77.528028 | 231/Parya/SEIAA/5763/2019, Dated-11.08.2020 | वर्ष 2013 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड 250 मी०टन/दिन | वर्ष दिनांक 31.07.2025 तक सहमति निर्गत |
| 2. | मै० जय भगवती स्टोन क्रेशर, ग्राम असलमपुर बरथा, तहसील बेहट, जनपद सहारनपुर N-30.219652, E- 77.522938 | - | वर्ष 2015 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड 300 मी०टन/दिन | वर्ष दिनांक 31.07.2026 तक सहमति निर्गत |
| 3. | मै० रायल इण्डस्ट्रीज, ग्राम असलमपुर बरथा, तहसील बेहट, जनपद सहारनपुर N-30.218565, E- 77.521027 | 627/Parya/SEIAA/5852/2020, Dated-15-01-2021 | 2014 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड 300 मी०टन/दिन | वर्ष दिनांक 31.07.2025 तक सहमति निर्गत |
| 4. | मै० साईबाबा स्टोन क्रेशर एंड स्क्रीनिंग प्लान्ट, पूर्वनाम मै० साईबाबा स्क्रीनिंग प्लान्ट, ग्राम फौजाबाद, तहसील बेहट, जनपद सहारनपुर N-30.330675, E-77.619443 | - | वर्ष 2019 में अनापत्ति प्रमाण पत्र निर्गत। | स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड 300 मी०टन/दिन | वर्ष दिनांक 31.07.2025 तक सहमति निर्गत |
| 5. | मै० वृन्दा स्टोन क्रेशर, ग्राम बरथा कोरसी, परगना फौजाबाद, तहसील बेहट, जनपद सहारनपुर N-30.235667, E- | - | वर्ष 2019 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड | वर्ष दिनांक 31.07.2025 तक सहमति निर्गत |

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| | 77.534778 | | | 1500 मी0टन/दिन | |
| 6. | मै0 नटराज स्टोन केशर, ग्राम बरथा कोरसी, परगना फैजाबाद, तहसील बेहट जनपद सहारनपुर N-30.234480, E-77.533174 | - | वर्ष 2019 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड 600 मी0टन/दिन | वर्ष दिनांक 31.07.2024 तक सहमति निर्गत |
| 7. | मै0 गढवाल स्टोन केशर, ग्राम बरथा कोरसी, परगना फैजाबाद, तहसील बेहट जनपद सहारनपुर N-30.236404, E-77.534152 | - | वर्ष 2019 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड 500 मी0टन/दिन | वर्ष दिनांक 31.07.2026 तक सहमति निर्गत |
| 8. | मै0 महारानी इन्टरप्राइजेज, ग्राम बरथा कोरसी, परगना फैजाबाद, तहसील बेहट जनपद सहारनपुर N-30.251650, E-77.540074 | - | वर्ष 2020 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड 400 मी0टन/दिन | वर्ष दिनांक 31.07.2026 तक सहमति निर्गत |
| 9. | मै0 मारुति एसोसिएट्स, ग्राम शहजादपुर बांसए परगना फैजाबाद, तहसील बेहट जनपद सहारनपुर N-30.252667, E-77.538639 | - | वर्ष 2020 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड 500 मी0टन/दिन | वर्ष दिनांक 31.07.2024 तक सहमति निर्गत |
| 10. | मै0 आकाश गंगा स्टोन केशर, ग्राम सैद मोहम्मदपुर गढए फैजाबाद, तहसील बेहट जनपद सहारनपुर N-30.255043, E-77.540327 | - | वर्ष 2020 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड 500 मी0टन/दिन | वर्ष दिनांक 31.07.2025 तक सहमति निर्गत |
| 11. | मै0 अनादित्या स्टोन केशर, ग्राम बरथा कोरसी, परगना फैजाबाद, तहसील बेहट, जनपद सहारनपुर N-30.23818 E-77.535555 | - | वर्ष 2020 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड 500 मी0टन/दिन | वर्ष दिनांक 31.07.2026 तक सहमति निर्गत |
| 12. | मै0 केदार ग्रिटस, ग्राम अराजी जेवडी | - | वर्ष 2020 में | स्टोन ग्रिट, स्टोन | वर्ष दिनांक 31.07.2025 तक सहमति निर्गत |



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| | अहतमाल, परगना फैजाबाद, तहसील बेहट जनपद सहारनपुर N-30.260489, E- 77.543606 | | अनापत्ति प्रमाण पत्र प्राप्त | डस्ट बजरी कोरसैण्ड 600 मी0टन/दिन | निर्गत |
| 13. | मै0 सहारनपुर स्टोन केशर, ग्राम बरथा कोरसी, परगना फैजाबाद, तहसील बेहट, जनपद सहारनपुर N-30.231720, E-77.531183 | - | वर्ष 2020 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रेट, स्टोन डस्ट बजरी कोरसैण्ड 600 मी0टन/दिन | वर्ष दिनांक 31.07.2025 तक सहमति निर्गत |
| 14. | मै0 पैराडाइज स्टोन केशर, ग्राम अराजी जेवडी अहतमाल, फैजाबाद, तहसील बेहट, जनपद सहारनपुर N-30.260881, E-77.544058 | - | वर्ष 2020 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रेट, स्टोन डस्ट बजरी कोरसैण्ड 500 मी0टन/दिन | वर्ष दिनांक 31.07.2025 तक सहमति निर्गत |
| 15. | मै0 भारत स्टोन केशर, ग्राम बरथा कोरसी, परगना फैजाबाद, तहसील बेहट, जनपद सहारनपुर N- 30.234342, E-77.532265 | - | वर्ष 2020 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रेट, स्टोन डस्ट बजरी कोरसैण्ड 500 मी0टन/दिन | वर्ष दिनांक 31.07.2025 तक सहमति निर्गत |
| 16. | मै0 श्री महाबली स्टोन केशर, ग्राम बरथा कोरसी, परगना फैजाबाद तहसील बेहट, जनपद सहारनपुर N-30.232472, E-77.530306 | - | 2020 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रेट, स्टोन डस्ट बजरी कोरसैण्ड 500 मी0टन/दिन | वर्ष दिनांक 31.07.2025 तक सहमति निर्गत |
| 17. | मै0 रुद्रा स्टोन केशर, ग्राम बरथा कोरसी, परगना फैजाबाद, तहसील बेहट जनपद सहारनपुर N-30.233472, E-77.530667 | - | 2020 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रेट, स्टोन डस्ट बजरी कोरसैण्ड 480 मी0टन/दिन | वर्ष दिनांक 31.07.2025 तक सहमति निर्गत |
| 18. | मै0 रावत स्टोन केशर, ग्राम मढती अहतमाल, फैजाबाद, तहसील बेहट, जनपद सहारनपुर N-30.299800, E-77.587417 | - | वर्ष 2019 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रेट, स्टोन डस्ट बजरी कोरसैण्ड 500 | वर्ष दिनांक 31.07.2026 तक सहमति निर्गत |



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| 19. | मै0 मोदी स्क्रीनिंग एंड स्टोन केशर ग्राम असलमपुर बरथा, परगना फैजाबाद, तहसील बेहट, जनपद सहारनपुर 30°12'26.8"N, 77°30'48.3"E | - | 2020 में अनापत्ति प्रमाण पत्र प्राप्त | मी0टन/दिन स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड 500 मी0टन/दिन | वर्ष दिनांक 31.07.2024 तक सहमति निर्गत |
| 20. | मै0 शिवा स्टोन केशर, ग्राम शहजादपुर बांस परगना फैजाबाद, तहसील बेहट, जनपद सहारनपुर N-30.251833, E-77.537944 | - | 2019 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड 500 मी0टन/दिन | वर्ष दिनांक 31.07.2026 तक सहमति निर्गत |
| 21. | मै0 मोहर सिंह एंड कम्पनी, ग्राम बरथा कोरसी, परगना फैजाबाद, तहसील बेहट, जनपद सहारनपुर N-30.232608, E-77.529205 | - | वर्ष 2020 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड 500 मी0टन/दिन | वर्ष दिनांक 31.07.2025 तक सहमति निर्गत |
| 22. | मै0 श्री राम इण्डस्ट्रीज (स्टोन केशर, एंड स्क्रीनिंग प्लान्ट) ग्राम-मायापुर रूपपुर, परगना-फैजाबाद, तहसील-बेहट, सहारनपुर। N-30.306444, E-77.626806 | - | वर्ष 2021 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड 700 मी0टन/दिन | वर्ष दिनांक 31.07.2026 तक सहमति निर्गत |
| 23. | मै0 खालसा स्टोन केशर ग्राम नित्यानन्दपुर, परगना फैजाबाद, तहसील बेहट, जनपद सहारनपुर N-30.258167, E-77.542417 | - | वर्ष 2020 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड 300 मी0टन/दिन | वर्ष दिनांक 31.07.2026 तक सहमति निर्गत |
| 24. | मै0 शिव भोले स्टोन केशर, ग्राम लतीफपुर भूड, परगना फैजाबाद, तहसील बेहट, जनपद सहारनपुर N-30.242583, E-77.563583 | - | 2021 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड 800 मी0टन/दिन | वर्ष दिनांक 31.07.2025 तक सहमति निर्गत |
| 25. | मै0 कैलाश स्टोन केशर, ग्राम मढती मुस्तकम परगना फैजाबाद, तहसील | - | 2022 में अनापत्ति प्रमाण | स्टोन ग्रिट, स्टोन डस्ट बजरी | वर्ष दिनांक 31.07.2025 तक सहमति निर्गत |

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| | बेहट ,जनपद सहारनपुर 30°17'47"N 77°35'04"E | | पत्र प्राप्त | कोरसैण्ड 500 मी0टन/दिन | |
| 26. | ब्रह्मपुत्र स्टोन केशर, ग्राम नुनियारी परगना फ़ैजाबाद, तहसील बेहट ,जनपद सहारनपुर 30°10'14.8"N 77°29'35.7"E | - | 2023 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड 1000 मी0टन/दिन | वर्ष दिनांक 31.07.2024 तक सहमति निर्गत |
| 27. | कावेरी कंस्ट्रक्शन ग्राम बढकला परगना फ़ैजाबाद, तहसील बेहट ,जनपद सहारनपुर 30°14'43.1"N, 77°42'06.6"E | - | 2023 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड 1000 मी0टन/दिन | वर्ष दिनांक 31.07.2025 तक सहमति निर्गत |
| 28. | गणपति इन्टरप्राइजेज, ग्राम पंचकुआ परगना सुल्तानपुर तहसील सदर ,जनपद सहारनपुर 30°08'28.8"N 77°27'43.5"E | - | 2022 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड 1000 मी0टन/दिन | वर्ष दिनांक 31.07.2025 तक सहमति निर्गत |
| 29. | श्री शाकुम्बरी इन्टरप्राइजेज, ग्राम पंचकुआ परगना सुल्तानपुर तहसील सदर ,जनपद सहारनपुर 30°08'32.5"N "N °27'44.2"E. | - | 2022 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड 1000 मी0टन/दिन | वर्ष दिनांक 31.07.2025 तक सहमति निर्गत |
| 30. | मैसर्स श्याम देवाय इन्टरप्राइजेज, ग्राम पंचकुआ परगना सुल्तानपुर तहसील सदर ,जनपद सहारनपुर 30°08'34.0"N 77°27'46.5"E | - | 2022 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड 25000 मी0टन/माह | वर्ष दिनांक 31.07.2025 तक सहमति निर्गत |
| 31. | मै0 राधे स्टोन केशर, ग्राम बरथा कोरसी, परगना फ़ैजाबाद, तहसील बेहट, जनपद सहारनपुर 30.239336 "N -77.533851"E | - | वर्ष 2022 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड 800 मी0टन/दिन | वर्ष दिनांक 31.07.2025 तक सहमति निर्गत |



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| 32. | मै0 साईं ट्रेडिंग, ग्राम बरथा कोरसी, परगना फौजाबाद, तहसील बेहट, जनपद सहारनपुर 30.2321614N, 77.5295537E | - | वर्ष 2021 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड 750 मी0टन/दिन | वर्ष दिनांक 31.07.2025 तक सहमति निर्गत |
| 33. | मै0 कुन्ज स्टोन केशर, ग्राम बरथा कोरसी, परगना फौजाबाद, तहसील बेहट, जनपद सहारनपुर -30.2352464N, 77.5324478 E | - | वर्ष 2023 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड 1600 मी0टन/दिन | वर्ष दिनांक 31.07.2025 तक सहमति निर्गत |
| 34. | मै0 चौहान स्टोन केशर, ग्राम कालूवाला पहाडीपुर तहसील बेहट, जनपद सहारनपुर 30.200387 77.761353 | - | वर्ष 2020 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड 500 मी0टन/दिन | वर्ष दिनांक 31.07.2025 तक सहमति निर्गत |
| 35. | मै0 वासूदेव इन्टरप्राइजेज, ग्राम पंचकुंआ परगना सुल्तानपुर तहसील सदर ,जनपद सहारनपुर 30.140388 "N -77.460749"E | - | 2022 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड 900 मी0टन/दिन | वर्ष दिनांक 31.07.2025 तक सहमति निर्गत |
| 36. | मै0 भगवती स्टोन केशर, ग्राम पंचकुंआ परगना सुल्तानपुर तहसील सदर ,जनपद सहारनपुर 30.139594N, 77.458211E, | - | 2023 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड 1000 मी0टन/दिन | वर्ष दिनांक 31.07.2026 तक सहमति निर्गत |
| 37. | मै0 त्रिवेणी इन्डस्ट्रीज ग्राम पंचकुंआ परगना सुल्तानपुर तहसील सदर ,जनपद सहारनपुर 30°08'25.2"N 77°27'41.4"E | - | 2022 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड 1000 मी0टन/दिन | वर्ष दिनांक 31.07.2025 तक सहमति निर्गत |
| 38. | मै0 एम0एन0एस0 इण्डिया स्टोन केशर ग्राम पंचकुंआ परगना सुल्तानपुर तहसील सदर ,जनपद | - | 2023 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड | वर्ष दिनांक 31.07.2025 तक सहमति निर्गत |



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| | सहारनपुर 30°08'26.2"N -77°27'33.4"E | | | 1000 मी0टन/दिन | |
| 39. | मै0 सोभाग्य स्टोन केशर ग्राम रामपुर बढकला परगना फ़ैजाबाद, तहसील बेहट ,जनपद सहारनपुर 30°14'35.29"N 77°42'1.11"E | - | 2022 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड 500 मी0टन/दिन | वर्ष दिनांक 31.07.2024 तक सहमति निर्गत |
| 40. | मै0 श्री कृष्णा इन्टरप्राइजेज, ग्राम खुशहालीपुर, तहसील बेहट, जनपद सहारनपुर N-30.142334, E-77.819441 | - | वर्ष 2015में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड 300 मी0टन/दिन | वर्ष दिनांक 31.07.2026 तक सहमति निर्गत |
| 41. | मै0 संगम स्टोन केशर, ग्राम असलमपुर बरथा, परगना फ़ैजाबाद, तहसील बेहट, जनपद सहारनपुर N-30.172759, E-77.806210 | - | वर्ष 2021 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड 500 मी0टन/दिन | वर्ष दिनांक 31.07.2026 तक सहमति निर्गत |
| 42. | मै0 देवभूमि इन्टरप्राइजेज, ग्राम असलमपुर बरथा, परगना फ़ैजाबाद, तहसील बेहट, जनपद सहारनपुर 30°13'34.7"N 77°31'17.3"E | - | वर्ष 2021 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड 750 मी0टन/दिन | वर्ष दिनांक 31.07.2026 तक सहमति निर्गत |
| 43. | मै0 सरस्वती स्टोन केशर ग्राम रामपुर बढकला परगना फ़ैजाबाद, तहसील बेहट ,जनपद सहारनपुर 30°14'40.3"N 77°42'04.4"E | - | 2021 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड 500 मी0टन/दिन | वर्ष दिनांक 31.07.2026 तक सहमति निर्गत |
| 44. | मै0 एस0एस0 स्टोन इण्डस्ट्रीज, ग्राम बरथा कोरसी, परगना फ़ैजाबाद, तहसील बेहट, जनपद सहारनपुर 30°13'59.3"N 77°31'39.4"E | - | वर्ष 2021 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड 600 मी0टन/दिन | वर्ष दिनांक 31.07.2026 तक सहमति निर्गत |



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| 45. | मै0 पहल स्टोन केशर, ग्राम मायापुररूपपुर व सफीपुर परगना फैजाबाद, तहसील बेहट, जनपद सहारनपुर 30.3088640N, 77.6355215E | - | वर्ष 2021 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड 500 मी0टन/दिन | वर्ष दिनांक 31.07.2026 तक सहमति निर्गत |
| 46. | मै0 अम्बे इन्टरप्राइजेज, ग्राम बरथा कोरसी, परगना फैजाबाद, तहसील बेहट, जनपद सहारनपुर 30°14'03.1"N 77°31'48.8"E | - | वर्ष 2021 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड 500 मी0टन/दिन | वर्ष दिनांक 31.07.2026 तक सहमति निर्गत |
| 47. | मै0 यमुना इन्टरप्राइजेज, ग्राम अबुतालबपुर गढ (कस्बागढ), तहसील बेहट, जनपद सहारनपुर N-30.244875, E-77.535454 | - | वर्ष 2015 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड 330 मी0टन/दिन | वर्ष दिनांक 31.07.2026 तक सहमति निर्गत |
| 48. | मै0 हिमालय स्टोन केशर, ग्राम मसूदपुर गढ, परगना फैजाबाद, तहसील बेहट, जनपद सहारनपुर 30.259993 N, 77.543202E | - | वर्ष 2021 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड 500 मी0टन/दिन | वर्ष दिनांक 31.07.2026 तक सहमति निर्गत |
| 49. | मै0 गंगा यमुना एसोसिएट्स, पूर्वनाम मै0 एस0एस0 ग्रामोद्योग संस्थान ग्राम कालूवाला जहानपुर, तहसील बेहट, जनपद सहारनपुर N-30.177585, E-77.816393 | - | वर्ष 2003 में पूर्वनाम मै0 एस0एस0 ग्रामोद्योग संस्थान के नाम से अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट, डस्ट, बजरी व कोरसैण्ड 175 मी0टन/दिन | वर्ष दिनांक 31.07.2025 तक सहमति निर्गत |
| 50. | मै0 दिल्ली स्टोन केशर, ग्राम सतपुरा, तहसील बेहट, जनपद सहारनपुर N-30.153028, E-77.810944 | - | वर्ष 2006 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट, डस्ट, बजरी व कोरसैण्ड 160 मी0टन/दिन | वर्ष दिनांक 31.07.2025 तक सहमति निर्गत |
| 51. | मै0 भगवती स्टोन केशर, ग्राम | - | स्टोन केशर को | स्टोन ग्रिट, | वर्ष दिनांक 31.07.2024 तक सहमति |

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| | खुशालीपुर, तहसील बेहट, जनपद सहारनपुर N-30.137141, E-77.826901 | | प्रथमबार वर्ष 2007 में सहमति निर्गत | स्टोन डस्ट, 200 मी0टन/दिन | निर्गत |
| 52. | मै0 बाजपुर स्टोन केशर, पूर्वनाम न्यू गोल्डन मिनरल इण्डस्ट्रीज, अलाउद्दीनपुर, तहसील बेहट, जनपद सहारनपुर N-30.258078, E-77.565234 | - | वर्ष 2007 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रेट, डस्ट, बजरी व कोरसैण्ड 750 मी0टन/दिन | वर्ष दिनांक 31.07.2026 तक सहमति निर्गत |
| 53. | मै0 सिंह ब्रदर्स, ग्राम सैद मोहम्मदपुर गढ, तहसील बेहट, जनपद सहारनपुर N-30.247425, E-77.559904 | - | वर्ष 2010 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रेट, स्टोन डस्ट बजरी कोरसैण्ड 600 मी0टन/दिन | वर्ष दिनांक 31.07.2025 तक सहमति निर्गत |
| 54. | मै0 उत्तम ग्रामोद्योग संस्थान, ग्राम टांको सुन्दरपुर, तहसील बेहट, जनपद सहारनपुर N-30.123132, E-77.866963 | - | वर्ष 2001 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रेट्स 160 मी0टन/दिन | वर्ष दिनांक 31.07.2025 तक सहमति निर्गत |
| 55. | मै0 बालाजी खादी ग्रामोद्योग संस्थान, मायापुर रूपपुर, तहसील बेहट, जनपद सहारनपुर N-30.310747, E-77.631173 | - | कार्यालय महाबन्धक, जिला उद्योग केन्द्र सहारनपुर के पत्रांक दिनांक 19.01.2004 द्वारा अनापत्ति प्रमाण पत्र डीम्ड एप्रुवल | स्टोन ग्रेट, स्टोन डस्ट बजरी कोरसैण्ड 200 मी0टन/दिन | वर्ष दिनांक 31.07.2024 तक सहमति निर्गत |
| 56. | मै0 शिव स्टोन केशर प्रा0लि0 (पूर्व नाम गुरुकृपा माइन्स एवं स्टोन्स/लक्ष्मी स्टोन केशर), ग्राम नित्यानन्दपुर, तहसील बेहट, जनपद सहारनपुर | - | वर्ष 2010 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रेट, स्टोन डस्ट बजरी कोरसैण्ड 600 मी0टन/दिन | वर्ष दिनांक 31.07.2026 तक सहमति निर्गत |



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| 57. | N-30.248878, E-77.559264 मै० श्री गणपति स्टोन केशर, पूर्वनाम श्री गणेश उद्योग, ग्राम कालूवाला जहानपुर, तहसील बेहट, जनपद सहारनपुर N-30.168568, E-77.819074 | - | वर्ष 2005 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट 175मी०टन/दिन स्टोन डस्ट 2.5 मी०टन/दिन | वर्ष दिनांक 31.07.2024 तक सहमति निर्गत |
| 58. | मै० मेहन्दीपुर बालाजी कन्स्ट्रक्शन पूर्वनाम मै० सुन्दरपुर ग्रिटस/तोमर स्टोन केशर, ग्राम टांको सुन्दरपुर, तहसील बेहट, जनपद सहारनपुर N-30.118444, E-77.860861 | - | वर्ष 2001 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड 500 मी०टन/दिन | वर्ष दिनांक 31.07.2024 तक सहमति निर्गत |
| 59. | मै० महावीर स्टोन इण्डस्ट्रीज, पूर्वनाम मै० जय हनुमान स्टोन केशर ग्रामोद्योग मण्डल, ग्राम सुन्दरपुर, तहसील बेहट, जनपद सहारनपुर N-30.125285, E-77.866770 | - | वर्ष 2002 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड 300 मी०टन/दिन | वर्ष दिनांक 31.07.2024 तक सहमति निर्गत |
| 60. | मै० न्यू कन्हैया स्टोन केशर पूर्व नाम मै० श्री काली कन्हैया ग्रिटस/कन्हैया ग्रिटस, ग्राम फतेहपुर पेलो, तहसील बेहट, जनपद सहारनपुर N-30.173897, E-77.82154 | - | वर्ष 2006 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड 300 मी०टन/दिन | वर्ष दिनांक 31.07.2025 तक सहमति निर्गत |
| 61. | मै० पारस स्टोन केशर, पूर्वनाम मै० वकतुण्ड स्टोन्स /भरत ग्रामोद्योग संस्थान, ग्राम सुंदरपुर, तहसील बेहट, जनपद सहारनपुर N-30.123134, E-77.864640 | - | वर्ष 2004 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड 300 मी०टन/दिन | वर्ष दिनांक 31.07.2024 तक सहमति निर्गत |
| 62. | मै० बी०बी०एस०बी० स्टोन केशर प्रा०लि०, पूर्वनाम राधा कृष्णा इन्टर प्राइजेज, अकबरपुर बांस, तहसील बेहट, जनपद सहारनपुर N-30.265327, E-77.570373 | - | वर्ष 2010 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड 500 मी०टन/दिन | वर्ष दिनांक 31.07.2025 तक सहमति निर्गत |
| 63. | मै० के०जी०एफ० मिनरल्स प्रा०लि० पूर्वनाम मै० खालसा स्टोन केशर, ग्राम | 231/Parya/ SEIAA /5763/2019 Dated 11.08.2020 | वर्ष 2009 में अनापत्ति प्रमाण | स्टोन ग्रिट, स्टोन डस्ट बजरी | वर्ष दिनांक 31.07.2025 तक सहमति निर्गत |



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| | असलमपुर बरथा , तहसील बेहट, जनपद सहारनपुर N-30.220333, E-77.528056 | | पत्र प्राप्त | कोरसैण्ड 300 मी०टन/दिन | |
| 64. | मै० जय शाकुम्बरी स्टोन केशर ग्राम, मिरगपुर पंजूवाला, तहसील बेहट, जनपद सहारनपुर N-30.233932, E-77.725274 | - | वर्ष 1986 में पूर्वनाम मै० पवन एवं कं० के नाम से अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड 100 मी०टन/दिन | वर्ष दिनांक 31.07.2025 तक सहमति निर्गत |
| 65. | मै० राव स्टोन केशर, पूर्वनाम मै० नीलकण्ठ स्टोन प्रोडेक्ट्स, ग्राम फतेहपुर पेलो पोस्ट जहानपुर, तहसील बेहट, जनपद सहारनपुर N-30.158556, E- 77.821722 | - | वर्ष 2005 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड 500 मी०टन/दिन | वर्ष दिनांक 31.07.2024 तक सहमति निर्गत |
| 66. | मै० बालाजी स्टोन केशर, ग्राम रामपुर भागूवाला, तहसील बेहट, जनपद सहारनपुर N-30.238611 E-77.694889 | - | वर्ष 2006 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट 160 मी०टन/दिन | वर्ष दिनांक 31.07.2024 तक सहमति निर्गत |
| 67. | मै० शिव शक्ति माइन्स एण्ड मिनरल्स पूर्वनाम मै० शिवा स्टोन केशर/यमुना ग्रामोद्योग समिति, ग्राम मायापुर रूपपुर फैजाबाद, तहसील बेहट, जनपद सहारनपुर N-30.317210, E-77.632743 | - | वर्ष 2001 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट 160 मी०टन/दिन | वर्ष दिनांक 31.07.2025 तक सहमति निर्गत |
| 68. | मै० हेमकुण्ठ ग्रिट पूर्वनाम साईकृपा स्टोन्स, ग्राम कालूवाला जहानपुर तहसील बेहट, जनपद सहारनपुर N-30.179722, E-77.743000 | - | वर्ष 2005 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड 300 मी०टन/दिन | वर्ष दिनांक 31.07.2024 तक सहमति निर्गत |
| 69. | मै० घाड मिनरल इण्डस्ट्रीज, ग्राम नौरगपुर, तहसील बेहट, जनपद सहारनपुर N-30.173247, E-77.781828 | - | वर्ष 2006 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड 160 | वर्ष दिनांक 31.07.2025 तक सहमति निर्गत |



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| 70. | मै0 आशीवाद स्टोन केशर, ग्राम व पो0 फ़ैजाबाद , तहसील बेहट, जनपद सहारनपुर N-30.330306 E-77.620167 | - | वर्ष 2011 में अनापत्ति प्रमाण पत्र प्राप्त | मी0टन/दिन स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड 1400 मी0टन/दिन | वर्ष दिनांक 31.07.2024 तक सहमति निर्गत |
| 71. | मै0 रायल स्टोन केशर पूर्वनाम मै0 ग्लेक्सी मिनरल इण्डस्ट्रीज, ग्राम मायापुर रूपपुर, तहसील बेहट, जनपद सहारनपुर N-30.315278, E-77.636250 | - | वर्ष 2007 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट व स्टोन डस्ट 300 मी0टन/दिन | वर्ष दिनांक 31.07.2025 तक सहमति निर्गत |
| 72. | मै0 गायत्री स्टोन केशर (पूर्व नाम श्री गुरुनानक स्टोन केशर/शिवा केशर) ग्राम बरथा कोरसी, तहसील बेहट, जनपद सहारनपुर N-30.235250, E-77.537889 | - | वर्ष 2009 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड 300 मी0टन/दिन | वर्ष दिनांक 31.07.2025 तक सहमति निर्गत |
| 73. | मै0 कालिन्दी स्टोन केशर, ग्राम कालूवाला जहानपुर N-30.168917, E-77.782352 | - | वर्ष 2011 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड 270 मी0टन/दिन | वर्ष दिनांक 31.07.2025 तक सहमति निर्गत |
| 74. | मै0 सम्राट स्टोन केशर पूर्वनाम मै0 अमन स्टोन केशर, ग्राम बरथा कोरसी, तहसील बेहट, जनपद सहारनपुर N-30.237722, E-77.535361 | - | वर्ष 2011 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड 270 मी0टन/दिन | वर्ष दिनांक 31.07.2025 तक सहमति निर्गत |
| 75. | मै0 रानाजी स्टोन केशर, पूर्वनाम मै0 मार्डन एसोसिएटस, ग्राम मायापुर रूपपुर, तहसील बेहट, जनपद सहारनपुर N-30.307530, E-77.632754 | - | वर्ष 2011 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट, स्टोन डस्ट 1500 मी0टन/दिन | वर्ष दिनांक 31.07.2024 तक सहमति निर्गत |
| 76. | मै0 जय दुर्गा इन्टरप्राइजेज, ग्राम बरथा कोरसी, तहसील बेहट, जनपद सहारनपुर | - | वर्ष 2009 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड | वर्ष दिनांक 31.07.2025 तक सहमति निर्गत |



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| | N-30.232877, E-77.534370 | | | 300 मी0टन/दिन | |
| 77. | मै0 नेशनल एसोसिएट्स, ग्राम असलमपुर बरथा, तहसील बेहट, जनपद सहारनपुर N-30.223222, E-77.526222 | - | वर्ष 2010 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड 300 मी0टन/दिन | वर्ष दिनांक 31.07.2024 तक सहमति निर्गत |
| 78. | मै0 बाबा बंशी स्टोन केशर, ग्राम बरथा कोरसी, तहसील बेहट, जनपद सहारनपुर N-30.226949, E-77.501564 | - | वर्ष 2009 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड 300 मी0टन/दिन | वर्ष दिनांक 31.07.2025 तक सहमति निर्गत |
| 79. | मै0 राजधानी स्टोन केशर, शहजादपुर बॉस, तहसील बेहट, जनपद सहारनपुर N-30.251178, E-77.539550 | - | वर्ष 2007 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड 120000 मी0टन/माह | वर्ष दिनांक 31.07.2025 तक सहमति निर्गत |
| 80. | मै0 मिष्ठी फूड्स एंड ब्रेवरेजेज प्रा0लि0 पूर्वनाम महालक्ष्मी इण्डस्ट्रीज, बरथा कोरसी, तहसील बेहट, जनपद सहारनपुर N-30.209317, E-77.516586 | - | वर्ष 2011 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड 300 मी0टन/दिन | वर्ष दिनांक 31.07.2024 तक सहमति निर्गत |
| 81. | मै0 जियो डवलपर्स प्रा0लि0 पूर्वनाम बरकत स्टोन केशर, ग्राम असलमपुर बरथा, तहसील बेहट, जनपद सहारनपुर N-30.208328, E-77.514768 | - | वर्ष 2010 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट 250 मी0टन/दिन | वर्ष दिनांक 31.07.2026 तक सहमति निर्गत |
| 82. | मै0 सहारा स्टोन केशर, ग्राम अबदुल्लापुर नौगावा, तहसील बेहट जनपद सहारनपुर N-30.236258, E-77.695831 | - | वर्ष 2004 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट, स्टोन डस्ट 225 मी0टन/दिन | वर्ष दिनांक 31.07.2024 तक सहमति निर्गत |
| 83. | मै0 श्री राम इन्टरप्राइजेज ग्राम अबुतालबपुर गढ, तहसील बेहट, जनपद सहारनपुर | - | वर्ष 2011 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड | वर्ष दिनांक 31.07.2026 तक सहमति निर्गत |



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| | N-30.245594, E-77.536231 | | | 220 मी0टन/दिन | |
| 84. | मै0 शिवालिक स्टोन केशर पूर्वनाम अमित स्टोन्स, ग्राम बरथा कोरसी, तहसील बेहट, जनपद सहारनपुर N-30.125222, E-77.842833 | - | वर्ष 2007 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड 360 मी0टन/दिन | वर्ष दिनांक 31.07.2025 तक सहमति निर्गत |
| 85. | मै0 चौधरी स्टोन केशर, ग्राम फौजाबाद, तहसील बेहट, जनपद सहारनपुर N-30.323083, E-77.613222 | - | अनापत्ति प्रमाण पत्र प्राप्त नहीं। वर्ष 2013 में प्रथमवार सहमति निर्गत | स्टोन ग्रिट, स्टोन डस्ट 175 मी0टन/दिन | वर्ष दिनांक 31.07.2025 तक सहमति निर्गत |
| 86. | मै0 मोहित स्टोन केशर, ग्राम बरथा कोरसी, तहसील बेहट, जनपद सहारनपुर N-30.230962, E-77.533556 | 73/पर्या/एस0ई0आई0ए0ए0/5779/2020, दिनांक-10.06.2021 | वर्ष 2012 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड 260 मी0टन/दिन | वर्ष दिनांक 31.07.2024 तक सहमति निर्गत |
| 87. | मै0 बाबा स्टोन केशर, पूर्वनाम तिरुपति स्टोन केशर, ग्राम खुशालीपुर तहसील बेहट, जनपद सहारनपुर N-30.141233, E-77.818167 | - | वर्ष 2004 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट, स्टोन डस्ट 175 मी0टन/दिन | वर्ष दिनांक 31.07.2025 तक सहमति निर्गत |
| 88. | मै0 श्री शिव शक्ति स्टोन केशर, महमूदपुर नगली, तहसील बेहट, जनपद सहारनपुर N-30.258417, E-77.562167 | - | वर्ष 2007 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड 300 मी0टन/दिन | वर्ष दिनांक 31.07.2025 तक सहमति निर्गत |
| 89. | मै0 जय लक्ष्मी स्टोन केशर, ग्राम असलमपुर बरथा, तहसील बेहट, जनपद सहारनपुर N-30.211639, E-77.518222 | 72/Parya/SEIAA/5774/2020 Dated 10.06.2021 | वर्ष 2011 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट, स्टोन डस्ट 300 मी0टन/दिन | वर्ष दिनांक 31.07.2025 तक सहमति निर्गत |
| 90. | मै0 श्री शाकुम्बरी स्टोन केशर, ग्राम असलमपुर बरथा, तहसील बेहट, जनपद | 68/Parya/SEIAA/5777/2020, दिनांक-10.06.2021 | वर्ष 2013 में अनापत्ति प्रमाण | स्टोन ग्रिट, स्टोन डस्ट बजरी | वर्ष दिनांक 31.07.2025 तक सहमति निर्गत |

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| | सहारनपुर N-30.221611, E-77.527556 | | पत्र प्राप्त | कोरसैण्ड 360 मी०टन/दिन | |
| 91. | मैसर्स गंगोत्री स्टोन केशर पूर्वनाम विश्वास स्टोन केशर, असलमपुर बरथा, तहसील बेहट, जनपद सहारनपुर N-30.209565, E-77.519139 | 71/Parya/SEIAA/5775/2020 Dated 10.06.2021 | वर्ष 2013 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड 310 मी०टन/दिन | वर्ष दिनांक 31.07.2025 तक सहमति निर्गत |
| 92. | मै० जय साई राम इन्टरप्राइजेज, ग्राम असलमपुर बरथा, तहसील बेहट, जनपद सहारनपुर N-30.208534, E-77.516149 | '779/Parya/SEIAA/5837/2020, Dated-02.03.2021 | 2014 | स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड 300 मी०टन/दिन | वर्ष दिनांक 31.07.2026 तक सहमति निर्गत |
| 93. | मै० देव स्टोन केशर पूर्व नाम मै० मल्ली स्टोन केशर, ग्राम मदनपुरा धोलाकुआ, तहसील बेहट, जनपद सहारनपुर N-30.178150, E-77.738033 | - | स्टोन केशर को प्रथमबार सहमति वर्ष 2013 में प्राप्त | स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड 175 मी०टन/दिन | वर्ष दिनांक 31.07.2025 तक सहमति निर्गत |
| 94. | मै० राधा कृष्णा स्टोन केशर, ग्राम बरथा कोरसी, तहसील बेहट, जनपद सहारनपुर N-30.229083, E-77.532333 | - | स्टोन केशर को प्रथमबार सहमति वर्ष 2013 में निर्गत | स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड 200 मी०टन/दिन | वर्ष दिनांक 31.07.2025 तक सहमति निर्गत |
| 95. | मै० महाराजा स्टोन केशर, ग्राम फैजाबाद, तहसील बेहट, जनपद सहारनपुर N-30.317700, E-77.629640 | - | स्टोन केशर को प्रथमबार सहमति वर्ष 2009 में निर्गत | स्टोन ग्रिट, स्टोन डस्ट 300 मी०टन/दिन | वर्ष दिनांक 31.07.2026 तक सहमति निर्गत |
| 96. | मै० हरे कृष्णा स्टोन केशर पूर्व नाम महाराजा स्टोन केशर, असलमपुर बरथा, तहसील बेहट, जनपद सहारनपुर N-30.219972, E-77.526028 | - | स्टोन केशर इकाई को प्रथम बार वर्ष बोर्ड मुख्यालय के पत्रांक दिनांक 13.01.2012 | स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड 250 मी०टन/दिन | वर्ष दिनांक 31.07.2025 तक सहमति निर्गत |

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| | | | द्वारा अनापत्ति प्रमाण पत्र निर्गत किये जाने का निर्णय लिया गया था। प्रथम सहमति वर्ष 2013 में निर्गत। स्क्रीनिंग प्लान्ट हेतु अनापत्ति प्रमाण पत्र 2019 में निर्गत | | |
| 97. | मै० के०जी०एन० स्टोन केशर, ग्राम अबुतालबपुर गढ, फौजाबाद, तहसील बेहट, जनपद सहारनपुर N-30.247275, E-77.534489 | 626/Parya/SEIAA/5877/2020 Dated 15.01.2021 | 2009 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रेट, स्टोन डस्ट 200 मी०टन/दिन | वर्ष दिनांक 31.07.2026 तक सहमति निर्गत |
| 98. | मै० बाबा सीताराम इन्टरप्राइजेज, ग्राम खेडी मढती रायपुर, तहसील बेहट, जनपद सहारनपुर N- 30.268911, E-77.578934 | - | 1999 में पूर्वनाम मै० अरौडा स्टोन केशर से अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रेट, डस्ट, बजरी व कोरसैण्ड 100 मी०टन/दिन | वर्ष दिनांक 31.07.2026 तक सहमति निर्गत |
| 99. | मै० शिव गंगा स्टोन केशर, ग्राम नुनियारी, तहसील बेहट, जनपद सहारनपुर N-30.169861, E-77.493083 | - | वर्ष 2009 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रेट, स्टोन डस्ट बजरी कोरसैण्ड 300 मी०टन/दिन | वर्ष दिनांक 31.07.2026 तक सहमति निर्गत |
| 100 | मै० आस्था स्टोन केशर, ग्राम फौजाबाद, तहसील बेहट, जनपद सहारनपुर N-30.329635, E-77.611011 | - | वर्ष 2004 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रेट, स्टोन डस्ट बजरी कोरसैण्ड 160 मी०टन/दिन | वर्ष दिनांक 31.07.2026 तक सहमति निर्गत |
| 101 | मै० न्यू किसान स्टोन केशर, ग्राम अबुतालबपुर गढ, परगना फौजाबाद, | - | वर्ष 2009 में अनापत्ति प्रमाण | स्टोन ग्रेट, स्टोन डस्ट बजरी | वर्ष दिनांक 31.07.2026 तक सहमति निर्गत |

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| | तहसील बेहट, जनपद सहारनपुर N-30.248656, E- 77.535765 | | पत्र प्राप्त | कोरसैण्ड 225 मी०टन/दिन | |
| 102 | मै० अरिहन्त स्टोन केशर पूर्वनाम मै० शिवम स्टोन केशर ग्रामोद्योग संस्थान, ग्राम मायापुर रूपपुर, तहसील बेहट, जनपद सहारनपुर N-30.311663, E-77.627377 | | उद्योग को प्रथमबार सहमति वर्ष 2013 में निर्गत में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट, स्टोन डस्ट 175 मी०टन/दिन | वर्ष दिनांक 31.07.2026 तक सहमति निर्गत |
| 103 | मै० एम०जे० स्टोन केशर पूर्वनाम मै० श्रीराम स्टोन केशर एंड स्कीनर, ग्राम कस्बागढ, तहसील बेहट, जनपद सहारनपुर N-30.237911, E-77.538269 | 237/Parya/ SEIAA/5761/2019 Dated 11.08.2020 | वर्ष 2018 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड 300 मी०टन/दिन | वर्ष दिनांक 31.07.2026 तक सहमति निर्गत |
| 104 | मै० कृष्णा स्कीनिंग प्लान्ट, ग्राम फौजाबाद, तहसील बेहट, जनपद सहारनपुर N-30.329972, E-77.609728 | लागू नहीं | स्कीनिंग प्लान्ट इकाई को प्रथम बार सहमति वर्ष 2014 में निर्गत। | स्टोन बोल्डर, बजरी, कोरसैण्ड 200 मी०टन/दिन | वर्ष दिनांक 31.07.2026 तक सहमति निर्गत वर्तमान में उद्योग स्वयं के कारणों से बन्द। |
| 105 | मै० शिवम मिनरल इंडस्ट्रीज, ग्राम बरथा कोरसी, तहसील बेहट, जनपद सहारनपुर N-30.233833, E-77.534722 | 79/Parya/SEIAA/5780/2020 Dated 10.06.2021 | वर्ष 2013 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट, बोल्डर बजरी 300मी०टन/दिन | वर्ष दिनांक 31.07.2026 तक सहमति निर्गत |
| 106 | मै० राजाराम इन्टरप्राइजेज, ग्राम असलमपुर बरथा, तहसील बेहट, जनपद सहारनपुर N-30.237611, E-77.534391 | 69/Parya/SEIAA/5778/2020 Dated 10.06.2021 | वर्ष 2013 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट, बोल्डर बजरी 800मी०टन/दिन | वर्ष दिनांक 31.07.2026 तक सहमति निर्गत |
| 107 | मै० नीलकण्ठ स्टोन प्रोडक्ट्स सैद मोहम्मदपुर गढ, तहसील बेहट, जनपद सहारनपुर N-30.252381, E-77.540809 | 302/parya/SEAC/5839/2019 Dated 09.11.2021 | वर्ष 2013 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट, बोल्डर बजरी कोरसैण्ड 300मी०टन/दिन | वर्ष दिनांक 31.07.2025 तक सहमति निर्गत |
| 108 | मै० एस०एस० स्टोन केशर, ग्राम बरथा कोरसी, तहसील बेहट, जनपद सहारनपुर | 70/parya/SEIAA/5776/2020 Dated 10.06.2021 | वर्ष 2011 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट, बोल्डर बजरी कोरसैण्ड 300मी०टन/दिन | वर्ष दिनांक 31.07.2026 तक सहमति निर्गत |

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| 109 | N-30.237611, E-77.534389 मै0 गंगोत्री एसोसिएट्स, पूर्वनाम मै0 विश्वास स्टोन केशर, ग्राम कालूवाला पहाडीपुर, तहसील बेहट, जनपद सहारनपुर N-30.209565, E-77.519139 | सन्दर्भसं0-71/Parya/SEIAA/5775/2020, दिनांक-10.06.2021 | वर्ष 2013 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट व स्टोन डस्ट 300 मी0टन/दिन | वर्ष दिनांक 31.07.2025 तक सहमति निर्गत |
| 110 | मै0 आर0टी0स्टोन केशर पूर्वनाम मै0 संगम इण्डस्ट्रीज, ग्राम बरथा कोरसी, तहसील बेहट, जनपद सहारनपुर छ. 30.234418, E-77.537118 | लागू नहीं | वर्ष 2013 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसेण्ड 300 मी0टन/दिन | वर्ष दिनांक 31.07.2026 तक सहमति निर्गत |
| 111 | मै0 न्यू डोईवाला स्टोन केशर, पूर्वनाम मै0 डोईवाला स्टोन केशर, ग्राम कालूवाला जहानपुर, तहसील बेहट, जनपद सहारनपुर N-30.172361, E-77.817306 | लागू नहीं | वर्ष 2003 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट व स्टोन डस्ट 180 मी0टन/दिन | वर्ष दिनांक 31.07.2025 तक सहमति निर्गत |
| 112 | मै0 सत्तारिया स्टोन केशर, ग्राम मढती अहतमाल, तहसील बेहट, जनपद सहारनपुर N-30.301472, E-77.591500 | 72/Parya/SEIAA/5774/2020 Dated 10.06.2021 | वर्ष 2013 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट, बोल्डर बजरी 300मी0टन/दिन | वर्ष दिनांक 31.07.2026 तक सहमति निर्गत |

नोट :-

1. ई0आई0ए0 अधिसूचना 2006 के अनुसार स्टोन केशर इकाई ई0आई0ए0 अधिसूचना 2006 की अनुसूची में सूचीबद्ध नहीं है।
2. वर्ष 2012 में मा0 सर्वोच्च न्यायालय में योजित विशेष रिट याचिका संख्या 19628-19629/2009 दीपक कुमार व अन्य बनाम हरियाणा राज्य व अन्य में मा0 सर्वोच्च न्यायालय द्वारा दिनांक-16.01.2012 के अनुपालन में जिलाधिकारी महोदय, सहारनपुर के पत्रांक 526(4)/खनिज, दिनांक 20.01.2012 द्वारा गठित कमेटी द्वारा यमुना नदी के किनारे प्रतिबंधित क्षेत्र एवं उ0प्र0 प्रदूषण नियंत्रण बोर्ड की गार्ड लाईन का उल्लंघन करने वाली इकाईयों/प्रतिबंधित क्षेत्र में स्थित कुल 172 स्टोन केशर एवं 133 स्क्रीनिंग प्लान्ट पर बन्दी/डिस्मेन्टलिंग की कार्यवाही एवं अवैध खनिज सीज की कार्यवाही की गयी थी। तदसमय 172 स्टोन केशर इकाईयों में से 114 स्टोन केशर इकाईयों पर बन्दी एवं शेष 58 स्टोन केशर इकाईयों पर डिस्मेन्टलिंग की कार्यवाही की

गयी थी। उक्त के अतिरिक्त 133 स्क्रीन प्लान्टों में से 01 स्क्रीनिंग प्लान्ट पर बन्दी एवं शेष 132 स्क्रीनिंग प्लान्ट पर डिस्मेन्टलिंग की कार्यवाही की गयी थी। तत्पश्चात् मा0 सर्वोच्च न्यायालय द्वारा पारित अग्रिम आदेश दिनांक-30.01.2012 का मुख्य अंश निम्नवत् है:-

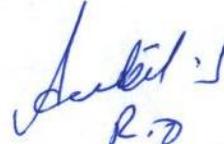
“All the impleading applications stand disposed of permitting the applicants to approach the District Magistrate, Saharanpur, U.P. who were examine whether they are functioning legally, after perusing documents produced in support of their claim. The District Magistrate will take a decision after hearing the applicants within a period of one month from the date of receipt of copy of this order.”

उक्त आदेश में मा0 सर्वोच्च न्यायालय द्वारा निर्देश दिये गये थे कि प्रत्यावेदन जिलाधिकारी सहारनपुर को प्रस्तुत किये जायें। जिलाधिकारी सहारनपुर, गुण-दोष के आधार पर वैध/अवैध स्टोन क्रेशर/स्क्रीनिंग प्लान्ट के संचालन हेतु कार्यवाही करेंगे। जिलाधिकारी महोदय सहारनपुर को स्टोन क्रेशर/स्क्रीनिंग प्लान्ट द्वारा आवेदित प्रत्यावेदनों को आवेदित तिथि के 01 माह के अन्दर निस्तारित करने हेतु आदेश पारित किये गये थे।

मा0 सर्वोच्च न्यायालय द्वारा पारित उक्त आदेश दिनांक-30.01.2012 के अनुपालन में तत्समय जनपद सहारनपुर के क्षेत्रान्तर्गत स्थित स्टोन क्रेशर/स्क्रीनिंग प्लान्ट के स्वामियों द्वारा स्टोन क्रेशर/स्क्रीनिंग प्लान्ट के पुर्न संचालन के सम्बन्ध में प्रत्यावेदन जिलाधिकारी महोदय, सहारनपुर को प्रेषित किये गये। जिलाधिकारी महोदय, सहारनपुर द्वारा उक्त प्रत्यावेदनों को सम्बन्धित विभागों:- सिंचाई विभाग व वन विभाग को प्रेषित किये गये थे। सिंचाई विभाग द्वारा प्रत्यावेदनों पर कार्यवाही करते हुये स्टोन क्रेशर/स्क्रीनिंग प्लान्ट की यमुना नदी फ्लड जोन से दूरियां तथा वन विभाग द्वारा स्टोन क्रेशर/स्क्रीनिंग प्लान्ट की निकटतम आरक्षित वन क्षेत्र से दूरियां कार्यालय जिलाधिकारी, सहारनपुर खनन अनुभाग को प्रेषित की गयी थी। कार्यालय अपर जिलाधिकारी (वि/रा0) द्वारा उक्त दूरियों को संकलित कर सम्बन्धित स्टोन क्रेशर/स्क्रीनिंग प्लान्ट के पुर्न संचालन हेतु आवश्यक कार्यवाही किये जाने के सम्बन्ध में पत्र प्रेषित किये गये थे।

सम्बन्धित सिंचाई विभाग द्वारा जिन स्टोन क्रेशर/स्क्रीनिंग प्लान्ट इकाईयों की यमुना नदी फ्लड जोन से दूरी 500 मी0 अथवा 500 मी0 से अधिक सत्यापित कर प्रेषित की गयी थी एवं सम्बन्धित वन विभाग द्वारा निकटतम आरक्षित वन क्षेत्र से दूरी 01 किमी0 से अधिक सत्यापित कर प्रेषित की गयी थी, उन स्टोन क्रेशरों/स्क्रीनिंग प्लान्टों के पुर्न संचालन हेतु आवश्यक कार्यवाही किये जाने के सम्बन्ध में सिंचाई विभाग व वन विभाग की दूरिया संलग्न कर आख्याएं बोर्ड मुख्यालय, लखनऊ प्रेषित की गयी थी। बोर्ड मुख्यालय से अनुमोदन प्राप्त होने के पश्चात ही तत्समय गुणदोष के आधार पर स्टोन क्रेशर/स्क्रीनिंग प्लान्ट इकाईयों को सहमति निर्गत की गयी थी।


(Mahendra Singh)
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R.D.

— क्षेत्रीय कार्यालय सहारनपुर के क्षेत्रान्तर्गत स्थापित स्टोन केशर/स्क्रीनिंग प्लांट इकाईयों की सूची जो बन्द है, का विवरण

| क्र० सं० | स्टोन केशर का नाम व पता | पर्यावरणीय स्वीकृति (EC) का विवरण | अनापत्ति प्रमाण पत्र (CTE) प्राप्त करने का वर्ष | उत्पादन क्षमता | सहमति (CTO) का विवरण | अन्य विवरण |
|----------------|--------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------|-------------------------------------------------|-----------------------------------------------------|----------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1 ^प | मै० न्यू हरियाणा स्टोन केशर, पूर्वनाम मै० हरियाणा ग्रिट उद्योग ग्राम मायापुर-रूपपुर, तहसील बेहट, जनपद सहारनपुर N-30.313552, E-77.630058 | - | वर्ष 2004 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड 400 मी०टन/दिन | - | वर्ष दिनांक 31.07.2022 तक सहमति निर्गत बिना सहमति संचालित किये जाने के दृष्टिगत कारण बताओ नोटिस 07.07.2023 को जारी एवं क्षेत्रीय कार्यालय के पत्रांक-1011/सी/एसआरई/एच-7/2024 दिनांक-02.01.2024 द्वारा कारण बताओ नोटिस को निक्षेप किये जाने की संस्तुति बोर्ड मुख्यालय प्रेषित की गयी है। |
| 2. | मै० अमृत कन्स्ट्रक्शन कं०, ग्राम मढती, परगना फैजाबाद, तहसील बेहट, जनपद सहारनपुर N-30.304362 E-77.590223 | लागू नहीं | वर्ष 2019 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड 500 मी०टन/दिन | वर्ष दिनांक 31.07.2023 तक सहमति निर्गत | स्वतः बन्द |
| 3. | मै० निर्माण स्टोनर्स केशर ग्राम मुर्तजापुर सऊर परगना फैजाबाद तहसील बेहट, जनपद सहारनपुर 30.2621687 N, 77.5714478 E | लागू नहीं | वर्ष 2021 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड 300 मी०टन/दिन | वर्ष दिनांक 31.07.2023 तक सहमति निर्गत | स्वतः बन्द |
| 4. | मै० शिव शकर स्टोन केशर, ग्राम फैजाबाद तहसील बेहट, जनपद सहारनपुर N-30.321547, E-77.613220 | लागू नहीं | वर्ष 2010 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट, डस्ट, बजरी व कोरसैण्ड 450 मी०टन/दिन | वर्ष दिनांक 31.07.2022 तक सहमति निर्गत | स्वतः बन्द |
| 5. | मै० जय भारत स्टोन केशर, ग्राम फैजाबाद, तहसील बेहट, जनपद सहारनपुर N-30.319284, E-77.618899 | लागू नहीं | वर्ष 2010 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट, डस्ट, बजरी व कोरसैण्ड 300 मी०टन/दिन | वर्ष दिनांक 31.07.2022 तक सहमति निर्गत | स्वतः बन्द |
| 6. | मै० गणपति स्टोन केशर, ग्राम गणेशपुर, बिहारीगढ | लागू नहीं | वर्ष 2000 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट, स्टोन डस्ट | वर्ष दिनांक 31.07.2022 तक | स्वतः बन्द |

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| | तहसील बेहट, जनपद सहारनपुर N-30.142158, E-77.859903 | | पत्र प्राप्त | बजरी कोरसैण्ड 160 मी०टन/दिन | सहमति निर्गत | |
| 7. | मै० श्री तिरुपति बालाजी मिनरल्स, पूर्वनाम मै० बालाजी मिनरल्स, ग्राम फैजाबाद, तहसील बेहट, जनपद सहारनपुर N-30.319780 E-77.616445 | लागू नहीं | वर्ष 2004 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रेट 245 मी०टन/दिन | वर्ष दिनांक 31.07.2022 तक सहमति निर्गत | स्वतः बन्द |
| 8. | मै० शिखर स्टोन केशर, ग्राम फैजाबाद, तहसील बेहट, जनपद सहारनपुर N-30.325611, E-77.619333 | लागू नहीं | वर्ष 2010 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रेट, स्टोन डस्ट बजरी कोरसैण्ड 1500 मी०टन/दिन | वर्ष दिनांक 31.07.2023 तक सहमति निर्गत | स्वतः बन्द |
| 9. | मै० दशमेश इण्डस्ट्रीज पूर्वनाम नौरंगपुर स्टोन केशर, ग्राम नौरंगपुर, तहसील बेहट, जनपद सहारनपुर N-30.184660, E-77.784376 | लागू नहीं | वर्ष 2005 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रेट, स्टोन डस्ट बजरी कोरसैण्ड 300 मी०टन/दिन | वर्ष दिनांक 31.07.2021 तक सहमति निर्गत | स्वतः बन्द |
| 10. | मै० लोटस एग्रीकेन्ट एंड सेन्ट, पूर्वनाम मै० पंजाब स्टोन केशर ग्राम बादशाहपुर पोस्ट जहानपुर, तहसील बेहट, जनपद सहारनपुर N-30.132746, E-77.817625 | लागू नहीं | वर्ष 2008 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रेट व स्टोन डस्ट 225 मी०टन/दिन | वर्ष 31.12.2013 तक सहमति निर्गत | डिस्मेन्टल |
| 11. | मै० देहरादून मिनरल्स प्रा०लि० पूर्वनाम मै० शिवओम स्टोन केशर, ग्राम कालूवाला जहानपुर, तहसील बेहट, जनपद सहारनपुर N-30.155278, E-77.814250 | लागू नहीं | वर्ष 2003 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रेट व स्टोन डस्ट 160 मी०टन/दिन | वर्ष 31.07.2020 तक सहमति निर्गत | स्वतः बन्द |
| 12. | मै० शिव शंकर स्टोन केशर, ग्राम कालूवाला जहानपुर, तहसील बेहट, जनपद सहारनपुर N-30.162444, E- | लागू नहीं | वर्ष 2004 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रेट व स्टोन डस्ट 175मी०टन/दिन | वर्ष 31.07.2020 तक सहमति निर्गत | स्वतः बन्द |

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| | 77.811222 | | | | | |
| 13. | मै0 विक्रान्त स्टोन केशर, पूर्वनाम दीप ग्रामोद्योग संस्थान ग्राम कुरडीखेडा, तहसील बेहट, जनपद सहारनपुर N-30.173183, E- 77.809700 | लागू नहीं | वर्ष 2000 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट व स्टोन डस्ट 64680 मी0टन/वर्ष | वर्ष 31.07.2020 तक सहमति निर्गत | स्वतः बन्द |
| 14. | मै0 श्री नारायण ग्रिट उद्योग ग्राम कालूवाला जहानपुर, जनपद-सहारनपुर N-30.181694, E- 77.812889 | लागू नहीं | वर्ष 2006 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट व स्टोन डस्ट 300 मी0टन/दिन | वर्ष 31.12.2014 तक सहमति निर्गत | स्वतः बन्द |
| 15. | मै0 ईश्वर ग्रामोद्योग संस्थान, ग्राम कालूवाला जहानपुर, तहसील बेहट, जनपद सहारनपुर N-30.179083, E- 77.810583 | लागू नहीं | वर्ष 2000 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट व स्टोन डस्ट 200 मी0टन/दिन | वर्ष 31.07.2020 तक सहमति निर्गत | स्वतः बन्द |
| 16. | मै0 गंगा स्टोन कसिंग इंडस्ट्रीज पूर्वनाम रामकिशन लघु ग्रामोद्योग संस्थान, ग्राम कालूवाला जहानपुर, तहसील बेहट, जनपद सहारनपुर N-30.159639, E- 77.795417 | लागू नहीं | वर्ष 2003 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट व स्टोन डस्ट 200 मी0टन/दिन | वर्ष 31.12.2014 तक सहमति निर्गत | स्वतः बन्द |
| 17. | मै0 गोल्डन ग्रामोद्योग संस्थान, ग्राम जयन्तीपुर कुरडीखेडा, तहसील बेहट, जनपद सहारनपुर N-30.173167, E- 77.781722 | लागू नहीं | वर्ष 1999 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट व स्टोन डस्ट 34000 मी0टन/वर्ष | वर्ष 31.12.2013 तक सहमति निर्गत | स्वतः बन्द |
| 18. | मै0 गगन स्टोन कसिंग इंडस्ट्रीज, कालूवाला जहानपुर, तहसील बेहट, जनपद सहारनपुर N-30.175222, E- 77.813472 | लागू नहीं | वर्ष 2006 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट व स्टोन डस्ट 300 मी0टन/दिन | वर्ष 31.12.2014 तक सहमति निर्गत | स्वतः बन्द |
| 19. | मै0 एशियन ग्रामोद्योग संस्थान, ग्राम खुशालीपुर, | लागू नहीं | वर्ष 2000 में अनापत्ति प्रमाण | स्टोन ग्रिट व स्टोन डस्ट | वर्ष 31.07.2020 तक सहमति | स्वतः बन्द |

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| | तहसील बेहट, जनपद सहारनपुर N-30.135219, E-77.833965 | | पत्र प्राप्त | 200मी0टन/दिन | निर्गत | |
| 20. | मै0 प्रभु स्टोन केशर, पूर्वनाम चौधरी स्टोन केशर, ग्राम खुशालीपुर, तहसील बेहट, जनपद सहारनपुर N-30.136167, E-77.835722 | लागू नहीं | उद्योग को प्रथमबार सहमति वर्ष 2009 में निर्गत। | स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड 200 मी0टन/दिन | वर्ष दिनांक 31.07.2020 तक सहमति निर्गत | स्वतः बन्द |
| 21. | मै0 दुर्गा स्टोन केशर, ग्राम खुशालीपुर, तहसील बेहट, जनपद सहारनपुर N-30.131694, E-77.836194 | लागू नहीं | वर्ष 2003 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट व स्टोन डस्ट 150 मी0टन/दिन | वर्ष 31.12.2014 तक सहमति निर्गत | स्वतः बन्द |
| 22. | मै0 श्री बालाजी स्टोन पूर्वनाम वर्मा स्टोन केशर, ग्राम खुशालीपुर, तहसील बेहट, जनपद सहारनपुर N-30.137251, E-77.836389 | लागू नहीं | वर्ष 1998 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट व स्टोन डस्ट 150 मी0टन/दिन | वर्ष 31.12.2014 तक सहमति निर्गत | स्वतः बन्द |
| 23. | मै0 बांके बिहारी स्टोन केशर, ग्राम कालूवाला जहानपुर, तहसील बेहट, जनपद सहारनपुर N-30.162466, E-77.811286 | लागू नहीं | वर्ष 2003 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट व स्टोन डस्ट 175मी0टन/दिन | वर्ष 31.07.2020 तक सहमति निर्गत | स्वतः बन्द |
| 24. | मै0 दुर्गा स्टोन केशर, ग्राम फौजाबाद, तहसील बेहट, जनपद सहारनपुर N-30.313581, E-77.623807 | लागू नहीं | वर्ष 2006 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट व स्टोन डस्ट 250मी0टन/दिन | वर्ष 31.07.2020 तक सहमति निर्गत | स्वतः बन्द |
| 25. | मै0 साई कृपा इंटरप्राइजेज पूर्व नाम मै0 श्री शिव स्टोन्स/मै0 जय माँ शारदा स्टोन केशर, खुशालीपुर, तहसील बेहट, जनपद सहारनपुर N-30.149567, E-77.817600 | लागू नहीं | वर्ष 2004 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट व स्टोन डस्ट 178 मी0टन/दिन | वर्ष 31.07.2020 तक सहमति निर्गत | स्वतः बन्द |

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| 26. | मै0 शिव ग्रामोद्योग संस्थान, ग्राम टांको सुन्दरपुर, तहसील बेहट, जनपद सहारनपुर N-30.118000, E- 77.866972 | लागू नहीं | वर्ष 1999 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट व स्टोन डस्ट 66000 मी0टन/वर्ष | वर्ष 31.12.2013 तक सहमति निर्गत | स्वतः बन्द |
| 27. | मै0 जय श्रीराम खादी एवं ग्रामोद्योग संस्थान, ग्राम टांको सुन्दरपुर, तहसील बेहट, जनपद सहारनपुर N-30.121000, E- 77.863889 | लागू नहीं | वर्ष 1995 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट व स्टोन डस्ट 65 मी0टन/दिन | वर्ष 31.07.2020 तक सहमति निर्गत | स्वतः बन्द |
| 28. | मै0 आर0एस0 ग्रिटस पूर्वनाम के0डी0 स्टोन ग्राम, कालूवाला जहानपुर, तहसील बेहट, जनपद सहारनपुर N-30.167667, E- 77.814139 | लागू नहीं | वर्ष 2004 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट व स्टोन डस्ट 500 मी0टन/दिन | वर्ष 31.07.2020 तक सहमति निर्गत | स्वतः बन्द |
| 29. | मै0 अजीत ट्रांसपोर्ट कं0, ग्राम खुशालीपुर, तहसील बेहट, जनपद सहारनपुर N-30.143484, E- 77.812963 | लागू नहीं | वर्ष 2000 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट - 150मी0टन/दिन | वर्ष 31.12.2013 तक सहमति निर्गत | स्वतः बन्द |
| 30. | मै0 प्रधान स्टोन केशर, ग्राम कालूवाला जहानपुर, तहसील बेहट, जनपद सहारनपुर N-30.183167, E- 77.819722 | लागू नहीं | वर्ष 2006 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट व स्टोन डस्ट 220 मी0टन/दिन | वर्ष 31.12.2013 तक सहमति निर्गत | स्वतः बन्द |
| 31. | मै0 सर्वोत्तम इन्टरप्राइजेज, पूर्वनाम मै0 सर्वोत्तम ग्रामोद्योग समिति, ग्राम बादशाहपुर, तहसील बेहट, जनपद सहारनपुर N-30.137233, E- 77.819950 | लागू नहीं | वर्ष 2006 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट व स्टोन डस्ट 175मी0टन/दिन | वर्ष 31.07.2020 तक सहमति निर्गत | स्वतः बन्द |
| 32. | मै0 सत्या ग्रिटस उद्योग, कालूवाला जहानपुर, तहसील बेहट, जनपद सहारनपुर N-30.157000, E- 77.819000 | लागू नहीं | वर्ष 2003 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट व स्टोन डस्ट 175 मी0टन/दिन | वर्ष 31.07.2020 तक सहमति निर्गत | स्वतः बन्द |

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| 33. | मै0 श्री गणेश स्टोन केशर पूर्वनाम(हरे कृष्णा ग्रामोद्योग संस्थान, ग्राम फतेहपुर पेलो, तहसील बेहट, जनपद सहारनपुर N-30.152547, E- 77.827114 | लागू नहीं | वर्ष 2003 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट व स्टोन डस्ट 175मी0टन/दिन | वर्ष 31.07.2020 तक सहमति निर्गत | स्वतः बन्द |
| 34. | मै0 अम्बा स्टोन केशर, पूर्वनाम मै0 हरियाणा स्टोन केशर ग्राम खुशालीपुर, तहसील बेहट, जनपद सहारनपुर N-30.163333, E- 77.819000 | लागू नहीं | वर्ष 2002 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट व स्टोन डस्ट 300 मी0टन/दिन | वर्ष 31.12.2014 तक सहमति निर्गत | स्वतः बन्द |
| 35. | मै0 राजहंस स्टोन केशर,पूर्वनाम दीप स्टोन केशर ग्रामोद्योग संस्थान, ग्राम खुशालीपुर N-30.144248, E- 77.818079 | लागू नहीं | वर्ष 2003 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट व स्टोन डस्ट 160मी0टन/दिन | वर्ष 31.07.2020 तक सहमति निर्गत | स्वतः बन्द |
| 36. | मै0 हरिकृष्णा ग्रामोद्योग संस्थान, ग्राम कालूवाला जहानपुर, तहसील बेहट, जनपद सहारनपुर N-30.153417, E- 77.827583 | लागू नहीं | वर्ष 2004 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट व स्टोन डस्ट 175मी0टन/दिन | वर्ष 31.12.2014 तक सहमति निर्गत | स्वतः बन्द |
| 37. | मै0 श्री श्यामाजी इंटरप्राइजेज,पूर्वनाम सहारनपुर स्टोन प्रोडेक्टस, फतेहपुर पेलो, तहसील बेहट, जनपद सहारनपुर N-30.161806, E- 77.819583 | लागू नहीं | वर्ष 2006 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट व स्टोन डस्ट 160मी0टन/दिन | वर्ष 31.12.2014 तक सहमति निर्गत | स्वतः बन्द |
| 38. | मै0 शिव शक्ति ट्रेडर्स, पूर्वनाम मै0 शिव शक्ति ग्रामोद्योग संस्थान, ग्राम खुशालीपुर , तहसील बेहट, जनपद सहारनपुर N-30.145222, E- 77.824194 | लागू नहीं | वर्ष 2006 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट व स्टोन डस्ट 160मी0टन/दिन | वर्ष 31.07.2020 तक सहमति निर्गत | स्वतः बन्द |

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| 39. | मै० श्री राम स्टोन्स (मारुति) कालूवाला जहानपुर, तहसील बेहट, जनपद सहारनपुर N-30.181333, E- 77.819639 | लागू नहीं | वर्ष 2006 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट व स्टोन डस्ट 250मी०टन/दिन | वर्ष 31.07.2020 तक सहमति निर्गत | स्वतः बन्द |
| 40. | श्री शिव इन्टरप्राइजेज, पूर्वनाम जय भारत स्टोन, तहसील बेहट, जनपद सहारनपुर केशर, कुरडीखेडा, तहसील बेहट, जनपद सहारनपुर N-30.162972, E- 77.784750 | लागू नहीं | वर्ष 2013 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट व स्टोन डस्ट 200 मी०टन/दिन | वर्ष 31.07.2020 तक सहमति निर्गत | स्वतः बन्द |
| 41. | मै० उज्ज्वल ग्रामोद्योग संस्थान, कोठरी बहलोलपुर, तहसील बेहट, जनपद सहारनपुर N-30.203767, E- 77.762617 | लागू नहीं | वर्ष 2004 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट व स्टोन डस्ट 360 मी०टन/दिन | वर्ष 31.07.2020 तक सहमति निर्गत | स्वतः बन्द |
| 42. | मै० शिवालिक स्टोन केशर, ग्राम थापुल ईस्माइलपुर तहसील बेहट, सहारनपुर N-30.125222, E- 77.842833 | लागू नहीं | वर्ष 2004 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट व डस्ट 220 मी०टन/दिन | 31.07.2022 तक सहमति निर्गत | स्वतः बन्द |
| 43. | मै० न्यू चौधरी स्टोन केशर पूर्वनाम मै० चौधरी स्टोन केशर/मै० शिवांगी ग्रामोद्योग संस्थान, ग्राम कालूवाला पहाडीपुर, तहसील बेहट, जनपद सहारनपुर N-30.202581, E-77.761819 | लागू नहीं | वर्ष 2007 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट व स्टोन डस्ट 200 मी०टन/दिन | वर्ष 31.07.2020 तक सहमति निर्गत | स्वतः बन्द |
| 44. | मै० रीवर स्टोन केशर, ग्राम कुरडीखेडा, तहसील बेहट, जनपद सहारनपुर N-30.182778, E- 77.817417 | लागू नहीं | वर्ष 2006 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट व स्टोन डस्ट 225 मी०टन/दिन | वर्ष 31.12.2014 तक सहमति निर्गत | स्वतः बन्द |
| 45. | मै० तुगानिया ग्रामोद्योग संस्थान, ग्राम कुरडीखेडा, तहसील बेहट, जनपद | लागू नहीं | वर्ष 1999 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट व स्टोन डस्ट 200 | वर्ष 31.12.2015 तक सहमति निर्गत | स्वतः बन्द |

| | सहारनपुर | | | मी0टन/दिन | | |
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| 46. | मै0 हिमगिरि ग्रामोद्योग संस्थान, ग्राम कोठरी बहलोलपुर N-30.194383, E-77.754717 | लागू नहीं | वर्ष 2000 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट व स्टोन डस्ट 200 मी0टन/दिन | वर्ष 31.12.2014 तक सहमति निर्गत | स्वतः बन्द |
| 47. | मै0 देवगुरु स्टोन केशर, ग्राम जानीपुर, फ़ैजाबाद, तहसील बेहट, जनपद सहारनपुर N-30.330250, E-77.613583 | लागू नहीं | वर्ष 2007 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट व स्टोन डस्ट 300 मी0टन/दिन | वर्ष 31.12.2014 तक सहमति निर्गत | स्वतः बन्द |
| 48. | मै0 महादेव स्टोन केशर पूर्वनाम मै0 गणपति स्टोन केशर, ग्राम रेहना, बादशाहीबाग, तहसील बेहट, जनपद सहारनपुर N-30.332367, E-77.612183 | लागू नहीं | वर्ष 2008 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट 240 मी0टन/दिन स्टोन डस्ट 60 मी0टन/दिन | वर्ष 31.07.2020 तक सहमति निर्गत | स्वतः बन्द |
| 49. | मै0 हिमालय स्टोन केशर, पूर्वनाम माँ शाकुम्बरी स्टोन केशर, ग्राम खुशालीपुर कंला, तहसील बेहट, जनपद सहारनपुर | लागू नहीं | वर्ष 2005 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट स्टोन डस्ट, बजरी एवं कोरसैण्ड - 250 मी0टन/दिन | वर्ष 31.07.2020 तक सहमति निर्गत | स्वतः बन्द |
| 50. | मै0 एल0एस0सी0 इन्फ़ाटैक लि0 पूर्वनाम लालकुंआ स्टोन केशर्स लि0, मुर्तजापुर, तहसील बेहट, जनपद सहारनपुर N-30.250528, E-77.598583 | लागू नहीं | वर्ष 2009 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड 26600 मी0टन/दिन | वर्ष दिनांक 31.12.2015 तक सहमति निर्गत | स्वतः बन्द |
| 51. | मै0 स्टार स्टोन केशर, ग्राम कालूवाला जहानपुर, तहसील बेहट, जनपद सहारनपुर N-30.168238, E-77.808553 | लागू नहीं | वर्ष 2005 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट व स्टोन डस्ट 220 मी0टन/दिन | वर्ष 31.12.2012 तक सहमति निर्गत | स्वतः बन्द |
| 52. | मै0 विशाल(ए0एस0) स्टोन केशर, कालूवाला जहानपुर, | लागू नहीं | वर्ष 2006 में अनापत्ति प्रमाण | स्टोन ग्रिट व स्टोन डस्ट | वर्ष 31.12.2012 तक सहमति | स्वतः बन्द |

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| | तहसील बेहट, जनपद सहारनपुर N- 30.165611, E- 77.807250 | | पत्र प्राप्त | 220 मी0टन/दिन | निर्गत | |
| 53. | मै0 एवरेस्ट स्टोन केशर, ग्राम व पोस्ट रायपुर, तहसील बेहट, जनपद सहारनपुर | लागू नहीं | वर्ष 2003 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रीट व स्टोन डस्ट 220 मी0टन/दिन | वर्ष 31.12.2012 तक सहमति निर्गत | स्वतः बन्द |
| 54. | मै0 श्री बालाजी इन्टरप्राइजेज, पूर्वनाम मै0 बालाजी ग्रामोद्योग संस्थान ग्राम मढती मुस्तकहम, तहसील बेहट, जनपद सहारनपुर N-30.291333, E- 77.575972 | लागू नहीं | वर्ष 1999 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रीट, 200 मी0टन/दिन | वर्ष दिनांक 31. 12.2014 तक सहमति निर्गत | स्वतः बन्द |
| 55. | मै0 श्री गुरुनानक स्टोन केशर, शाहपुर बांस तहसील बेहट, जनपद सहारनपुर r N-30.280953, E- 77.540992 | लागू नहीं | वर्ष 2009 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रीट, स्टोन डस्ट बजरी कोरसैण्ड 800 मी0टन/दिन | वर्ष दिनांक 31. 07.2020 तक सहमति निर्गत | स्वतः बन्द |
| 56. | मै0 अनन्त स्टोन केशर, मढती मुस्तकहम, तहसील बेहट, जनपद सहारनपुर | लागू नहीं | वर्ष 2010 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रीट, स्टोन डस्ट 300 मी0टन/दिन | वर्ष दिनांक 31.12.2015 तक सहमति निर्गत | डिस्मेन्टल |
| 57. | मै0 शिव शक्ति स्टोन केशर, ग्राम बरथा कोरसी, तहसील बेहट, जनपद सहारनपुर | लागू नहीं | वर्ष 2010 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रीट, 1400 मी0टन/दिन | वर्ष दिनांक 31. 07.2020 तक सहमति निर्गत | स्वतः बन्द |
| 58. | मै0 क्लासिक स्टोन केशर, बरथा कोरसी फैजाबाद, तहसील बेहट, जनपद सहारनपुर N-30.232991, E- 77.536449 | लागू नहीं | वर्ष 2013 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रीट, स्टोन डस्ट बजरी कोरसैण्ड 500 मी0टन/दिन | वर्ष दिनांक 31. 07.2020 तक सहमति निर्गत | स्वतः बन्द |
| 59. | मै0 माजिद स्टोन केशर एवं स्क्रीनर,, ग्राम मढती, तहसील बेहट, जनपद सहारनपुर N-30.297056, E- | लागू नहीं | वर्ष 2014 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रीट, स्टोन डस्ट बजरी कोरसैण्ड 300 | वर्ष दिनांक 31. 07.2020 तक सहमति निर्गत | डिस्मेन्टल |

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| | 77.585083 | | | मी0टन/दिन | | |
| 60. | मै0 श्री गंगा स्टोन केशर, ग्राम बरथा कोरसी, तहसील बेहट, जनपद सहारनपुर N-30.236408, E-77.536897 | लागू नहीं | वर्ष 2014 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड 300 मी0टन/दिन | वर्ष दिनांक 31.07.2020 तक सहमति निर्गत | स्वतः बन्द |
| 61. | मै0 जे0पी0 स्टोन केशर, ग्राम महमूदपुर नंगली, तहसील बेहट, जनपद सहारनपुर N-30.265074, E-77.545877 | लागू नहीं | वर्ष 2010 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट व स्टोन डस्ट 800 मी0टन/दिन | वर्ष 31.07.2020 तक सहमति निर्गत | स्वतः बन्द |
| 62. | मै0 इंडियन स्टोन केशर, ग्राम शेरपुर पेला मिर्जापुर, तहसील बेहट, जनपद सहारनपुर | लागू नहीं | वर्ष 1999 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट व स्टोन डस्ट 175 मी0टन/दिन | वर्ष 31.12.2014 तक सहमति निर्गत | स्वतः बन्द |
| 63. | मै0 दून स्टोन केशर, ग्राम मढती परगना फैजाबाद, तहसील बेहट, जनपद सहारनपुर N-30.297110, E-77.582508 | लागू नहीं | वर्ष 2017 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड 1000 मी0टन/दिन | वर्ष दिनांक 31.07.2020 तक सहमति निर्गत | स्वतः बन्द |
| 64. | मै0 न्यू किसान स्टोन केशर, ग्राम घोलाकुआ, तहसील बेहट, जनपद सहारनपुर N-30.180861, E-77.740278 | लागू नहीं | वर्ष 2005 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट व स्टोन डस्ट 150 मी0टन/दिन | वर्ष दिनांक 31.07.2020 तक सहमति निर्गत | स्वतः बन्द |
| 65. | मैसर्स राधा कृष्णा स्क्रीनिंग प्लान्ट, ग्राम बरथा कोरसी, तहसील-बेहट, जनपद-सहारनपुर N-30.229083, E-77.532333 | प्राप्त नहीं | अनापत्ति प्रमाण पत्र प्राप्त नहीं। वर्ष 2013 में सर्वप्रथम सहमति प्राप्त | स्टोन बोल्टर बजरी कोरसैण्ड 300 मी0टन/दिन | वर्ष दिनांक 31.12.2013 तक सहमति निर्गत | इकाई मा0 एन0जी0टी के आदेशों के क्रम में बोर्ड मुख्यालय द्वारा जारी बंदी आदेश दिनांक 13.10.2016 के अधीन बन्द/डिस्मेंटल है। |
| 66. | मैसर्स चौधरी स्क्रीनिंग प्लान्ट, ग्राम असलमपुर बरथा, तहसील-बेहट, जनपद-सहारनपुर N-30.212183, E-77.518450 | प्राप्त नहीं | अनापत्ति प्रमाण पत्र प्राप्त नहीं। वर्ष 2014 में सर्वप्रथम सहमति प्राप्त | स्टोन बोल्टर बजरी कोरसैण्ड 300 मी0टन/दिन | वर्ष दिनांक 31.12.2013 तक सहमति निर्गत | इकाई मा0 एन0जी0टी के आदेशों के क्रम में बोर्ड मुख्यालय द्वारा जारी बंदी आदेश दिनांक 13.10.2016 के अधीन बन्द/डिस्मेंटल है। |
| 67. | मै0 सलामती स्टोन केशर, | प्राप्त नहीं | वर्ष 1999 में | स्टोन ग्रिट | वर्ष 31.12.2014 | इकाई मा0 एन0जी0टी के आदेशों के क्रम में |

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| | ग्राम दाबा, खेडी मढती रायपुर, तहसील बेहट, जनपद सहारनपुर N-30.265083, E-77.572000 | | अनापत्ति प्रमाण पत्र प्राप्त | 220 मी०टन/दिन | तक सहमति निर्गत | बोर्ड मुख्यालय द्वारा जारी बंदी आदेश दिनांक 13.10.2016 के अधीन बन्द है। |
| 68. | मै० चौधरी स्टोन केशर,, ग्राम असलमपुर बरथा , तहसील बेहट, जनपद सहारनपुर N-30.220407, E-77.524600 | प्राप्त नहीं | वर्ष 2013 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड 300 मी०टन/दिन | वर्ष दिनांक 31.12.2013 तक सहमति निर्गत | इकाई मा० एन०जी०टी के आदेशों के क्रम में बोर्ड मुख्यालय द्वारा जारी बंदी आदेश दिनांक 13.10.2016 के अधीन बन्द है। |
| 69. | मै० संजय कन्स्ट्रक्शन ग्राम बरथा कोसरी, तहसील बेहट, जनपद सहारनपुर N-30.231480, E-77.527749 | प्राप्त नहीं | वर्ष 2011 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट 500 मी०टन/दिन | वर्ष 31.12.2014 तक सहमति निर्गत | इकाई मा० एन०जी०टी के आदेशों के क्रम में बोर्ड मुख्यालय द्वारा जारी बंदी आदेश दिनांक 13.10.2016 के अधीन बन्द है। |
| 70. | मैसर्स अरमान स्क्रीनिंग प्लान्ट पूर्व नाम मैसर्स मिल स्क्रीनिंग प्लान्ट, ग्राम मढती मुहस्तकम, तहसील बेहट, जनपद-सहारनपुर N-30.282111, E-77.579722 | लागू नहीं | अनापत्ति प्रमाण पत्र प्राप्त नहीं। वर्ष 2009 में सर्वप्रथम सहमति प्राप्त | बजरी व कोरसैण्ड 200 मी०टन/दिन | वर्ष 31.12.2014 तक | डिस्मेन्टल। |
| 71. | मै० कोहिनूर स्टोन केशर, ग्राम फैजाबाद, तहसील बेहट, जनपद सहारनपुर N-30.317422, E-77.619267 | लागू नहीं | उद्योग को प्रथमबार सहमति वर्ष 2013 में निर्गत | स्टोन ग्रिट व स्टोन डस्ट 800 मी०टन/दिन | वर्ष 31.12.2013 तक सहमति निर्गत | डिस्मेन्टल |
| 72. | मै० अविसेना स्टोन्स एंड मिनरल्स, नित्यानन्दपुर, तहसील बेहट, जनपद सहारनपुर N-30.24961, E-77.560583 | - | स्क्रीनिंग प्लान्ट इकाई को प्रथम बार सहमति वर्ष 2014 में निर्गत। स्क्रीनिंग प्लान्ट इकाई में स्टोन केशर इकाई की स्थापना हेतु वर्ष 2019 में अनापत्ति प्रमाण पत्र निर्गत। | स्टोन ग्रिट, स्टोन डस्ट बजरी कोरसैण्ड 600 मी०टन/दिन | वर्ष दिनांक 31.07.2023 तक सहमति निर्गत | स्वतः बन्द |
| 73. | मै० पी०एच० स्टोन केशर पूर्वनाम मै० रहीमी स्टोन केशर/राम कृष्ण ग्रामोद्योग | लागू नहीं | वर्ष 1991 में अनापत्ति प्रमाण पत्र प्राप्त | स्टोन ग्रिट व स्टोन डस्ट 160 | वर्ष 31.07.2020 तक सहमति निर्गत | स्वतः बन्द |

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| संस्थान, ग्राम शेरपुर, तहसील वेहट, जनपद सहारनपुर | | | मी०टन/दिन | | |
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नोट :-

1. ई०आई०ए० अधिसूचना 2006 के अनुसार स्टोन केशर इकाई ई०आई०ए० अधिसूचना 2006 की अनुसूची में सूचीबद्ध नहीं है।
2. वर्ष 2012 में मा० सर्वोच्च न्यायालय में योजित विशेष रिट याचिका संख्या 19628-19629/2009 दीपक कुमार व अन्य बनाम हरियाणा राज्य व अन्य में मा० सर्वोच्च न्यायालय द्वारा दिनांक-16.01.2012 के अनुपालन में जिलाधिकारी महोदय, सहारनपुर के पत्रांक 526(4)/खनिज, दिनांक 20.01.2012 द्वारा गठित कमेटी द्वारा यमुना नदी के किनारे प्रतिबंधित क्षेत्र एवं उ०प्र० प्रदूषण नियंत्रण बोर्ड की गाईड लाईन का उल्लंघन करने वाली इकाईयों/प्रतिबंधित क्षेत्र में स्थित कुल 172 स्टोन केशर एवं 133 स्क्रीनिंग प्लान्ट पर बन्दी/डिस्मेंटलिंग की कार्यवाही एवं अवैध खनिज सीज की कार्यवाही की गयी थी। तदसमय 172 स्टोन केशर इकाईयों में से 114 स्टोन केशर इकाईयों पर बन्दी एवं शेष 58 स्टोन केशर इकाईयों पर डिस्मेंटलिंग की कार्यवाही की गयी थी। उक्त के अतिरिक्त 133 स्क्रीनिंग प्लान्टों में से 01 स्क्रीनिंग प्लान्ट पर बन्दी एवं शेष 132 स्क्रीनिंग प्लान्ट पर डिस्मेंटलिंग की कार्यवाही की गयी थी। तत्पश्चात् मा० सर्वोच्च न्यायालय द्वारा पारित अग्रिम आदेश दिनांक-30.01.2012 का मुख्य अंश निम्नवत् है:-

"All the impleading applications stand disposed of permitting the applicants to approach the District Magistrate, Saharanpur, U.P. who were examine whether they are functioning legally, after perusing documents produced in support of their claim. The District Magistrate will take a decision after hearing the applicants within a period of one month from the date of receipt of copy of this order."

उक्त आदेश में मा० सर्वोच्च न्यायालय द्वारा निर्देश दिये गये थे कि प्रत्यावेदन जिलाधिकारी सहारनपुर को प्रस्तुत किये जायें। जिलाधिकारी सहारनपुर, गुण-दोष के आधार पर वैध/अवैध स्टोन केशर/स्क्रीनिंग प्लान्ट के संचालन हेतु कार्यवाही करेंगे। जिलाधिकारी महोदय सहारनपुर को स्टोन केशर/स्क्रीनिंग प्लान्ट द्वारा आवेदित प्रत्यावेदनों को आवेदित तिथि के 01 माह के अन्दर निस्तारित करने हेतु आदेश पारित किये गये थे।

मा० सर्वोच्च न्यायालय द्वारा पारित उक्त आदेश दिनांक-30.01.2012 के अनुपालन में तत्समय जनपद सहारनपुर के क्षेत्रान्तर्गत स्थित स्टोन केशर/स्क्रीनिंग प्लान्ट के स्वामियों द्वारा स्टोन केशर/स्क्रीनिंग प्लान्ट के पुर्न संचालन के सम्बन्ध में प्रत्यावेदन जिलाधिकारी महोदय, सहारनपुर को प्रेषित किये गये। जिलाधिकारी महोदय, सहारनपुर द्वारा उक्त प्रत्यावेदनों को सम्बन्धित विभागों:- सिंचाई विभाग व वन विभाग को प्रेषित किये गये थे। सिंचाई विभाग द्वारा प्रत्यावेदनों पर कार्यवाही करते हुये स्टोन केशर/स्क्रीनिंग प्लान्ट की यमुना नदी फ्लड जोन से दूरियां तथा वन विभाग द्वारा स्टोन केशर/स्क्रीनिंग प्लान्ट की निकटतम आरक्षित वन क्षेत्र से दूरियां कार्यालय जिलाधिकारी, सहारनपुर खनन अनुभाग को प्रेषित की गयी थी। कार्यालय अपर जिलाधिकारी (वि/रा०) द्वारा उक्त दूरियों को संकलित कर सम्बन्धित स्टोन केशर/स्क्रीनिंग प्लान्ट के पुर्न संचालन हेतु आवश्यक कार्यवाही किये जाने के सम्बन्ध में पत्र प्रेषित किये गये थे।

सम्बन्धित सिंचाई विभाग द्वारा जिन स्टोन केशर/स्क्रीनिंग प्लान्ट इकाईयों की यमुना नदी फ्लड जोन से दूरी 500 मी० अथवा 500 मी० से अधिक सत्यापित कर प्रेषित की गयी थी एवं सम्बन्धित वन विभाग द्वारा निकटतम आरक्षित वन क्षेत्र से दूरी 01 किमी० से अधिक सत्यापित कर प्रेषित की गयी थी, उन स्टोन केशरों/स्क्रीनिंग प्लान्टों के पुर्न संचालन हेतु आवश्यक कार्यवाही किये जाने के सम्बन्ध में सिंचाई विभाग व वन विभाग की दूरियां संलग्न कर आख्याएँ बोर्ड मुख्यालय, लखनऊ प्रेषित की गयी थी। बोर्ड मुख्यालय से अनुमोदन प्राप्त होने के पश्चात ही तत्समय स्टोन केशर/स्क्रीनिंग प्लान्ट इकाईयों के सहमति आवेदनों का निस्तारण किया गया था।

Details of 32 Mining Blocks of District, Yamuna Nagar

| SNo. | Name of Mining Unit/Block | Area (in Hect.) | Annual Capacity as per EC/TOR in Lakh MT per Annum | Highest Bid Offered (In Rs.) | 25 % or 10% Increased Highest Bid (In Rs.) | Name of Highest Bidder/Company | Date of LOI Issued | Status of EC | Status of CTE | Status of CTO | Product & Capacity as per CTO | Date of Start of Mining | Present Status | Remarks |
|--------------------------|-----------------------------------|-----------------|----------------------------------------------------|------------------------------|--------------------------------------------|---------------------------------------------------------------------------------------------|--------------------|----------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------|-------------------------|----------------|-----------|
| Operational Mines | | | | | | | | | | | | | | |
| 1 | Mandoli Ghaggar East Block YNR B3 | 20.18 | 8.58 | 3,30,50,000 | 4,13,12,500 | Bharat Wadhwa JSM Foods Pvt. Ltd. WZ/932, Besir Darapur New Delhi | 19.06.2015 | 1. EC Obtained vide No. SEIAA/HR/2016/989 dt. 21.12.2016. 2. EC Expansion obtained vide no. SEIAA/HR/2022/1581 dt. 07.10.2022 | CTE obtained vide no. HSPCB/Consent/313100417YAM CTE3814231 Dated:30/03/2017 | CTO obtained for the period from 21/12/2022 to 20/12/2026 dt. 29.11.2022 vide no. HSPCB/Consent/313100422YAM CTO27007801 Dated:29/11/2022 | Boulder, Gravel and Sand, 2834 Metric Tonnes/day | 18.06.2017 | Working | River Bed |
| 2 | Gumthala South Block YNR B17 | 49.67 | 21.88 | 4,59,50,000 | 5,74,37,500 | Kamlesh Rani Throught Elite Mining Corporation | 30.11.2015 | EC Obtained vide No. SEIAA/HR/2017/108 dt. 09.03.2017 | CTE obtained vide no. HSPCB/Consent/313100417YAM CTE3968960 Dated:03/04/2017 | CTO obtained for the period from 19/04/2022 to 30/09/2024 dated 14.02.2022 vide no. HSPCB/Consent/313100422YAM CTO19462942 Dated:14/02/2022 | River Sand Mining, 21,88,008 TPA @ 30 Trips / dat (912MT/Trip) | 26.04.2017 | Working | River Bed |
| 3 | M T Karhera Block YNR B13 | 67.79 | 20.00 | 3,52,50,000 | 4,40,62,500 | Sh. KawaljeetBatra Prop Kawaljeetbatra s/o MakhansinghBatra Building ambala road Saharanpur | 20.10.2016 | EC Obtained vide No. J-11015/215/2016-IA-II(M) dt. 09.04.2018 | CTE obtained vide no. HSPCB/Consent/313100418YAM CTE5269368 Dated:16/04/2018 | CTO obtained for the period from 01/10/2022 to 30/09/2024 dated 03.08.2022 vide no. HSPCB/Consent/ | Sand, 6667 Metric Tonnes/day | 24.04.2018 | Working | River Bed |

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|---|----------------------------|-------|-------|-------------|-------------|--------------------------------------------------------------------------------------------------------------------------------------|------------|-----------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------|------------|---------|-------------------|
| 4 | Nagli Block YNR B15 | 77.25 | 22.4 | 4,01,50,000 | 5,01,87,500 | M/s M. P. Treders, Near Nirankari Colony, Karnal Road Indri | 09.04.2016 | EC Obtained vide No. J-11015/214/2016-IA-II(M) dt.: 09.04.2018 | CTE obtained vide no. HSPCB/Consent/313100418YAM CTE5272829 Dated:19/04/2018 | CTO obtained for the period from 01/10/2022 to 30/09/2024 dated 25.07.2022 vide no. HSPCB/Consent/313100422YAM CTO7901663 Dated:25/07/2022 | Sand (Minor Mineral), 7466.66 Metric Tonnes/day | 26.04.2018 | Working | River Bed |
| 5 | NaglaRangraan Block YNRB14 | 89.48 | 38.60 | 4,99,50,000 | 6,24,37,500 | M/s Tirupati Earth & Project Works Pvt.Ltd., Residing at 3, Sadashiv Properties, Katras Road, Bank More, Dhanbad, Jharkhand – 826001 | 16.06.2017 | EC Obtained vide No. J-11015/76/2017-IA-II(M) dt.: 22.03.2019 | CTE obtained vide no. HSPCB/Consent/313100419YAM CTE6465686 Dated:08/04/2019 | CTO Obtained for the period from 01/10/2023 to 30/09/2026 dt. 01.09.2023 vide no. HSPCB/Consent/313100423YAM CTO43089116 Dated:01/09/2023 | Sand Gravel, 6333 Metric Tonnes/day | 16.04.2019 | Working | River Bed |
| 6 | Kanalsi Block YNR B5 | 44.14 | 19.50 | 4,08,50,000 | 5,10,62,500 | P. S Buildtech, Sector 15 , Near TejliSatsangBhawan, Yamunanagar | 30.11.2015 | 1. EC Obtained vide No. SEIAA/HR/2016/746 dt.: 15.09.2016. 2. EC Extension obtained vide no. SEIAA/HR/2022/1597 dt. 07.10.2022 | CTE Obtained vide no. HSPCB/Consent/313100416YAM CTE3386421 Dated:14/12/2016 | CTO Obtained for the period from 06/07/2023 to 30/09/2024 dt. 06.07.2023 vide no. HSPCB/Consent/313100423YAM CTO38572742 Dated:06/07/2023. | Gravel Boulder Sand, 6500 Metric Tonnes/day | 27.01.2017 | Working | River Bed |
| 7 | Jaidhari Block YNR B33 | 48.60 | 9.10 | 7,35,50,000 | 9,19,37,500 | P. S Buildtech, Sector 15 , Near TejliSatsangBhawan, Yamunanagar | 30.11.2015 | 1. EC Obtained vide No. SEIAA/HR/2016/741 dt. 15.09.2016. 2. EC Extension obtained vide no. SEIAA/HR/2022/1667- dt. 09.11.2022 | CTE Obtained vide no. HSPCB/Consent / 313100416YAM MCTE3386051 Dated:14/12/2016 | CTO Obtained for the period from 25/11/2022 to 30/09/2023 dt. 28.11.2022 vide no. HSPCB/Consent / 313100422YAM MCTO2997176 Dated:28/11/2022 | Boulder Gravel and Sand, 3034 Metric Tonnes/day | 27.01.2017 | Working | Outside River Bed |

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|----|--------------------------------|--------|-------|-------------|--------------|---------------------------------------------------------------------------------------------------------|------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------|------------|---------|----------------------|
| 8 | MalikpurKhadarBlock YNR B28 | 23.20 | 4.00 | 4,59,50,000 | 5,74,37,500 | Karaj Singh So Major Singh R/o 1379, Modern Colony, Yamunanagar | 14.09.2015 | EC Obtained vide No. SEIAA/HR/20 16/888 dt. 13.10.2016 | CTE obtained vide no. HSPCB/Conse nt/ : 313100417YA MCTE376343 0 Dated:30/03/2 017 | CTO obtained for the period from 15/05/2023 to 30/09/2024 dt. 15.05.2023 vide no. HSPCB/Conse nt/ : 313100423YA MCTO368720 02 Dated:15/05/2 023 | Grewal, Boulder, Sand Mining, 800 Metric Tonnes/Day | 15.06.2017 | Working | Outside River Bed |
| 9 | Jathlana Block YNR B12 | 101.27 | 36.00 | 9,34,50,000 | 11,68,12,500 | M/s P. S Buildtech, Sector 15 , Near TejiSatsangBhawan, Yamunanagar | 30.11.2015 | EC Obtained vide No. J- 11015/05/2016- IA-II(M) dt. 17.03.2017 | CTE obtained vide no. HSPCB/Consen t/ : 313100417YA MCTE4011198 Dated:03/04/201 7 | CTO obtained for the period from 04/05/2023 to 30/09/2024 dt. 04.05.2023 vide no. HSPCB/Consen t/ : 313100423YA MCTO3601050 1 Dated:04/05/202 3 | Sand Minor Mineral, 3600000 TPH | 28.04.2017 | Working | River Bed |
| 10 | Devdhar Block YNR B24 | 31.87 | 5.10 | 8,70,50,000 | 10,88,12,500 | SomPrakash (Northern Royalty Company) House No. 603-604, Santpura Road Model Town, Yamunanagar | 19.06.2015 | 1. EC Obtained vide No. vide SEIAA/HR/2016 /490 dt.: 27.06.2016. 2. EC re-newed vide no.6 SEIAA/(141)/H R/2022/1079 dt. 21.06.2022 | CTE obtained vide no. HSPCB/Consent/ : 313100416YAM CTE3196245 Dated:06/07/201 6 | CTO Obtained from 01/10/2023 to 30/09/2024 dt. 16.08.2023 vide no. HSPCB/Consent/ : 313100423YAM CTO37778059 Dated:16/08/202 3 | Boulder Gravel and Sand, 1700 Metric Tonnes/day | 11.08.2016 | Working | Outside River Bed |

Suspended Mines/Not Working

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|----|------------------------------|-------|-------|-------------|-------------|------------------------------------------------------------------------------------------------------|------------|---------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------|------------|---------------------------------------|----------------------|
| 11 | Dhanura Block YNR B18 | 18.18 | 9.50 | 6,79,50,000 | 8,49,37,500 | M/s JPY Consortium Pvt. Ltd. H.No. 45 P, Sector 38, Gurugram-122001 | 28.12.2017 | EC Obtained vide No. SEIAA/HR/2018/655 19.06.2018 | CTE obtained vide no. HSPCB/Consent/313100418YAM CTE5439426 Dated:25/06/2018 | CTO obtained for the period from 15/12/2023 - 30/09/2024 dt. 15.12.2023 vide no. HSPCB/Consent/ 313100423YAM CTO51388721 Dated:15/12/2023 | Boulder, Gravel and Sand, - 3545 Metric Tonnes/day | 16.09.2018 | e- Rawanna Suspended | River Bed |
| 12 | Galauri Block YNR B39 | 24.00 | 4.40 | 2,01,50,000 | 2,51,87,500 | Sh. KawaljeetBatra Prop Kawaljeetbatra s/o MakhansinghBatra Building Ambala Road Saharanpur | 20.10.2016 | EC Obtained vide No. SEIAA/HR/2016/378 25.05.2017 | CTE obtained vide no. HEPC/2017/303 dated 12.02.2017 | CTO obtained for the period from 08/09/2023 to 30/09/2024 dated 08.09.2023 vide no. HSPCB/Consent/ 313100423YAM CTO43235473 Dated:08/09/2023 | Sand Gravel, 1466 Metric Tonnes/day | 08.08.2017 | Work Suspended on dt 17.06.2022 | Outside River Bed |
| 13 | Jairampur Jagir Block YNR B6 | 33.58 | 15.20 | 3,10,50,000 | 3,88,12,500 | M/s Balaji Infra through Sh.RadheyshamWadhwa | 30.11.2015 | EC Obtained vide EC Identification No. EC22B000HR1 64436 File No. - SEIAA/HR/MI N/19/09 Date of Issue 29/01/2022 | CTE Obtained vide no. HSPCB/Consent/ 313100422YA MCTE2059475 0 Dated:07/02/2022 | CTO Obtained for the period from 21/02/2022 to 30/09/2022 dated 21/02/2022 vide no. HSPCB/Consent/ 313100422YA MCTO2088055 0 Dated:21/02/2022 | Boulder, gravel and sand (minor mineral) 1520000 TPA | 19.05.2016 | Mining Stop by NGT 24.05.2022 | River Bed |

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|----------------------|------------------------------------------------|-------|--------|--------------|--------------|---------------------------------------------------------------------------------------------------|------------|--------------------------------------------------------------|--------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------|------------|-------------------------------|-------------------|
| 14 | Mandewala Block YNR B38 | 15.00 | 2.40 | 16,55,50,000 | 20,69,37,500 | Mohd. Javed (Saharanpur Mines Management Services Pvt. Ltd) | 04.06.2015 | EC Obtained vide No. SEIAA/HR/2016/500 dt. 27.06.2016 | CTE Obtained vide no. HSPCB/2017/5466 dt. 11.08.2017 | CTO Obtained for the period from 23/10/2021 -to 30/09/2022 vide no. HSPCB/Consent/: 313100421YAMCTO16596404 Dated:23/10/2021 | Boulder, Gravel, Sand, 827 Metric Tonnes/day | 17.02.2022 | Mining Stop by NGT 10.05.2022 | Outside River Bed |
| 15 | Jaidhar Block YNR B34 | 25.60 | 4.60 | 6,72,00,000 | 8,40,00,000 | MohmmadJaved (Saharanpur Mines Management Services Pvt. Ltd.) | 20.07.2015 | EC Obtained vide No. SEIAA/HR/2018/1068 dt. 20.08.2018 | CTE Obtained vide no. HSPCB/Consent/: 313100421YAMCTE16113178 Dated:25/10/2021 | CTO Obtained for the period from 30/10/2021 - 30/09/2022 dated 30/10/2021 vide no. HSPCB/Consent/: 313100421YAMCTO17349612 Dated:30/10/2021 | Boulder, Gravel, Sand, 1525 Metric Tonnes/day | 04.03.2022 | Mining Stop by NGT 10.05.2022 | Outside River Bed |
| EXPIRED MINES | | | | | | | | | | | | | | |
| 16 | YNR Unit-II (28 Villages) Sadhaura to Gorabani | 495.5 | 120.00 | 24,16,00,000 | 30,20,00,000 | M/s Astin Excavation & Mining Pvt. Ltd Flat No.621-A, Devika Tower, Nehru Place, New Delhi 110019 | 03.01.2014 | EC Obtained vide No. J-11015/55/2014-IA-II(M) dt. 21.12.2015 | CTE Obtained vide no. HSPCB/Consent/: 2811916YAMCTE2729943 Dated:09/02/2016 | CTO Obtained for the period from 01/10/2022 to 30/09/2023 dated 03.08.2022 vide no. HSPCB/Consent/: 313100422YAMCTO25586207 Dated:03/08/2022 | Sand Mineral, 20000 Metric Tonnes/day | 19.10.2016 | Expired on dt 03.01.2023 | River Bed |

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|----|-------------------------------------|-------|-------|-------------|-------------|-------------------------------------------------------------------------|------------|-----------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------|------------|--------------------------|-------------------|
| 17 | Mandoli Ghaggar West Block YNR B4 | 25.56 | 11.91 | 4,20,50,000 | 5,25,62,500 | Bharat Wadhwa JSM Foods Ltd. WZ/932, Besir Darapur New Delhi | 16.2015 | 1. EC Obtained vide No. SEIAA/HR/2016/985 dt. 21.12.2016. 2. EC Expansion obtained vide no. SEIAA/HR/2022/1589 dt. 07.10.2022 | CTE Obtained vide no. HSPCB/Consent/ : 313100417YAM CTE3814605 Dated:30/03/2017 | CTO Obtained for the period from 21/12/2022 to 30/09/2023 dt. 28.11.2022 vide no. HSPCB/Consent/ : 313100422YAM CTO25355227 Dated:28/11/2022 | Boulder, Gravel and Sand, 3970 Metric Tonnes/day | 18.06.2017 | Expired on dt 18.06.2023 | River Bed |
| 18 | Beer Tapu Block YNR B7 | 14.45 | 6.15 | 5,02,50,000 | 6,28,12,500 | Sanjay Kumar (Routes & Journeys, House No. 545. Deep Nagar Dehradun. | 19.06.2015 | 1. EC Obtained vide No. SEIAA/HR/2016/460 dt. 27.06.2016. 2. EC Extension obtained vide no. SEIAA/HR/2022/1652 dt. 09.11.2022. | CTE Obtained vide no. HSPCB/Consent/ : 313100416YAM CTE3512555 Dated:27/12/2016 | CTO Obtained for the period from 25/11/2022 to 30/09/2023 dt. 28.11.2022 vide no. HSPCB/Consent/ : 313100422YAM CTO30364321 Dated:28/11/2022 | Sand (Minor Minerals), 2050 Metric Tonnes/day | 18.03.2017 | Expired on dt 18.06.2023 | River Bed |
| 19 | Pipli Majra Block YNR B 29, 30 & 31 | 18.20 | 3.70 | 3,61,50,000 | 4,51,87,500 | Paramjeet Singh S/o Hardeep Singh, R/o 1379, Modern Colony, Yamunanagar | 14.09.2015 | 1. EC Obtained vide No. SEIAA/HR/2016/883 dt. 13.10.2016. 2. EC Extension obtained vide No. SEIAA/HR/2022/2019 dt. 17.11.2022. | CTE obtained vide no. HSPCB/Consent/ : 313100417YAM CTE3763379 Dated:30/03/2017 | CTO obtained for the period from 13/10/2022 to 30/09/2023 dt. 28.11.2022 vide no. HSPCB/Consent/ : 313100422YAM CTO27007561 Dated:28/11/2022 | Grewal, Boulder, Sand Mining, 825 Metric Tonnes/Day | 15.06.2017 | Expired on dt 13.09.2023 | Outside River Bed |

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|----|------------------------------|-------|-------|--------------|--------------|---------------------------------------------------------------------------------|------------|-------------------------------------------------------|-----------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------|------------|---------------------------|-----------|
| 20 | Pobari Block YNR B11 | 23.05 | 11.00 | 3,83,00,000 | 4,78,75,000 | Rajinder Kumar Development Strategies (1) Pvt. Ltd. | 19.06.2015 | EC Obtained vide No. SEIAA/HR/2016/495 dt. 27.06.2016 | CTE Obtained vide no. HSPCB/Consent/313100416YAMCTE3197100 Dated:06/07/2016 | CTO Obtained for the period from 01/10/2021 to 30/09/2022 Dated:29/07/2021 vide no. HSPCB/Consent/313100421YAMCTO12461407 Dated:29/07/2021 | Sand Gravel, 3666 Metric Tonnes/day | 09.12.2016 | Terminated Dt. 26.08.2022 | River Bed |
| 21 | Bailgarh South Block YNR B2 | 28.00 | 13.00 | 19,63,50,000 | 24,54,37,500 | Angad Singh Makkad (Mubarikpur Royalty Company) Vill. Mubarikpur, Mohali Punjab | 19.06.2015 | EC Obtained vide No. SEIAA/HR/2016/475 dt. 27.06.2016 | CTE Obtained vide no. HSPCB/Consent/313100416YAMCTE3197212 Dated:06/07/2016 | CTO Obtained for the period from 01/10/2021 to 30/09/2022 Dated:26/07/2021 vide no. HSPCB/Consent/313100421YAMCTOW12438358 Dated:26/07/2021 | Mix Material, Boulder, Gravel sand, 4333 Metric Tonnes/day | 09.12.2016 | Terminated Dt. 14.07.2022 | River Bed |
| 22 | Gumthala North Block YNR B16 | 44.62 | 21.00 | 7,41,50,000 | 9,26,87,500 | M/s Joginder Singh S/o Mohender Singh, House No. 29L (A) Model Town Rohtak | 19.06.2015 | EC Obtained vide No. SEIAA/HR/2016/505 dt. 27.06.2016 | CTE Obtained vide no. HSPCB/Consent/320218616YAMCTE3286619 Dated:15/09/2016 | CTO Obtained for the period from 01/10/2021 to 30/09/2023 dt. 14.09.2021 vide no. HSPCB/Consent/3208618Y | grewal, bulder,sand M inig33Tri p/day(25T/trip, 800 Metric Tonnes/day | 26.12.2016 | Terminated Dt. 30.04.2022 | River Bed |

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|----|--------------------------|-------|-------|--------------|-------------|----------------------------------------------------------------------------------------------|------------|-------------------------------------------------------|--------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------|------------------------------------|---------------------------|-------------------|
| 23 | Lapra Block YNR B10 | 34.28 | 15.30 | 13,66,00,000 | | MohammadInam(Apar Mining Management Pvt.Ltd.) | 07.2015 | EC obtained vide no. SEIAA/HR/2016/514 dt. 27.06.2016 | CTE Obtained vide no. HSPCB/2017/5468 dt. 11.08.2017 | CTO Obtained for the period from 07/12/2017 - 30/09/2018 vide no. HSPCB/Consent/ : 313100417Y AMCTO4634688 Dated:08/12/2017 | Gravel, Boulders, Sand Mining for 34.28 Ha for 1530000 TPA@204 Trips/day (25 Ton/trip), | 21.12.2017 | Terminated Dt. 02.07.2020 | River Bed |
| 24 | BhoodKalan Block YNR B19 | 12.62 | 2.59 | 3,65,50,000 | 4,56,87,500 | C.L. Arora (Ganga Yamuna Mining Company) House No. 112, Santpura Road Model Town Yamunanagar | 19.06.2015 | EC Obtained vide No. SEIAA/HR/2016/271 dt. 12.04.2016 | CTE Obtained vide no. HSPCB/Consent/ : 2811916YAMCTE3081103 Dated:09/06/2016 | CTO Obtained for the period from 01/10/2021 to 30/09/2022 Dated:26/07/2021 vide no. HSPCB/Consent/ : 313100421YAMCTO12461401 Dated:26/07/2021 | Boulder, Gravel and Sand, 864 Metric Tonnes/day | 16.06.2016 Now start on 25.02.2019 | Terminated Dt. 14.07.2022 | Outside River Bed |
| 25 | BhoodMajra Block YNR B20 | 9.95 | 2.00 | 2,93,50,000 | 3,66,87,500 | C.L. Arora (Ganga Yamuna Mining Company) House No. 112, Santpura Road Model Town Yamunanagar | 19.06.2015 | EC Obtained vide No. SEIAA/HR/2016/485 dt. 27.06.2016 | CTE Obtained vide no. HSPCB/Consent/ : 313100416YAMCTE3196627 Dated:01/08/2016 | CTO Obtained for the period from 01/10/2021 to 30/09/2022 Dated:26/07/2021 vide no. HSPCB/Consent/ : 313100421YAMCTO12461403 Dated:26/07/2021 | Boulder Gravel and Sand, 667 Metric Tonnes/day | 12.08.2016 Now start on 25.02.2019 | Terminated Dt. 14.07.2022 | Outside River Bed |

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|----|------------------------------|-------|------|--------------|-------------|-------------------------------------------------------------------------------------|------------|-------------------------------------------------------|---------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------|------------|---------------------------|-------------------|
| 26 | Kohliwala Block YNR B21 & 22 | 13.59 | 2.50 | 7,37,50,000 | 9,21,87,500 | Raman Ojha (Delhi Roy Company) House No. 112, Santapura Road Model Town Yamunanagar | 19.06.2015 | EC Obtained vide No. SEIAA/HR/2016/480 dt. 27.06.2016 | CTE Obtained vide no. HSPCB/Consent/ : 313100416YA MCTE3196623 Dated:06/07/2016 | CTO Obtained for the period from 01/10/2021 to 30/09/2022 dt. 26.07.2021 vide no. HSPCB/Consent/ : 313100421YA MCTO13031264 Dated:26/07/2021 | Boulder Gravel and Sand, 833 Metric Tonnes/day | 11.08.2016 | Terminated Dt.10.12.2021 | Outside River Bed |
| 27 | Begampur Block YNR B37 | 39.50 | 7.11 | 10,40,50,000 | | Inderpal Singh (Yamuna Infra Developers Pvt. Ltd.) | 19.06.2015 | EC obtained vide no. SEIAA/HR/2017/448 dt. 06.07.2017 | CTE Obtained vide No. HEPC/2017/472 dated 18.08.2017 | CTO Obtained for the period from 01/10/2018 to 30/09/2020 vide no. HSPCB/Consent/ : 313100418YA MCTO5471362 Dated:01/08/2018 | BOULDER GRAVEL SAND, 2370 Metric Tonnes/day | 16.09.2017 | Terminated Dt. 26.11.2020 | Outside River Bed |

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|----|-------------------------------|-------|-------|--------------|--|------------------------------------------------------------------------------|------------|-------------------------------------------------------|------------------|------------------|-------------|------------------|-------------|-------------------|
| 28 | Bailgarh North Block YNR B1 | 44.00 | 21.44 | 23,88,50,000 | | VaibhavPoonia(CalleisRealtchPvt.Ltd. Ltd.) | 19.06.2015 | EC/CTO Awaited | CTE Not Obtained | CTO Not Obtained | Not working | CTO Not Obtained | Terminated | River Bed |
| 29 | Nandgarh Block YNR B36 | 29.60 | 46.22 | 8,46,50,000 | | MohmmadInam(AparMines Management Service Pvt.Ltd. | 20.07.2015 | EC obtained vide no. SEIAA/HR/2016/510 dt. 27.06.2016 | CTE Not Obtained | CTO Not Obtained | Not working | CTO Not Obtained | Terminated | Outside River Bed |
| 30 | Chuharpur Block YNR B 26 & 27 | 50.40 | 74.56 | 5,61,00,000 | | AmanSethi S/o Sh. SomPrakashSethi, R/o S-541, Greater kailash-II, New Delhi. | 03.03.2016 | Terms of Reference (TOR) Rejected | CTE Not Obtained | CTO Not Obtained | Not working | CTO Not Obtained | Not Working | Outside River Bed |

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|----|-----------------------------|-------|-------|-------------|--|---------------------------------------------------------------------------------------------|------------|-----------------------------------|------------------|------------------|-------------|------------------|-------------|-------------------|
| 31 | Ismailpur Block YNR B32 | 50.50 | 76.96 | 6,13,00,000 | | SomPrakashSethi 848 Sh. S. R. Sethi 30, Ishwar Nagar, New Delhi-110065. | 03.03.2016 | Terms of Reference (TOR) Rejected | CTE Not Obtained | CTO Not Obtained | Not working | CTO Not Obtained | Not Working | Outside River Bed |
| 32 | HaldariGujjar Block YNR B35 | 46.80 | 70.43 | 5,21,00,000 | | M/s S.M. Contractors& Suppliers, # 16-A, Model House, Ludhiana. Through Sh. Manpreet Singh. | 03.03.2016 | Terms of Reference (TOR) Rejected | CTE Not Obtained | CTO Not Obtained | Not working | CTO Not Obtained | Not Working | Outside River Bed |

**Para No. 7 (j) Details of amount of environment compensation imposed, recovered and utilized for restoration of environment:-
Details is as under:-**

| Sr. No. | Name of Unit | Imposed by NGT | Imposed by HSPCB | Pending | Deposited | Remarks |
|---------|---------------------------------------------------------------------------------------------------------------------|----------------|------------------|-----------|-----------|-------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1 | Development Strategies India Pvt. Ltd., Village Pobari, Tehsil Radaur, Pobari Block/ YNR B-11 District Yamuna Nagar | 2.5 Crore | --- | 1 Crore | 1.5 Crore | EC imposed by Hon'ble NGT in OA No. 150/2021 titled as Anish Versus Union of India & Ors. However, the mining activities are stopped/non operational. |
| 2 | Delhi Royalty Company, Village Kohliwala, Block YNR B-21&22, Tehsil Chhachrauli, District Yamuna Nagar | 4.2 Crore | --- | 4.2 Cores | --- | EC imposed by Hon'ble NGT in OA No. 150/2021 titled as Anish Versus Union of India & Ors. However, the mining activities are stopped/non operational. |
| 3 | Mubarikpur Royalty Company, Bailgarh South Block YNR B2, Tehsil Chhachhrauli, District Yamuna Nagar | 12 Crore | --- | 12 Crore | --- | EC imposed by Hon'ble NGT in OA No. 150/2021 titled as Anish Versus Union of India & Ors. However, the mining activities are stopped/non operational. |
| 4 | Kawaljeet Singh Batra, Village Galauri, Sadhaura, Block 39, District Yamuna Nagar | --- | 1.4247739 Crore | --- | --- | The said unit has obtained Stay Order from Appelate Authority of Mining Department as well as HSPCB. |

Para No. 7 (f) Number of stone Crushers Established /Operating in District Yamuna Nagar, Haryana alongwith the details of EC/CTE/CTC

| Sr. No. | Name of Unit | Status of EC | Status of CTE issued vide no. and dated | Status of CTO | CTO issued vide letter no. dated | Production Capacity | Remarks |
|---------|--------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------|----------------------------------------------------|-----------------------------------------------------------|---------------------|---------|
| 1 | Friends Stone Crushing Co, Vill Doiwala, PO Devdhar Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | WPCB/92/3863 dated 03.12.1992 | Granted for 01/10/2020 - 31/03/2025 dt. 14.07.2020 | HSPCB/Consent/ : 313129220YAMCTOA7724539 Dated:14/07/2020 | 200 MT/Day | Grant |
| 2 | Ganpati Stone Crusher, Vill Ballewala, Tehsil-Chhachhrouli, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/NOC/2003/287 dated 25.02.2003 | Granted for 01/10/2020 - 31/03/2025 dt. 14.07.2020 | HSPCB/Consent/ : 313129220YAMCTOA7715180 Dated:14/07/2020 | 100 MT/Day | Grant |
| 3 | Garg Stone Crusher, Vill Doiwala, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/NOC/2003/1233 dated 10.11.2003 | Granted for 01/10/2020 - 31/03/2025 dt. 07.07.2020 | HSPCB/Consent/ : 313129220YAMCTOA7688741 Dated:07/07/2020 | 600 MT/Day | Grant |
| 4 | GAURI SHANKER STONE CRUSHER, Village Doiwala, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/NOC/2002/1250 dated 11.11.2003 | Granted for 01/10/2020 - 31/03/2025 dt. 02.09.2020 | HSPCB/Consent/ : 313129220YAMCTOA7926605 Dated:02/09/2020 | 200 MT/Day | Grant |
| 5 | Geeta Samiti Stone Crusher, Vill Doiwala, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | WPCB/92/3853 dated 03.12.1992 | Granted for 01/10/2020 - 31/03/2025 dt. 14.07.2020 | HSPCB/Consent/ : 313129220YAMCTOA7714089 Dated:14/07/2020 | 100 MT/Day | Grant |
| 6 | Haryana Grit Udyog Stone Crusher, Vill Ballewala, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | WPCB/91/3386 dated 20.10.1992 | Granted for 01/10/2020 - 31/03/2025 dt. 21.07.2020 | HSPCB/Consent/ : 313129220YAMCTOA7718206 Dated:21/07/2020 | 100 MT/Day | Grant |
| 7 | Hira Stone Crusher, Vill Doiwala, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | WPCB/91/3358 dated 20.10.1992 | Granted for 01/04/2019 - 31/03/2026 dt. 02.02.19 | HSPCB/Consent/ : 313129219YAMCTOA6132633 Dated:02/02/2019 | 200 MT/Day | Grant |
| 8 | J.B. Stone Crusher, Vill Doiwala, teh. chhachhrouli Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/NOC/1071 dated 01.12.1995 | Granted for 01/10/2020 - 31/03/2025 dt. 21.07.2020 | HSPCB/Consent/ : 313129220YAMCTOA7745523 Dated:21/07/2020 | 100 MT/Day | Grant |

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|----|--------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|-----------------------------------------------------|-----------------------------------------------------------|------------|-------|
| 9 | Jai Bhole Stone crusher, Village Doiwala, Yamuna Nagar. | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/2008/TAC(HQ) 1040-44 dated 30.06.2008 | Granted for 01/10/2020 - 31/03/2025 dt. 13.07.2020 | HSPCB/Consent/ : 313129220YAMCTOA7712116 Dated:13/07/2020 | 100 MT/Day | Grant |
| 10 | Luxmi Stone Crusher, Vill Doiwala, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | WPCB/91/NOC/3420 dated 21.10.1992 | Granted for 01/10/2020 - 31/03/2025 dt. 14.07.2020 | HSPCB/Consent/ : 313129220YAMCTOA7754170 Dated:14/07/2020 | 100 MT/Day | Grant |
| 11 | Mahaluxmi Stone Crusher, Vill Doiwala, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/2003/1940 dated 21.11.2003 | Granted for 01/10/2020 - 31/03/2025 dt. 20.07.2020 | HSPCB/Consent/ : 313129220YAMCTOA7753969 Dated:20/07/2020 | 100 MT/Day | Grant |
| 12 | Mallhi Stone Crusher, Vill Doiwala, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/NOC/2002/135 dated 08.05.2002 | Granted for 01/10/2020 - 31/03/2025 dt. 21.07.2020 | HSPCB/Consent/ : 313129220YAMCTO7766152 Dated:21/07/2020 | 200 MT/Day | Grant |
| 13 | Nanak Stone Crushing Co., Vill Doiwala, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | WPCB/91/NOC/3817 dated 01.12.1992 | Granted for 01/10/2020 - 31/03/2025 dt. 11.09.2020 | HSPCB/Consent/ : 313129220YAMCTOA7990105 Dated:11/09/2020 | 100 MT/Day | Grant |
| 14 | NEW SURYA STONE INDUSTRIES, Old Name Surya Stone Crusher) Vill Doiwala, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/NOC/2003/1937 dated 21.11.2003 | Granted for 01/10/2020 - 31/03/2025 dt. 28.07.2020 | HSPCB/Consent/ : 313129220YAMCTOA7793886 Dated:28/07/2020 | 100 MT/Day | Grant |
| 15 | Nirmal Honey Stone Crusher, Village Doiwala, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | WPCB/92/772 dated 22.02.1992 | Granted for 01/10/2020 - 31/03/2025 dt. 21.07.2020 | HSPCB/Consent/ : 313129220YAMCTOA7754817 Dated:21/07/2020 | 200 MT/Day | Grant |
| 16 | Paras Stone Crusher, Vill Ballewala, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | WPCB/91/3364 dated 20.10.1992 | Granted for 01/10/2020 - 31/03/2025 dt. 14.07.2020 | HSPCB/Consent/ : 313129220YAMCTOA7717472 Dated:14/07/2020 | 100 MT/Day | Grant |
| 17 | Rama Stone Crusher, Vill-Doiwala, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/2008/TAC(HQ) 1064-68 dated 30.06.2008 | Granted for 01/10/2020 - 31/03/2025 dt. 20.08.2020. | HSPCB/Consent/ : 313129220YAMCTOA7690245 Dated:20/08/2020 | 200 MT/Day | Grant |

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| 18 | Saraswati Stone Crusher, Vill-Doiwala, Yamuna Nagar. | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/2008/TAC/H Q) 2286-90 dated 27.10.2008 | Granted for 01/10/2020 - 31/03/2025 dt. 20.07.2020 | HSPCB/Consent/ : 313129220YAMCTOA7754503 Dated:20/07/2020 | 200 MT/Day | Grant |
| 19 | SHAKUMBHARI STONE INDUSTRY VILL. DOIWALA, P.O. DEVDHAR, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/2008/TAX(H Q)2292-96 dated 27.10.2008 | Granted for 01/10/2020 - 31/03/2025 dt. 20.07.2020 | HSPCB/Consent/ : 313129220YAMCTOA7724346 Dated:20/07/2020 | 200 MT/Day | Grant |
| 20 | Shiv Ganga Stone Crusher, Vill Doiwala, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/NOC/2003/ 1225 dated 10.11.2003 | Granted for 01/10/2020 - 31/03/2025 dt. 05.08.2020. | HSPCB/Consent/ : 313129220YAMCTOA7852897 Dated:05/08/2020 | 200 MT/Day | Grant |
| 21 | Shree Krishna Stone Crusher, Village Doiwala, P.O. Devdhar, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | Norecord is avialable in the official record. | Granted for 01/10/2020 - 31/03/2025 dt. 14.07.2020 | HSPCB/Consent/ : 313129220YAMCTO7724821 Dated:14/07/2020 | 200 MT/Day | Grant |
| 22 | Shri mahaluxmi stone crusher, Vill Doiwala, teh. Chhachhrauli, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/NOC/2003/ 1337 dated 10.11.2003 | Granted for 01/10/2020 - 31/03/2025 dt. 21.07.2020 | HSPCB/Consent/ : 313129220YAMCTOA3231304 Dated:21/07/2020 | 100 MT/Day | Grant |
| 23 | Sofat Stone Crusher, Vill Doiwala, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/NOC/1068 dated 01.12.1995 | Granted for 01/10/2020 - 31/03/2025 dt. 20.08.2020. | HSPCB/Consent/ : 313129220YAMCTOA7879277 Dated:20/08/2020 | 100 MT/Day | Grant |
| 24 | Universal Stone Crusher, Vill Doiwala, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | WPCB/91/3638 dated 13.11.1992 | Granted for 01/10/2020 - 31/03/2025 dt. 21.07.2020 | HSPCB/Consent/ : 313129220YAMCTO7766312 Dated:21/07/2020 | 200 MT/Day | Grant |
| 25 | Vishkarma Stone Crusher, Vill Ballewala, Tehsil Chhachhrauli, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/NOC/2002/ 150 dated 08.05.2002 | Granted for 01/10/2020 - 31/03/2025 dt. 14.07.2020 | HSPCB/Consent/ : 313129220YAMCTOA7718355 Dated:14/07/2020 | 250 MT/Day | Grant |
| 26 | Shiv Stone Crusher, Vill Doiwala, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | WPCB/91/3686 dated 13.11.1992 | Granted for 01/10/2020 - 31/03/2025 dt. 24.07.2020 | HSPCB/Consent/ : 313129220YAMCTO7761860 Dated:24/07/2020 | 200 MT/Day | Grant |

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| 27 | Maa Durga Stone Crusher, (Old Name Durga Stone Crusher) Ballewala, Teh. Chhachhrauli, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/2008/TAC (HQ) 2384-88 dated 10.11.2008 | Granted for 01/10/2020 - 31/03/2025 dt. 20.06.2020 | HSPCB/Consent/ : 313129220YAMCTOA7747027 Dated:20/07/2020 | 200 MT/Day | Grant |
| 28 | Ganga Gram Udyog Sansthan, Vill Doiwala, P.O. DEVDHAR, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | WPCB/91/4322 dated 23.02.1993 | Granted for 01/10/2020 - 31/03/2025 dt. 20.07.2020 | HSPCB/Consent/ : 313129220YAMCTOA7744846 Dated:20/07/2020 | 100 MT/Day | Grant |
| 29 | Goel Stone Crusher, Vill Doiwala, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | WPCB/91/3659 dated 13.11.1992 | Granted for 01/10/2020 - 31/03/2024 dt. 16.12.2020 | HSPCB/Consent/ : 313129220YAMCTOA8345898 Dated:16/12/2020 | 100 MT/Day | Grant |
| 30 | Punjab Stone Crusher, Vill Ballewala, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/2003/294 dated 25.02.2003 | Granted for 01/10/2020 - 31/03/2025 dt. 13.07.2020 | HSPCB/Consent/ : 313129220YAMCTOA7714903 Dated:13/07/2020 | 200 MT/Day | Grant |
| 31 | R.K. Stone Crusher, Vill Doiwala, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | Norecord is avialable in the official record. | Granted for 01/04/2022 - 31/03/2027 dt. 28.02.2022 | HSPCB/Consent/ : 313129222YAMCTOA2051307 1 Dated:28/02/2022 | 100 MT/Day | Grant |
| 32 | Hemkunt Stone Crusher, Vill Doiwala, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/NOC/3052 dated 10.10.1996 | Granted for 01/04/2023 - 31/03/2024 dt. 24.01.2023 | HSPCB/Consent/ : 313129223YAMCTOA3198990 8 Dated:24/01/2023 | 100 MT/Day | Grant |
| 33 | Kamboj Stone Crusher, Vill Doiwala, Teh. Chhachhrauli, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/NOC/2602 dated 01.09.1996 | Granted for 01/04/2023 - 31/03/2024 dt. 09.01.2023 & 01/04/2024 - 31/03/2025 dt. 15.01.2024 | HSPCB/Consent/ : 313129223YAMCTOA3126533 2 Dated:09/01/2023 & HSPCB/Consent/ : 313129224YAMCTOA5280898 2 Dated:15/01/2024 | 200 MT/Day | Grant |
| 34 | Shalimar Stone industries, Vill Doiwala, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/NOC/96/22 49 dated 30.08.1996 | Granted for 01/04/2023 - 31/03/2024 dt. 25.01.2023 | HSPCB/Consent/ : 313129223YAMCTOA3223516 8 Dated:25/01/2023 | 250 MT/Day | Grant |

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| 35 | Brahmanand Stone Crusher, Village Doiwala, P.O. Devdhar, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/96/3557 dated 06.11.1996 | Granted for 01/04/2023 - 31/03/2024 dt. 11.01.2023 | HSPCB/Consent/ : 313129223YAMCTOA3157139 1 Dated:11/01/2023 | 250 MT/Day | Grant |
| 36 | Ambala Stone Crusher, Village Doiwala, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/96/625 dated 10.12.1996 | Granted for 01/04/2023 - 31/03/2024 dt. 17.02.2023 | HSPCB/Consent/ : 313129223YAMCTOA3252531 3 Dated:17/02/2023 | 250 MT/Day | Grant |
| 37 | Kunti Stone Crusher, Vill Doiwala, TEHSIL CHHACHHRAULI, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/NOC/2003/883 dated 24.11.2003 | Granted for 01/04/2023 - 31/03/2024 dt. 18.01.2023 | HSPCB/Consent/ : 313129223YAMCTOA3185459 0 Dated:18/01/2023 | 250 MT/Day | Grant |
| 38 | Mahabali Stone Crusher, Vill Doiwala, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/NOC/2002/2370-72 dated 15.01.2003 | Granted for 01/04/2023 - 31/03/2024 dt. 13.01.2023 & Granted for 01/04/2024 - 31/03/2025 dt. 15.01.2024 | HSPCB/Consent/ : 313129223YAMCTOA3157249 7 Dated:13/01/2023 & HSPCB/Consent/ : 313129224YAMCTOA5259618 1 Dated:15/01/2024 | 250 MT/Day | Grant |
| 39 | Sagar Stone Crusher, Village Doiwala, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/NOC/2003/812 dated 06.11.2003 | Granted for 01/04/2023 - 31/03/2024 dt. 23.01.2023 | HSPCB/Consent/ : 313129223YAMCTOA3179094 3 Dated:23/01/2023 | 250 MT/Day | Grant |
| 40 | Shiv Shakti Stone Crusher, Village Doiwala, P.O. Devdhar, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/NOC/96/2342 dated 06.09.1996 | Granted for 01/04/2023 - 31/03/2024 dt. 03.02.2023 | HSPCB/Consent/ : 313129223YAMCTOA3176033 9 Dated:03/02/2023 | 200 MT/Day | Grant |
| 41 | Shivalik Stone Crusher, Village Doiwala, Yamuna Nagar. | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/NOC/2003/289 dated 21.07.2003 | Granted for 01/04/2023 - 31/03/2024 dt. 10.01.2023 & Granted for 01/04/2024 - 31/03/2025 dt. 13.01.2024 | HSPCB/Consent/ : 313129223YAMCTOA3126580 2 Dated:10/01/2023 & HSPCB/Consent/ : 313129224YAMCTOA5263809 1 Dated:13/01/2024 | 250 MT/Day | Grant |
| 42 | SHREE RADHEY KRISHNA STONE CRUSHER, Vill Doiwala, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/Noc/2003/2992 dated 07.02.2003 | Granted for 01/04/2023 - 31/03/2024 dt. 11.01.2023 & Granted for 01/04/2024 - 31/03/2025 dt. 13.01.2025 | HSPCB/Consent/ : 313129223YAMCTOA3198917 8 Dated:11/01/2023 & HSPCB/Consent/ : 313129224YAMCTOA5285204 1 Dated:13/01/2024 | 250 MT/Day | Grant |

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| 43 | Shree Ganesh Stone Crusher, Village Ballewala, Tehsil Chhachhrauli, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/NOC/2003/3091 dated 20.02.2003 | Granted for 01/04/2023 - 31/03/2024 dt. 10.01.2023 & Granted for 01/04/2024 - 31/03/2025 dt. 15.01.2024 | HSPCB/Consent/ : 313129223YAMCTOA31296807 Dated:10/01/2023 & HSPCB/Consent/ : 313129224YAMCTOA52808074 Dated:15/01/2024 | 200 MT/Day | Grant |
| 44 | Diamond Stone Crusher, Village Doiwala, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/NOC/2002/2378 dated 15.01.2023 | Granted for 01/04/2023 - 31/03/2024 dt. 27.01.2023 & Granted for 01/04/2024 - 31/03/2025 dt. 07.02.2024 | HSPCB/Consent/ : 313129223YAMCTO32337715 Dated:27/01/2023 & HSPCB/Consent/ : 313129224YAMCTO54984646 Dated:07/02/2024 | 200 MT/Day | Grant |
| 45 | Jai Ambay Stone Crusher, Village Doiwala, Chhachhrauli, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/NOC/2004/323 dated 08.06.2004 | Granted for 01/04/2023 - 31/03/2024 dt. 01.02.2023 | HSPCB/Consent/ : 313129223YAMCTOA32158156 Dated:01/02/2023 | 250 MT/Day | Grant |
| 46 | Kashmir Stone Crusher, Village Doiwala, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/NOC/TAC/2007 dated 130-32 dated 23.02.2007 | Granted for 11/05/2019 - 31/03/2024 dt. 17.07.19 | HSPCB/Consent/ : 313129219YAMCTOA6761170 Dated:17/07/2019 | 200 MT/Day | Grant |
| 47 | Tirupati Stone Crusher, Vill Doiwala, P.O. Devdhar Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/96/4926 dated 17.12.1996 | Granted for 01/04/2023 - 31/03/2024 dt. 24.01.2023 | HSPCB/Consent/ : 313129523YAMCTOA32337234 Dated:24/01/2023 | 200 MT/Day | Grant |
| 48 | New Renuka Stone Crusher, Vill Doiwala, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/NOC/2002/870 dated 30.03.2002 | Granted for 01/04/2023 - 31/03/2024 dt. 02.02.2023 | HSPCB/Consent/ : 313129223YAMCTOA31991747 Dated:02/02/2023 | 250 MT/Day | Grant |
| 49 | Roop Kamal Stone Industries, Vill Doiwala, P.O. Devdhar, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | WPCB/91/93/5956 dated 06.08.1993 | Granted for 01/04/2023 - 31/03/2024 dt. 29.01.2023 | HSPCB/Consent/ : 313129223YAMCTOA32414459 Dated:29/01/2023 | 250 MT/Day | Grant |
| 50 | Punjab Stone Crusher, Vill Doiwala, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/NOC/2097 dated 12.08.1996 | Granted for 01/04/2023 - 31/03/2024 dt. 10.01.2023 & Granted for 01/04/2024 - 31/03/2025 dt. 13.01.2024 | HSPCB/Consent/ : 313129223YAMCTOA31297678 Dated:10/01/2023 & HSPCB/Consent/ : 313129224YAMCTOA52595507 Dated:13/01/2024 | 200 MT/Day | Grant |

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| 51 | Diamond Crushing Plant, Village Doiwala, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/NOC/256 dated 22.01.1996 | Granted for 01/04/2023 - 31/03/2024 dt. 27.01.2023 & Granted for 01/04/2024 - 31/03/2025 dt. 07.02.2024 | HSPCB/Consent/ : 313129223YAMCTO32337506 Dated:27/01/2023 & HSPCB/Consent/ : 313129224YAMCTO54102374 Dated:07/02/2024 | 250 MT/Day | Grant |
| 52 | Pooja Stone Crusher, Vill Doiwala, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/NOC/96/2582 dated 17.09.1996 | Granted for 01/04/2023 - 31/03/2024 dt. 24.01.2023 & Granted for 01/04/2024 - 31/03/2025 dt. 18.01.2024 | HSPCB/Consent/ : 313129223YAMCTOA31986513 Dated:24/01/2023 & HSPCB/Consent/ : 313129224YAMCTOA53295329 Dated:18/01/2024 | 250 MT/Day | Grant |
| 53 | Bhawani Enterprises (Old Name Goel Spintex Pvt. Limited Unit - II), Village Devdhar, Tehsil Chhachhrauli, Yamuna Nagar. | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/NOC/2003/1434 dated 04.03.2004 | Granted for 01/04/2023 - 31/03/2024 dt. 03.02.2023 | HSPCB/Consent/ : 313129223YAMCTOA25055193 Dated:03/02/2023 | 250 MT/Day | Grant |
| 54 | S.S. Stone Crusher, Vill Doiwala, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/NOC/3182 dated 11.10.1996 | Granted for 01/04/2023 - 31/03/2024 dt. 01.02.2023 | HSPCB/Consent/ : 313129223YAMCTOA32186596 Dated:01/02/2023 | 200 MT/Day | Grant |
| 55 | Mahadev Stone Crusher, Vill Doiwala, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/NOC/2003/970 dated 08.12.2003 | Granted for 01/04/2023 - 31/03/2024 dt. 09.01.2023 & Granted for 01/04/2024 - 31/03/2025 dt. 13.01.2024 | HSPCB/Consent/ : 313129223YAMCTOA31359385 Dated:09/01/2023 & HSPCB/Consent/ : 313129224YAMCTOA52851764 Dated:13/01/2024 | 250 MT/Day | Grant |
| 56 | Walia Stone Crushing Co., VPO Devdhar, Sub Tehsil Pratap Nagar, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | WPC/C-I/92/32 dated 03.01.1992 | Granted for 01/04/2023 - 31/03/2024 dt. 18.01.2023 & Granted for 01/04/2024 - 31/03/2025 dt. 25.01.2024 | HSPCB/Consent/ : 313129223YAMCTOA21222433 Dated:18/01/2023 & HSPCB/Consent/ : 313129224YAMCTOA53644749 Dated:25/01/2024 | 100 MT/Day | Grant |

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| 57 | Kurukshetra Stone Crusher, Doiwala, Tehsil Chhachrauli, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/NOC/1436 dated 30.05.1996 | Granted for 01/04/2023 - 31/03/2024 dt. 02.02.2023 & Granted for 01/04/2024 - 31/03/2025 dt. 29.01.2024 | HSPCB/Consent/ : 313129223YAMCTOA2260956 7 Dated:02/02/2023 &HSPCB/Consent/ : 313129224YAMCTOA5412765 4 Dated:29/01/2024 | 200 MT/Day | Grant |
| 58 | Panchkula Stone Crusher, Village Doiwala, Tehsil Chhachrauli, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HWPCB/Noc/3376 dated 26.10.1996 | Granted for 01/04/2023 - 31/03/2024 dt. 03.03.2023 | HSPCB/Consent/ : 313129223YAMCTOA3405632 9 Dated:03/03/2023 | 250 MT/Day | Grant |
| 59 | Jai Krishna Stone Crusher, Village Devdhar, Tehsil Chhachrauli, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/NOC/2003/805 dated 06.11.2003 | Granted for 01/04/2023 - 31/03/2024 dt. 17.01.2023 & Granted for 01/04/2024 - 31/03/2025 dt. 15.01.2024 | HSPCB/Consent/ : 313129223YAMCTOA3157262 9 Dated:17/01/2023 & HSPCB/Consent/ : 313129224YAMCTOA5259548 1 Dated:15/01/2024 | 250 MT/Day | Grant |
| 60 | Batra Stone Industries, Village Doiwala, Tehsil Chhachrauli, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/NOC/2003/4150 dated 20.03.2003 | Granted for 01/04/2023 - 31/03/2024 dt. 27.01.2023 & Granted for 01/04/2024 - 31/03/2025 dt. 18.01.2024 | HSPCB/Consent/ : 313129223YAMCTOA3194090 7 Dated:27/01/2023 & HSPCB/Consent/ : 313129224YAMCTOA5475732 9 Dated:18/01/2024 | 200 MT/Day | Grant |
| 61 | Gayatri Stone Crusher, Village Ballewala, Tehsil Chhachrauli, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/NOC/96/2364 dated 10.09.1996 | Granted for 01/04/2023 - 31/03/2024 dt. 24.01.2023 & Granted for 01/04/2024 - 31/03/2025 dt. 18.01.2024 | HSPCB/Consent/ : 313129223YAMCTOA3270749 4 Dated:24/01/2023 & HSPCB/Consent/ : 313129224YAMCTOA5304536 7 Dated:18/01/2024 | 250 MT/Day | Grant |
| 62 | Him Stone Crusher, Village Doiwala, Tehsil Chhachrauli, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/96/5021 dated 24.12.1996 | Granted for 01/04/2023 - 31/03/2024 dt. 18.01.2023 & Granted for 01/04/2024 - 31/03/2025 dt. 15.01.2024 | HSPCB/Consent/ : 313129223YAMCTOA3136132 3 Dated:18/01/2023 & HSPCB/Consent/ : 313129224YAMCTOA5293445 3 Dated:15/01/2024 | 250MT/Day | Grant |
| 63 | Bala Sundri Stone Crusher, Village Ballewala, Tehsil Chhachrauli, District Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/NOC/3063 dated 10.10.1996 | Granted for 01/04/2023 - 31/03/2024 dt. 18.01.2023 & Granted for 01/04/2023 - 31/03/2024 dt. 18.01.2023 | HSPCB/Consent/ : 313129223YAMCTOA3157153 8 Dated:18/01/2023 & HSPCB/Consent/ : 313129223YAMCTOA3157153 8 Dated:18/01/2023 | 100 MT/Day | Grant |

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| 64 | Gaurav Stone Crusher, Village Ballewala, Tehsil Chhachhrauli, District Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/NOC/2003/931 dated 08.12.2003 | Granted for 01/04/2023 - 31/03/2024 dt. 18.01.2023 | HSPCB/Consent/ : 313129223YAMCTOA31395760 Dated:18/01/2023 | 250 MT/Day | Grant |
| 65 | Kamal Stone Crusher, Village Doiwala, Tehsil Chhachhrauli, District Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/NOC/2003/105 dated 12.05.2003 | Granted for 01/04/2023 - 31/03/2024 dt. 02.02.2023 | HSPCB/Consent/ : 313129223YAMCTOA9738444 Dated:02/02/2023 | 125 MT/Day | Grant |
| 66 | Godaveri Stone Crusher, Village Doiwala, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/2003/165 dated 06.06.2003 | Granted for 01/04/2023 - 31/03/2024 dt. 09.01.2023 & Granted for 01/04/2024 - 31/03/2025 dt. 15.01.2024 | HSPCB/Consent/ : 313129223YAMCTOA31359195 Dated:09/01/2023 & HSPCB/Consent/ : 313129224YAMCTOA52964136 Dated:15/01/2024 | 250 MT/Day | Grant |
| 67 | Jai Ganesh Stone Crusher, Village Ballewala, Tehsil Chhachhrauli, District Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/434 dated 06.02.1997 | Granted for 01/04/2023 - 31/03/2024 dt. 27.01.2023 | HSPCB/Consent/ : 313129223YAMCTO12612971 Dated:27/01/2023 | 250 MT/Day | Grant |
| 68 | Shyam Stone Crushing Co., Village Doiwala, Tehsil Chhachhrauli, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | WPCB/92/6052 dated 13.08.1993 | Granted for 01/04/2023 - 31/03/2024 dt. 25.01.2023 | HSPCB/Consent/ : 313129223YAMCTOA32151510 Dated:25/01/2023 | 250 MT/Day | Grant |
| 69 | Balram Stone Crushing Co, Village Ballewala, Tehsil Chhachhrauli, District Yamuna Nagar. | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/NOC/2004/1535 dated 19.03.2004 | Granted for 01/04/2023 - 31/03/2024 dt. 13.01.2023 | HSPCB/Consent/ : 313129223YAMCTOA31394525 Dated:13/01/2023 | 250 MT/Day | Grant |
| 70 | Ambay Stone Crusher, Village Doiwala, Tehsil Chhachhrauli, District Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/NOC/2003/1237 dated 10.11.2003 | Granted for 01/04/2023 - 31/03/2024 dt. 18.01.2023 & Granted for 01/04/2024 - 31/03/2025 dt. 07.02.2024 | HSPCB/Consent/ : 313129223YAMCTOA31636670 Dated:18/01/2023 & HSPCB/Consent/ : 313129224YAMCTOA54905143 Dated:07/02/2024 | 250 MT/Day | Grant |
| 71 | Shri Ram Stone Crusher, Village Doiwala, Tehsil Chhachhrauli, District Yamuna Nagar. | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/NOC/259 dated 22.01.1996 | Granted for 01/04/2023 - 31/03/2024 dt. 13.01.2023 & Granted for 01/04/2024 - 31/03/2025 dt. 18.01.2024 | HSPCB/Consent/ : 313129223YAMCTOA31451318 Dated:13/01/2023 & HSPCB/Consent/ : 313129224YAMCTOA53699873 Dated:18/01/2024 | 250 MT/Day | Grant |

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| 72 | Bhagwati StoneCrusher, Village Doiwala, Tehsil Chhachhrauli, District Yamuna Nagar. | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/2003/414 dated 27.08.2003 | Granted for 01/04/2023 - 31/03/2024 dt. 02.02.2023 & Granted for 01/04/2024 - 31/03/2025 dt. 29.01.2024 | HSPCB/Consent/ : 313129223YAMCTOA1191428 1 Dated:02/02/2023 & HSPCB/Consent/ : 313129224YAMCTOA5413358 4 Dated:29/01/2024 | 250 MT/Day | Grant |
| 73 | Balaji Stone Crusher, Doiwala , Chhachhrauli, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/NOC/2003/736 dated 24.10.2003 | Granted for 01/04/2023 - 31/03/2024 dt. 10.01.2023 & Granted for 01/04/2024 - 31/03/2025 dt. 13.01.2024 | HSPCB/Consent/ : 313129223YAMCTOA3129738 2 Dated:10/01/2023 & HSPCB/Consent/ : 313129224YAMCTOA5259588 9 Dated:13/01/2024 | 250 MT/Day | Grant |
| 74 | D.K. Stone Crusher, Doiwala, Tehsil Chhachhrauli, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/NOC/2003/4195 dated 31.03.2003 | Granted for 01/04/2023 - 31/03/2024 dt. 23.01.2023 | HSPCB/Consent/ : 313129223YAMCTOA3185515 5 Dated:23/01/2023 | 250 MT/Day | Grant |
| 75 | Mohindra Stone Crusher, Doiwala, Tehsil Chhachhrauli, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/NOC/528 dated 15.02.1996 | Granted for 01/04/2023 - 31/03/2024 dt. 13.01.2023 & Granted for 01/04/2024 - 31/03/2025 dt. 13.01.2024 | HSPCB/Consent/ : 313129223YAMCTOA3126472 8 Dated:13/01/2023 & HSPCB/Consent/ : 313129224YAMCTOA5285193 9 Dated:13/01/2024, | 250 MT/Day | Grant |
| 76 | Haryana Stone Mills Pvt Ltd, Doiwala, Tehsil Chhachhrauli, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HWPC/NOC/1501 dated 12.06.1996 | Granted for 01/04/2023 - 31/03/2024 dt. 18.01.2023 | HSPCB/Consent/ : 313129223YAMCTOA7663675 Dated:18/01/2023 | 250 MT/Day | Grant |
| 77 | Hum Stone Crusher, Village Doiwala, Tehsil Chhachhrauli, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/NOC/2003/772 dated 31.10.2003 | Granted for 01/04/2023 - 31/03/2024 dt. 18.01.2023, | HSPCB/Consent/ : 313129223YAMCTOA3139567 3 Dated:18/01/2023 | 250 MT/Day | Grant |
| 78 | Jai Mata Stone Crusher, Doiwala , Chhachhrauli, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/NOC/2003/966 dated 08.12.2003 | Granted for 01/04/2023 - 31/03/2024 dt. 09.01.2023 & Granted for 01/04/2024 - 31/03/2025 dt. 15.01.2024 | HSPCB/Consent/ : 313129223YAMCTOA3135951 1 Dated:09/01/2023 & HSPCB/Consent/ : 313129224YAMCTOA5308120 5 Dated:15/01/2024 | 250 MT/Day | Grant |

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| 79 | Dhillio Stone Industries, Village Mandewala, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HWPCB/NOC/261 dated 22.01.1996 | Granted for 01/04/2023 - 31/03/2024 dt. 18.01.2023 & Granted for 01/04/2024 - 31/03/2025 dt. 28.01.2024 | HSPCB/Consent/ : 313129223YAMCTOA3151843 1 Dated:18/01/2023 & HSPCB/Consent/ : 313129224YAMCTOA5392617 5 Dated:28/01/2024 | 200 MT/Day | Grant |
| 80 | SNEH STONE CRUSHER, Doiwala, Tehsil Chhachhrauli, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/NOC/1199 dated 15.12.1995 | Granted for 01/04/2023 - 31/03/2024 dt. 15.01.2023 | HSPCB/Consent/ : 313129223YAMCTO31293981 Dated:15/01/2023 | 250 MT/Day | Grant |
| 81 | Jai Mata Di Stone Crusher(JK), Village Doiwala, District Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/NOC/3049 dated 10.10.1996 | Granted for 02/09/2021 - 31/03/2026 dt. 02.09.2021 | HSPCB/Consent/ : 313129221YAMCTOA1475170 3 Dated:02/09/2021 | 180 MT/Day | Grant |
| 82 | Batar Stone Industry, Village Doiwala, District Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/NOC/2003/4154 dated 20.03.2003 | Granted for 13/06/2023 - 31/03/2024 dt. 13.06.2023 | HSPCB/Consent/ : 313129223YAMCTOA3618730 9 Dated:13/06/2023 | 200 MT/Day | Grant |
| 83 | Vaishno Stone Crusher, Village Doiwala, Tehsil Chhachhrauli, District Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/NOC/2003/3000 dated 07.02.2003 | Granted for 01/04/2023 - 31/03/2024 dt. 09.01.2023 & Granted for 01/04/2024 - 31/03/2025 dt. 15.01.2024 | HSPCB/Consent/ : 313129223YAMCTOA3139464 9 Dated:09/01/2023 & HSPCB/Consent/ : 313129224YAMCTOA5280795 5 Dated:15/01/2024 | 250 MT/Day | Grant |
| 84 | Krishna Stone Crushing Co., Village Devdhar, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | WPCB/92/4931 dated 01.06.1993 | Granted for 01/04/2023 - 31/03/2024 dt. 24.01.2023 | HSPCB/Consent/ : 313129223YAMCTOA3223592 1 Dated:24/01/2023 | 200 MT/Day | Grant |
| 85 | KAVERI STONECRUSHER VILLAGE DEVDHAR, TEHSIL CHHACHHRAULI, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HWPCB/NOC/1267 dated 07.02.1995 | Granted for 01/04/2023 - 31/03/2024 dt. 02.02.2023 | HSPCB/Consent/ : 313129223YAMCTOA3215746 1 Dated:02/02/2023 | 200 MT/Day | Grant |

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| 86 | New Markanda Stone Crusher, Village Ballewala, PO Devdhar, District Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/NOC/1343 dated 27.12.1995 | Granted for 01/04/2023 - 31/03/2024 dt. 15.03.2023 & Granted for 01/04/2024 - 31/03/2025 dt. 07.02.2024 | HSPCB/Consent/ : 313129223YAMCTOA3372171 1 Dated:15/03/2023 & HSPCB/Consent/ : 313129224YAMCTOA5517925 5 Dated:07/02/2024 | 100 MT/Day | Grant |
| 87 | Shivalik StoneCrusher, Village Chuharpur Kalan, Tehsil Chhachhrauli, District Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/NOC/781 dated 12.06.1998 | Granted for 01/04/2023 - 31/03/2024 dt. 15.01.2023 & Granted for 01/04/2024 - 31/03/2025 dt. 13.01.2024 | HSPCB/Consent/ : 313129223YAMCTO31293981 Dated:15/01/2023 & HSPCB/Consent/ : 313129224YAMCTOA5263809 4 Dated:13/01/2024 | 250 MT/Day | Grant |
| 88 | Aggarwal Stone Crusher, Village Doiwala, Tehsil KHIZRZBAD, District Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/NOC/2003/871 dated 24.11.2003 | Granted for 01/04/2023 - 31/03/2024 dt. 24.01.2023 | HSPCB/Consent/ : 313129223YAMCTO31985423 Dated:24/01/2023 | 250 MT/Day | Grant |
| 89 | Mehta Stone Crusher, Village Doiwala, District Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/NOC/2003/4159 dated 20.03.2003 | Granted for 01/04/2023 - 31/03/2024 dt. 03.02.2023 | HSPCB/Consent/ : 313129223YAMCTOA3222931 5 Dated:03/02/2023 | 100 MT/Day | Grant |
| 90 | Patiala Stone Crusher, Village Ballewala, Tehsil Chhachhrauli, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/NOC/2003/761 dated 31.10.2003 | Granted for 01/04/2023 - 31/03/2024 dt. 06.03.2023 | HSPCB/Consent/ : 313129223YAMCTOA3258244 6 Dated:06/03/2023 | 250 MT/Day | Grant |
| 91 | Neelkanth Stone Crushing Co. (Old name Surindra Stone Crusher Industries), Village Doiwala, Tehsil Chhachhrauli, District Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HWPCB/NOC/96/26 66 dated 24.09.1996 | Granted for 01/04/2023 - 31/03/2024 dt. 18.01.2023 & Granted for 01/04/2024 - 31/03/2025 dt. 13.01.2024 | HSPCB/Consent/ : 313129223YAMCTOA3145120 3 Dated:18/01/2023 & HSPCB/Consent/ : 313129224YAMCTOA5328690 5 Dated:13/01/2024 | 250 MT/Day | Grant |
| 92 | Jai Ganpati Stone Crusher, Village Doiwala, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/NOC/2004/1575 dated 22.03.2004 | Granted for 01/04/2023 - 31/03/2028 dt. 17.03.2023 | HSPCB/Consent/ : 313129223YAMCTO34273763 Dated:17/03/2023 | 250 MT/Day | Grant |
| 93 | Bhoomi Stone Crusher, Vill Doiwala, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/NOC/2003/1365 dated 26.02.2004 | Granted for 01/04/2023 - 31/03/2024 dt. 11.01.2023 | HSPCB/Consent/ : 313129223YAMCTOA3139487 1 Dated:11/01/2023 | 200 MT/Day | Grant |

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| 94 | Parkash Stone Crusher, Village Ballewala, Tehsil Chhachhrauli, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | WPCB/91/1058 dated 04.01.1994 | Granted for 01/04/2023 - 31/03/2024 dt. 03.03.2023 | HSPCB/Consent/ : 313129223YAMCTOA33801997 Dated:03/03/2023 | 250 MT/Day | Grant |
| 95 | Chandermani Stone Crusher, Vill Doiwala, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | Norecord is avialable in the official record. | Granted for 09/04/2023 - 31/03/2028 dt. 09.04.2023 | HSPCB/Consent/ : 313129223YAMCTOA35068713 Dated:09/04/2023 | 250 MT/Day | Grant |
| 96 | Ravi Stone Crusher, Vill Doiwala, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/NOC/2004/1501 dated 19.03.2004 | Granted for 01/04/2023 - 31/03/2024 dt. 16.01.2023 & Granted for 01/04/2024 - 31/03/2025 dt. 15.01.2024 | HSPCB/Consent/ : 313129223YAMCTOA31854215 Dated:16/01/2023 & HSPCB/Consent/ : 313129224YAMCTOA52807836 Dated:15/01/2024 | 250 MT/Day | Grant |
| 97 | Vasundhara Stone Crusher, Village Doiwala, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HWPC/NOC/3452 dated 19.10.1996 | Granted for 01/04/2023 - 31/03/2024 dt. 03.02.2023 | HSPCB/Consent/ : 313129223YAMCTOA32235836 Dated:03/02/2023 | 200 MT/Day | Grant |
| 98 | Mohit Stone Crusher, Village Doiwala, P.O., Devdhar, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/NOC/2003/4033 dated 24.02.1993 | Granted for 23/08/2022 - 31/03/2027 dt. 23.08.2022 | HSPCB/Consent/ : 313129222YAMCTOA26765903 Dated:23/08/2022 | 500 MT/Day | Grant |
| 99 | Saraswati Stone Crusher, Village Ranipur, Teshil Bilaspur, District Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/Consent/ : 313129217YAMCTE 3686889 Dated:10/01/2017 | Granted for 01/04/2023 - 31/03/2033 dt. 01.02.2023 | HSPCB/Consent/ : 313129223YAMCTOA32152282 Dated:01/02/2023 | 100 MT/Day | Grant |
| 100 | Bharat Construction Company (Stone Crusher), Village Nathanpur, Tehsil Chhachhrauli, District Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/Consent/ : 313129217YAMCTE 3870723 Dated:31/03/2017 | Granted for 01/04/2019 - 31/03/2029 dt. 05.05.19 | HSPCB/Consent/ : 313129219YAMCTOA6483240 Dated:05/05/2019 | 100 MT/Day | Grant |
| 101 | Ganpati Stone Crusher, Village-Ranipur, Tehsil-Bilaspur, District Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/YMN/1367 dated 03.08.2017 | Granted for 01/04/2020 - 31/03/2025 dt. 07.02.2020 | HSPCB/Consent/ : 313129220YAMCTOA7092076 Dated:07/02/2020 | 450 MT/Day | Grant |

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| 102 | Salsar Stone Crusher, Village Rulaheeri, Tehsildar Bilaspur, District Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | No. HSPCB/Consent/ : 313129216YAMCTE 3493070 Dated:30/12/2016 | Granted for 01/04/2023 - 31/03/2028 dt. 27.01.2023 | HSPCB/Consent/ : 313129223YAMCTOA3215437 1 Dated:27/01/2023 | 100 MT/Day | Grant |
| 103 | Mansa Devi Stone Crusher, Village Rulaheeri, Tehsil Bilaspur, District Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | No. HSPCB/Consent/ : 313129217YAMCTE 3492789 Dated:06/01/2017 | Granted for 01/04/2022 - 31/03/2027 dt. 21.01.2022 | HSPCB/Consent/ : 313129222YAMCTOA1921860 6 Dated:21/01/2022 | 450 MT/Day | Grant |
| 104 | KDS Excavation and Mining Pvt Ltd, Village Milkra, Tehsil Bilaspur, District Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/YMN/1535 dated 05.09.2017 | Granted for 28/10/2017 - 31/03/2027 dt. 30.10.17 | HSPCB/Consent/ : 313129217YAMCTOA4577153 Dated:30/10/2017 | 1500 MT/Day | Grant |
| 105 | Krishna Stone Crusher and Screening Plant, Village Nagli-32, Tehsil Khizrabad, District Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/YMN/1494 dated 25.08.2017 | Granted for 01/04/2021 - 31/03/2026 dt. 06.01.2021 | HSPCB/Consent/ : 313129221YAMCTOA8619183 Dated:11/02/2021 | 250 MT/Day | Grant |
| 106 | Anant Stone Crusher Unit 3, Village-Bailgarh, Tehsil-Khizrabad, District Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/YMN/1798 dated 20.09.2017 | Granted for 01/04/2020 - 31/03/2025 dt. 11.02.2020 | HSPCB/Consent/ : 313129220YAMCTOA7219287 Dated:11/02/2020 | 3200 MT/Day | Grant |
| 107 | Vikas Pruthi and Co, Village Bailgarh, Tehsil Khizrabad, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | No. HSPCB/Consent/ : 313129217YAMCTE 4604995 Dated:30/10/2017 | Granted for 01/04/2022 - 31/03/2025 dt. 20.01.2022 | HSPCB/Consent/ : 313129222YAMCTOA1915105 6 Dated:20/01/2022, | 3100 MT/Day | Grant |
| 108 | Shiv Shakti Stone Crusher, Village Majri Tapu, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | No. HSPCB/Consent/ : 313129217YAMCTE 4573060 Dated:30/10/2017 | Granted for 01/04/2019 - 31/03/2024 dt. 04.02.19 | HSPCB/Consent/ : 313129219YAMCTO6178378 Dated:04/02/2019 | 200 MT/Day | Grant |
| 109 | Madhav Enterprises, Village Majri Tapu, Tehsil Jagadhri, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | No. HSPCB/Consent/ : 318505017YAMCTE 4664983 Dated:09/11/2017 | Granted for 01/04/2022 - 31/03/2024 dt. 29.04.2022 | HSPCB/Consent/ : 313129222YAMCTOA2266496 8 Dated:29/04/2022 | 200 MT/Day | Grant |

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| 110 | Polla Screening and Stone Crusher Plant, Village Nagli 32, Tehsil Bilaspur, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | No. HSPCB/Consent/ : 313129217YAMCTE 4754544 Dated:13/12/2017 | Granted for 08/02/2021 - 31/03/2025 dt. 08.02.21 | HSPCB/Consent/ : 313129221YAMCTOA9416031 Dated:08/02/2021 | 1200 MT/Day | Grant |
| 111 | Vaishnavi Stone Crusher and Screening Plant (Stone Crusher) (Old name Chaudhary Stone Crusher, Village Nagli 32, Tehsil Bilaspur Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | No. HSPCB/Consent/ : 313129217YAMCTE 4700138 Dated:20/11/2017 | Granted for 01/04/2022 - 31/03/2025 dt. 29.04.2022 | HSPCB/Consent/ : 313129222YAMCTOA2255471 5 Dated:29/04/2022 | 250 MT/Day | Grant |
| 112 | Mantra Devi Stone Crusher and Screening Plant, Village Rulaheri, Tehsildar Bilaspur, District Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | No. HSPCB/Consent/ : 313129217YAMCTE 4698978 Dated:21/11/2017 | Granted for 01/02/2022 - 31/03/2024 dt. 01.02.2022 | HSPCB/Consent/ : 313129222YAMCTOA1943282 8 Dated:01/02/2022 | 250 MT/Day | Grant |
| 113 | Green India Minerals Stone Crusher, Village- Nathanpur, Tehsil- Khizrabad, District Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/YMN/1370 dated 03.08.2017 | Granted for 01/04/2023 - 31/03/2028 dt. 18.01.2023 | HSPCB/Consent/ : 313129223YAMCTOA3160641 1 Dated:18/01/2023 | 3150 MT/Day | Grant |
| 114 | Adhishttha Stone Crusher, Village Majri Tapu, Tehsil Jagadhri, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | No. HSPCB/Consent/ : 313129217YAMCTE 4663289 Dated:09/11/2017 | Granted for 01/04/2022 - 31/03/2026 dt. 21.03.2022 | HSPCB/Consent/ : 313129222YAMCTOA2062217 1 Dated:21/03/2022 | 200 MT/Day | Grant |
| 115 | Shree Baba Balaknath Stone Crusher, Village Nathanpur, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | No. HSPCB/Consent/ : 313129218YAMCTE 4823086 Dated:17/01/2018 | Granted for 01/04/2022 - 31/03/2027 dt. 25.01.2022 | HSPCB/Consent/ : 313129222YAMCTOA1927889 6 Dated:25/01/2022 | 300 MT/Day | Grant |
| 116 | Balaji Stone Crusher, Village Rulaheri, Tehsil Bilaspur, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | No. HSPCB/Consent/ : 313129217YAMCTE 4753147 Dated:15/12/2017 | Granted for 01/04/2022 - 31/03/2025 dt. 29.04.2022 | HSPCB/Consent/ : 313129222YAMCTOA2242253 8 Dated:29/04/2022 | 250 MT/Day | Grant |

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| 117 | Shiv Surya Stone Crusher and Screening Plant, Village Shergarh, Tehsil Bilaspur, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | No. HSPCB/Consent/ : 313129217YAMCTE 4764510 Dated:09/12/2017 | Granted for 01/04/2022 - 31/03/2027 dt. 20.01.2022 | HSPCB/Consent/ : 313129222YAMCTO18851412 Dated:20/01/2022 | 3000 MT/Day | Grant |
| 118 | Yamuna Stone Crusher, Village Majri Tapu, Jagadhri, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | No. HSPCB/Consent/ : 313129217YAMCTE 4701812 Dated:09/12/2017 | Granted for 01/04/2022 - 31/03/2027 dt. 24.03.2022 | HSPCB/Consent/ : 313129222YAMCTOA2140913 1 Dated:24/03/2022 | 200 MT/Day | Grant |
| 119 | Haryana Stone Crusher, Village Majri Tapu, Jagadhri, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | No. HSPCB/Consent/ : 313129218YAMCTE 4805814 Dated:20/03/2018 | Granted for 01/04/2022 - 31/03/2027 dt. 01.01.2022 | HSPCB/Consent/ : 313129222YAMCTOA1841643 4 Dated:01/01/2022 | 250 MT/Day | Grant |
| 120 | Hazara Builder Group Stone Crusher, Village Belgarh, Khizrabad, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | No. HSPCB/Consent/ : 313129218YAMCTE 5010559 Dated:02/02/2018 | Granted for 01/04/2022 - 31/03/2027 dt. 20.01.2022 | HSPCB/Consent/ : 313129222YAMCTOA1910097 0 Dated:20/01/2022 | 200 MT/Day | Grant |
| 121 | Rajiv Gupta and Company Stone Crusher, Village Kanalsi Tehsil Jagadhri Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | No. HSPCB/Consent/ : 313129218YAMCTE 4992564 Dated:30/01/2018 | Granted for 01/04/2022 - 31/03/2025 dt. 13.04.2022 | HSPCB/2022/21681316GRTC TO00 Dated:13/04/2022 | 1250 MT/Day | Grant |
| 122 | Jai Shree Ram Stone Crusher, Village Kanalsi, Tehsil Jagadhri, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | No. HSPCB/Consent/ : 313129218YAMCTE 5144895 Dated:09/03/2018 | Granted for 06/04/2023 - 31/03/2025 dt. 06.04.2023 | HSPCB/Consent/ : 313129223YAMCTO19793907 Dated:06/04/2023 | 250 MT/Day | Grant |
| 123 | Him Putri Stone Crusher, Village Majri Tappu, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | No. HSPCB/Consent/ : 318505018YAMCTE 4940142 Dated:12/02/2018 | Granted for 01/04/2022 - 31/03/2027 dt. 10.02.2022 | HSPCB/Consent/ : 313129222YAMCTOA1951528 5 Dated:10/02/2022, | 250 MT/Day | Grant |

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| 124 | Neelkanthstonecrusher and Screening Plant, Village Majri Tapu, Tehsil Jagadhri, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | No. HSPCB/Consent/ : 313129218YAMCTE 5059921 Dated:22/02/2018 | Granted for 01/04/2023 - 31/03/2028 dt. 18.02.2023 | HSPCB/Consent/ : 313129223YAMCTO33437190 Dated:18/02/2023, | 200 MT/Day | Grant |
| 125 | Shiva Stone Crusher and Screening Plant (Stone Crusher), Village Kanalsi, Tehsil Jagadhri, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | No. HSPCB/Consent/ : 318505018YAMCTE 5107934 Dated:22/02/2018 | Granted for 01/04/2022 - 31/03/2027 dt. 28.01.2022 | HSPCB/Consent/ : 313129222YAMCTOA1934205 9 Dated:28/01/2022 | 200 MT/Day | Grant |
| 126 | Bharat Mata Stone and Screening Plant, Village Ranipur, Tehsil Bilaspur, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | No. HSPCB/Consent/ : 313129218YAMCTE 5218613 Dated:30/03/2018 | Granted for 01/04/2020- 31/03/2024 dt. 13.02.2020 | HSPCB/2020/7201329GRTCT 002 Dated:13/02/2020 | 200 MT/Day | Grant |
| 127 | Ambey Enterprises, Village Majri Tapu, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | No. HSPCB/Consent/ : 313129218YAMCTE 5144091 Dated:21/05/2018 | Granted for 01/04/2023 - 31/03/2028 dt. 15.03.2023 | HSPCB/Consent/ : 313129223YAMCTOA3343752 5 Dated:15/03/2023 | 250 MT/Day | Grant |
| 128 | Himgiri Enterprises, Village Kanalsi, Jagadhri, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | No. HSPCB/Consent/ : 313129218YAMCTE 5217013 Dated:10/04/2018 | Granted for 01/04/2023 - 31/03/2028 dt. 25.01.2023 | HSPCB/Consent/ : 313129223YAMCTOA3132887 5 Dated:25/01/2023 | 250 MT/Day | Grant |
| 129 | Hindustan Stone Aura, Ranipur, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | No. HSPCB/Consent/ : 313129218YAMCTE 5194227 Dated:30/03/2018 | Granted for 1/04/2021 - 31/03/2024 dt. 11.02.2021 | HSPCB/2021/8477361GRTCT 000 Dated:11/02/2021 | 1250MT/Day | Grant |
| 130 | Jai Maa Vaishno Enterprises(Stone Crusher), Village Belgarh, Tehsil Khizrabad, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | No. HSPCB/Consent/ : 313129218YAMCTE 5338809 Dated:31/05/2018 | Granted for 01/04/2023 - 31/03/2028 dt. 18.01.2023 | HSPCB/Consent/ : 313129223YAMCTOA3179080 5 Dated:18/01/2023 | 250MT/Day | Grant |

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| 131 | SARWARA STONE CRUSHER VILLAGE BELHARH, TEHSIL KHIZRABAD, YAMUNA NAGAR | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | No. HSPCB/Consent/ : 313129219YAMCTE 6219932 Dated:18/01/2019 | Granted for 01/04/2023 - 31/03/2024 dt. 02.03.2023 | HSPCB/Consent/ : 313129223YAMCTOA3347367 2 Dated:02/03/2023 | 1500 MT/Day | Grant |
| 132 | Bala Ji Gurbani Stone Crusher, Village Belgarh, Tehsil Khizrabad, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | No. HSPCB/Consent/ : 313129218YAMCTE 5125418 Dated:20/03/2018 | Granted for 10/04/2019 - 31/03/2024 dt. 13.04.19 | HSPCB/Consent/ : 313129219YAMCTOA6490083 Dated:13/04/2019 | 200 MT/Day | Grant |
| 133 | SAT GURUDEV STONE CRUSHER, Village- Majri Tapu, Tehsil- Jagadhri, Distt - Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | No. HSPCB/Consent/ : 313129219YAMCTE 6246007 Dated:22/02/2019 | Granted for 01/04/2023 - 31/03/2026 dt. 07.02.2023 | HSPCB/Consent/ : 313129223YAMCTO32052069 Dated:07/02/2023 | 200 MT/Day | Grant |
| 134 | Ashirwad Stone Crusher, Village Rulaheri, Tehsil Bilaspur, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | No. HSPCB/Consent/ : 313129219YAMCTE 6134353 Dated:06/02/2019 | Granted for 09/05/2019 - 31/03/2024 dt. 09.05.19 | HSPCB/Consent/ : 313129219YAMCTOA6545138 Dated:09/05/2019 | 200 MT/Day | Grant |
| 135 | VISHAVKARMA JI STONE CRUSHER VILLAGE BELGARH, TEHSIL KHIZRABAD, YAMUNA NAGAR | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | No. HSPCB/Consent/ : 313129219YAMCTE 6518040 Dated:25/04/2019 | Granted for 17/10/2019 - 31/03/2024 dt. 17.10.19 | HSPCB/Consent/ : 313129219YAMCTO6975784 Dated:17/10/2019 | 200 MT/Day | Grant |
| 136 | Shri Balaji Hanuman Traders, Village Kanalsi, Tehsil Jagadhri YAMUNANAGAR | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | No. HSPCB/Consent/ : 313129219YAMCTE 6892141 Dated:03/09/2019 | Granted for 01/04/2023 - 31/03/2028 dt. 22.03.2023 | HSPCB/Consent/ : 313129223YAMCTOA3378277 4 Dated:22/03/2023 | 500 MT/Day | Grant |
| 137 | Jagdamba Stone Aggregates Village Swabri, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | No. HSPCB/Consent/ : 313129219YAMCTE 6963449 Dated:07/10/2019 | Granted for 06/11/2019 - 31/03/2024 dt. 19.11.2019 & Granted for 01/04/2024 - 31/03/2029 dt. 28.01.2024 | HSPCB/Consent/ : 313129219YAMCTOA6999434 Dated:19/11/2019 & HSPCB/Consent/ : 313129224YAMCTOA5364409 0 Dated:28/01/2024 | 250 MT/Day | Grant |

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| 138 | S S Stone Crusher, Village Majri Tapu Tehsil Jagadhri Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | No. HSPCB/Consent/ : 313129218YAMCTE 4953454 Dated:19/01/2018 | Granted for 01/04/2023 - 31/03/2025 dt. 01.02.2023 | HSPCB/Consent/ : 313129223YAMCTOA3223187 8 Dated:01/02/2023 | 399 MT/Day | Grant |
| 139 | KRISHNA STONE CRUSHER VILL.BANABAHADARP UR, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | No. HSPCB/Consent/ : 313129219YAMCTE 6800413 Dated:22/08/2019 | Granted for 01/04/2023 - 31/03/2028 dt. 24.01.2023 | HSPCB/Consent/ : 313129223YAMCTOA3176006 9 Dated:24/01/2023 | 250 MT/Day | Grant |
| 140 | B.R. Stone Crusher Village Rampur Gainda, Tehsil Bilaspur, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | No. HSPCB/Consent/ : 313129219YAMCTE 6647084 Dated:10/07/2019 | Granted for 01/04/2022 - 31/03/2027 dt. 28.01.2022 | HSPCB/Consent/ : 313129222YAMCTOA1910418 0 Dated:28/01/2022 | 200 MT/Day | Grant |
| 141 | Shri Ganesh Stone Crusher, Village Ranipur, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | No. HSPCB/Consent/ : 313129218YAMCTE 5313961 Dated:01/06/2018 | Granted for 14/09/2020 - 31/03/2025 dt. 14.09.2020 | HSPCB/Consent/ : 313129220YAMCTO7975670 Dated:14/09/2020 | 2500 MT/Day | Grant |
| 142 | KAMLESH STONE CRUSHER VILLAGE BELGARH, TEHSIL KHIZRABAD, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | No. HSPCB/Consent/ : 313129218YAMCTE 4972476 Dated:30/01/2018 | Granted for 13/03/2020 - 31/03/2024 dt. 13.03.2020 | HSPCB/Consent/ : 313129220YAMCTOA7419104 Dated:13/03/2020 | 250 MT/Day | Grant |
| 143 | NEELKANTH STONE CRUSHER VILLAGE BELGARH, TEHSIL KHIZRABAD YAMUNANAGAR | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | No. HSPCB/Consent/ : 313129220YAMCTE 7427965 Dated:28/02/2020 | Granted for 30/04/2020 - 31/03/2025 dt. 01.05.2020 | HSPCB/Consent/ : 313129220YAMCTOA7500767 Dated:01/05/2020 | 150 MT/Day | Grant |
| 144 | DEVDHAR ENTERPRISES, VILLAGE DEVDHAR, TEHSIL KHIZRABAD, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | No. HSPCB/Consent/ : 313129218YAMCTE 5767835 Dated:02/12/2018 | Granted for 03/06/2020 - 31/03/2025 dt. 04.06.2020 | HSPCB/Consent/ : 313129220YAMCTO7635648 Dated:04/06/2020 | 200 MT/Day | Grant |

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| 145 | SHREE SHIV SAI STONE CRUSHER VILLAGE GOHRABANI, TEHSIL BILASPUR, YAMUNA NAGAR | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | No. HSPCB/Consent/ : 313129219YAMCTE 5581681 Dated:27/03/2019 | Granted for 01/04/2023 - 31/03/2025 dt. 07.02.2023 | HSPCB/Consent/ : 313129223YAMCTO32265880 Dated:07/02/2023 | 1250 MT/Day | Grant |
| 146 | Kamal Road Lines Stones and Screening (Stone), Village Nagli 32, Tehsil Bilaspur, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | No. HSPCB/Consent/ : 313129220YAMCTE 5252115 Dated:05/08/2020 | Granted for 19/08/2020 - 31/03/2025 dt. 20.08.2020 | HSPCB/Consent/ : 313129220YAMCTOA7994658 Dated:20/08/2020 | 1250 MT/Day | Grant |
| 147 | Ganga Industries (Stone Crusher) Village Belgarh, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | No. HSPCB/Consent/ : 313129220YAMCTE 7785924 Dated:04/08/2020 | Granted for 28/08/2020 - 31/03/2030 dt. 28.08.2020 | HSPCB/Consent/ : 313129220YAMCTOA8016905 Dated:28/08/2020 | 3000 MT/Day | Grant |
| 148 | Rudraya Stone Crusher Village Belgarh, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | No. HSPCB/Consent/ : 313129220YAMCTE 7579437 Dated:18/05/2020 | Granted for 28/08/2020 - 31/03/2025 dt. 28.08.2020 | HSPCB/Consent/ : 313129220YAMCTOA7962921 Dated:28/08/2020 | 1500 MT/Day | Grant |
| 149 | KHUSHI STONE CRUSHER VILLAGE RAMPUR GAINDA, BILASPUR YAMUNANAGAR | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | No. HSPCB/Consent/ : 313129220YAMCTE 7936593 Dated:11/08/2020 | Granted for 04/09/2020 - 31/03/2025 dt. 04.09.2020 | HSPCB/Consent/ : 313129220YAMCTOA8067307 Dated:04/09/2020 | 1000 MT/Day | Grant |
| 150 | SHRI SHASHANK SEKHAR STONE CRUSHER VILLAGE MAJRI TAPU, YAMUNA NAGAR | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | No. HSPCB/Consent/ : 313129220YAMCTE 8032332 Dated:02/09/2020 | Granted for 29/09/2020 - 31/03/2025 dt. 29.09.2020 | HSPCB/Consent/ : 313129220YAMCTO8131743 Dated:29/09/2020 | 600 MT/Day | Grant |
| 151 | Surya Stone Crusher Village Belgarh YAMUNANAGAR | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | No. HSPCB/Consent/ : 313129220YAMCTE 8063885 Dated:21/09/2020 | Granted for 09/10/2020 - 31/03/2025 dt. 09.10.2020 | HSPCB/Consent/ : 313129220YAMCTOA8180616 Dated:09/10/2020 | 1500 MT/Day | Grant |

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| 152 | GUJJAR STONE CRUSHER VILLAGE BELGARH, TEHSIL KHIZRABAD YAMUNANAGAR | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | No. HSPCB/Consent/ : 313129220YAMCTE 7428197 Dated:05/03/2020 | Granted for 16/10/2020 - 31/03/2025 dt. 16.10.2020 | HSPCB/Consent/ : 313129220YAMCTOA8198694 Dated:16/10/2020 | 200 MT/Day | Grant |
| 153 | Rebuttal Stone Crusher Village Belgarh Tehsil Pratap Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/Consent/ : 313129219YAMCTE 6596894 Dated:29/06/2019 | Grante for 27/11/2020 - 31/03/2025 dt. 27.11.2020 | HSPCB/Consent/ : 313129220YAMCTOA8287204 Dated:27/11/2020 | 250 MT/Day | Grant |
| 154 | Shree Harmilap Minerals, Village Ranipur, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | No. HSPCB/Consent/ : 318505020YAMCTE 8436039 Dated:18/12/2020 | Granted for 19/02/2021 - 31/03/2025 dt. 19.02.2021 | HSPCB/Consent/ : 313129221YAMCTOA9004524 Dated:19/02/2021 | 1500 MT/Day | Grant |
| 155 | SHREE ENTERPRISES STONE CRUSHER AND SCREENING PLANT Village-Swabdi, Tehshil-Bilaspur, District-Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | No. HSPCB/Consent/ : 313129221YAMCTE 8930319 Dated:05/02/2021 | Granted for 19/02/2021 - 31/03/2025 dt. 19.02.2021 | HSPCB/Consent/ : 313129221YAMCTOA9713894 Dated:19/02/2021 | 500 MT/Day | Grant |
| 156 | Shri Vinayak Minerals (Stone Crusher) Village Ranipur, Tehsil- Bilaspur, Dist. Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | No. HSPCB/Consent/ : 313129221YAMCTE 8587334 Dated:13/01/2021 | Granted for 22/03/2021 - 31/03/2025 dt. 22.03.2021 | HSPCB/Consent/ : 313129221YAMCTOA1002613 9 Dated:22/03/2021 | 5000 MT/Day | Grant |
| 157 | Jai Bajrang Bali Stone Crusher Village Belgarh, YAMUNANAGAR | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | No. HSPCB/Consent/ : 313129220YAMCTE 8031490 Dated:02/09/2020 | Granted for 09/04/2021 - 31/03/2026 dt. 09.04.2021 | HSPCB/Consent/ : 313129221YAMCTOA1017364 0 Dated:09/04/2021 | 1250 MT/Day | Grant |
| 158 | Enginics Infra Private Limited (Stone Crusher) Village Rulaheri Tehsil Bilaspur Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | No. HSPCB/Consent/ : 313129221YAMCTE 8705815 Dated:02/02/2021 | Granted for 15/04/2021 - 31/03/2026 dt. 15.04.2021 | HSPCB/Consent/ : 313129221YAMCTOA1120866 8 Dated:15/04/2021 | 3000 MT/Day | Grant |

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| 159 | Hindustan Stone Crusher Village Belgarh Tehsil Pratap Nagar YAMUNANAGAR | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | No. HSPCB/Consent/ : 313129221YAMCTE 11019221 Dated:01/04/2021 | Granted for 16/04/2021 - 31/03/2024 dt. 16.04.2021 | HSPCB/Consent/ : 313129221YAMCTOA1146633 1 Dated:16/04/2021 | 399 MT/Day | Grant |
| 160 | SHIV SHAKTI, village ghoro pipli tehsil jagadhri distt yamuna nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/Consent/ : 313129221YAMCTE 9441583 Dated:19/02/2021 | Granted for 10/05/2021 - 31/03/2024 dt. 10.05.2021 & Granted for 01/04/2024 - 31/03/2027 dt. 07.02.2024 | HSPCB/Consent/ : 313129221YAMCTOA1139100 7 Dated:10/05/2021 & HSPCB/Consent/ : 313129224YAMCTOA5735571 6 Dated:07/02/2024 | 500 MT/Day | Grant |
| 161 | GOBIND STONE CRUSHER, Village Belgarh, YAMUNANAGAR | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | No. HSPCB/Consent/ : 313129221YAMCTE 9362768 Dated:25/02/2021 | Granted for 14/07/2021 - 31/03/2029 dt. 14.07.2021 | HSPCB/Consent/ : 313129221YAMCTOA1305732 2 Dated:14/07/2021 | 395 MT/Day | Grant |
| 162 | Jai Luxmi Minerals (Stone Crusher) Village Mahiyudeenpur Tehsil Bilaspur Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | No. HSPCB/Consent/ : 313129221YAMCTE 11920653 Dated:10/05/2021 | Granted for 16/07/2021 - 31/03/2026 dt. 16.07.2021 | HSPCB/Consent/ : 313129221YAMCTOA1270861 9 Dated:16/07/2021 | 3000 MT/Day | Grant |
| 163 | Har Gobind Industries (Stone Crusher) Village Nagli 32 Tehsil Bilaspur Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | No. HSPCB/Consent/ : 313129221YAMCTE 9124689 Dated:10/02/2021 | Granted for 12/08/2021 - 31/03/2026 dt. 12.08.2021 | HSPCB/Consent/ : 313129221YAMCTOA1452914 5 Dated:12/08/2021 | 399 MT/Day | Grant |
| 164 | SURA BHACHARA SCREENING PLANT AND STONE CRUSHER(STONE CRUSHER), Village- Ranipur YAMUNANAGAR | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | No. HSPCB/Consent/ : 313129221YAMCTE 11018439 Dated:16/04/2021 | Granted for 12/08/2021 - 31/03/2026 dt. 12.08.2021 | HSPCB/Consent/ : 313129221YAMCTOA1358915 4 Dated:12/08/2021 | 1600 MT/Day | Grant |
| 165 | ARYAVAARTA DEVELOPERS PRIVATE LIMITED(STONE CRUSHER) Village-Ranipur YAMUNANAGAR | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | No. HSPCB/Consent/ : 313129221YAMCTE 10304120 Dated:05/03/2021 | Granted for 17/08/2021 - 31/03/2026 dt. 17.08.2021 | HSPCB/Consent/ : 313129221YAMCTOA1385449 3 Dated:17/08/2021 | 2000 MT/Day | Grant |

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| 166 | DM Stone Crusher, Village Belgarh Tehsil Pratap Nagar Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | No. HSPCB/Consent/ : 318505021YAMCTE 14361306 Dated:02/08/2021 | Granted for 17/02/2022 - 31/03/2026 dt. 18.02.2022 | HSPCB/Consent/ : 313129222YAMCTOA2017936 4 Dated:17/02/2022 | 2000 MT/Day | Grant |
| 167 | MAHADEV STONE CRUSHER., VILLAGE BELGARH, TEHSIL KHIZRABAD, YAMUNA NAGAR | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | No. HSPCB/Consent/ : 313129221YAMCTE 13079972 Dated:03/07/2021 | Granted for 19/04/2022 - 31/03/2027 dt. 19.04.2022 | HSPCB/Consent/ : 313129222YAMCTO21909588 Dated:19/04/2022 | 500 MT/Day | Grant |
| 168 | Sandhu Stone Crusher, Village Bellgarh, Tehsil Khizrabad, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | No. HSPCB/Consent/ : 313129218YAMCTE 5405342 Dated:11/07/2018 | Granted for 13/05/2022 - 31/03/2027 dt. 13.05.2022 | HSPCB/Consent/ : 313129222YAMCTOA2357198 7 Dated:13/05/2022 | 1600 MT/Day | Grant |
| 169 | Bala Ji Minerals (Stone Crusher), Village Belgarh Tehsil Pratap Nagar Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/Consent/ : 313129221YAMCTE 13777675 Dated:16/07/2021 | Granted for 18/02/2023 - 31/03/2027 dt. 18.02.2023 | HSPCB/Consent/ : 313129223YAMCTOA3304752 5 Dated:18/02/2023 | 2000 MT/Day | Grant |
| 170 | Bhagat Singh Stone Crusher, Village Belgarh, Tehsil Pratap Nagar, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/Consent/ : 313129221YAMCTE 13777777 Dated:16/07/2021 | Granted for 18/02/2023 - 31/03/2027 dt. 18.02.2023 | HSPCB/Consent/ : 313129223YAMCTOA3369334 8 Dated:18/02/2023 | 2000 MT/Day | Grant |
| 171 | Satluj Stone Crusher, Village Mahiyudinpur, Tehsil Bilaspur, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/Consent/ : 313129218YAMCTE 5147889 Dated:09/03/2018 | Granted for 16/05/2018 - 31/03/2028 dt. 30.05.2018 | HSPCB/Consent/ : 313129218YAMCTOA5314511 dt. 30.05.18 | 1250 MT/Day | Grant |
| 172 | Dahiya and Company Screening Plant (Stone Crusher), Village Mahiyudeenpur Tehsil Bilaspur Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/Consent/ : 313129220YAMCTE 8339658 Dated:20/11/2020 | Granted for 25/02/2021 - 31/03/2025 dt. 25.02.2021 | HSPCB/Consent/ : 313129221YAMCTOA8829144 Dated:25/02/2021 | 399 MT/Day | Grant |
| 173 | Deep Screening Plant and Stone Crusher Village Mahiyudeenpur Tehsil Bilaspur Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/Consent/ : 313129221YAMCTE 8451305 Dated:13/01/2021 | Granted for 05/03/2021 - 31/03/2025 dt. 05.03.2021 | HSPCB/Consent/ : 313129221YAMCTOA9254923 Dated:05/03/2021 | 396 MT/Day | Grant |

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| 174 | CHAUDHARY INDUSTRIES Village Mahiyudinpur, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/Consent/ : 313129220YAMCTE 7959837 Dated:14/08/2020 | Granted for 21/08/2020 - 31/03/2025 dt. 21.08.2020 | HSPCB/Consent/ : 313129220YAMCTO8036013 Dated:21/08/2020 | 3500 MT/Day | Grant |
| 175 | Jai bhole stone crusher Village Mahiyudeenpur YAMUNANAGAR | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/Consent/ : 313129220YAMCTE 8169781Dated:30/09/2020 | Granted for 01/04/2022 - 31/03/2027 dt. 20.01.2022 | HSPCB/Consent/ : 313129022YAMCTOA1895635 8 Dated:20/01/2022 | 250 MT/Day | Closed by its own |
| 176 | Khan Screening and Stone Crusher Co, Village Taharpur Kalan, Tehsil Chhachraul, District Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/Consent/ : 313129216YAMCTE 3275711 Dated:09/08/2016 | Granted for 11/01/2024 - 31/03/2025 dt. 11.01.2024 | HSPCB/Consent/ : 313129224YAMCTOA5160651 4 Dated:11/01/2024 | 390 MT/Day | Closed by its own |
| 177 | Chaudhary Brother Stone Crusher (old name New India construction) , Vill Ballewala, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | Norecord is avialable in the official record. | Granted for 30/06/2021 - 31/03/2022 dt. 30.06.2021 | HSPCB/Consent/ : 313129221YAMCTOA1259975 5 Dated:30/06/2021 | 100 MT/Day | Closed by its own |
| 178 | Sohi Stone Crushing Industry, Village Ballewala, Chhachharauli, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/NOC/3185 dated 11.10.1996 | Granted for 11/05/2022 - 31/03/2023 dt. 15.04.2022 | HSPCB/Consent/ : 313129222YAMCTOA2245091 7 Dated:15/04/2022 | 250 MT/Day | Closed by its own |
| 179 | Salasar Enterprises, Village Nathanpur, Tehsil Chhachhrauli, District Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | No. HSPCB/Consent/ : 313129216YAMCTE 3357563 Dated:10/10/2016 | Granted for 11/05/2022 - 31/03/2023 dt. 21.03.2022, | HSPCB/Consent/ : 313129222YAMCTOA2106437 7 Dated:21/03/2022 | 200 MT/Day | Closed by its own |
| 180 | Shree Enterprises, Village Majri Tapu, Tehsil Jagadhri , Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | No. HSPCB/Consent/ : 313129218YAMCTE 5022631 Dated:30/01/2018 | Granted for 01/04/2019 - 31/03/2024 dt. 12.06.19 | HSPCB/Consent/ : 313129219YAMCTOA6564510 Dated:12/06/2019 | 100 MT/Day | Closed by its own |
| 181 | Pankaj Trading Company (old name Beniwal Construction Works, Village Ranipur, District Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | No. HSPCB/Consent/ : 313129218YAMCTE 5193776 Dated:30/03/2018 | Granted for 11/05/2018 - 31/03/2023 dt. 30.05.2018 | HSPCB/Consent/313129218YAMCTOA5213080 dt. 30.05.18 | 1250 MT/Day | Closed by its own |

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| 182 | Aggarwal Stone Crusher, Village Ranipur, Khasra No. 44//24,25,47//4,5, Tehsil Bilaspur, Distt. - Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/Consent/ : 313129218YAMCTE 4840850 Dated:09/01/2018 | Granted for 01/04/2020 - 31/03/2023 dt. 11.02.2020 | HSPCB/Consent/ : 313129220YAMCTOA7279663 Dated:11/02/2020 | 1250 MT/Day | Closed by its own |
| 183 | Hind Stone Crusher, Village Doiwala, Tehsil Chhachhrauli, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/NOC/96/19 00 dated 16.07.1996 | Granted for 05/07/2018 - 31/03/2023 dt. 06.07.18 | HSPCB/Consent/ : 313129218YAMCTOA5392090 dt. 06.07.18 | 3000 MT/Day | Closed by its own |
| 184 | Garg Stone Crusher, V.P.O Gulabgarh, Chhachhrauli, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | WPCB/TAC/88/134 8 dated 24.06.1991 | Granted for 11/05/2021 - 10/05/2022 dt. 04.06.2021 | HSPCB/Consent/ : 313129221YAMCTOA1172021 0 Dated:04/06/2021, | 250 MT/Day | Closed by its own |
| 185 | Keshav Stone Crusher, Village Doiwala, Tehsil Chhachhrauli, Yamuna Nagar, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/NOC/2004/ 1571 dated 22.03.2004 | Granted for 11/05/2020 - 10/05/2021 dt. 26.05.2020 | HSPCB/Consent/ : 313129220YAMCTOA7634282 Dated:26/05/2020 | 250 MT/Day | Closed by its own |
| 186 | Yamuna Stonecrusher, Village Chuharpurkalan, Tehsil Chhachhrauli, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | Norecord is avialable in the official record. | Granted for 11/05/2020 - 10/05/2021 dt. 25.05.2020 | HSPCB/Consent/ : 313129220YAMCTOA7620976 Dated:25/05/2020, | 250 MT/Day | Closed by its own |
| 187 | Durga StoneCrusher, Village Chuharpur Kalan, Chhachhrauli, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | Norecord is avialable in the official record. | Granted for 11/05/2020 - 10/05/2021 dt. 26.05.2020 | HSPCB/Consent/ : 313129220YAMCTOA7634214 Dated:26/05/2020, | 250 MT/Day | Closed by its own |
| 188 | Jagdamba Stone Crusher, Village Doiwala, Chhachhrauli, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/2004/1484 dated 17.03.2004 | Granted for 11/05/2020 - 10/05/2021 dt. 26.05.2020 | HSPCB/Consent/ : 313129220YAMCTOA7621656 Dated:26/05/2020 | 250 MT/Day | Closed by its own |
| 189 | Shiv Shankar Stone Industries, Vill Kohliwala, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | WPCB/94/173-74 dated 10.10.1994 | Granted for 11/05/2020 - 10/05/2021 dt. 26.05.2020 | HSPCB/Consent/ : 313129220YAMCTO7634179 Dated:26/05/2020 | 250 MT/Day | Closed by its own |

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| 190 | Anant Stone Crusher, Vill Aryanwala, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/NOC/676 dated 20.03.1996 | Granted for 20/10/2020 - 10/05/2021 dt. 22.10.2020 | HSPCB/Consent/ : 313129220YAMCTOA8120395 Dated:22/10/2020 | 100 MT/Day | Closed by Board |
| 191 | Mohit Stone Crusher, Village Kohliwala, P.O., Devdhar, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/2004/1305 dated 19.11.2004 | Granted for 11/05/2020 To 10/05/2021 dt. 03.06.2020 | HSPCB/2020/7633159GRTCT 000 Dated:03/06/2020 | 200 MT/Day | Closed By Board |
| 192 | Kamboj Gram Udyog Mandal, Village Ballewala, Tehsil Chhachhrauli, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | WPCB/92/6886 dated 01.02.1994 | Granted for 11/05/2020 - 10/05/2021 dt. 06.07.2020 | HSPCB/Consent/ : 313129220YAMCTO7728737 Dated:06/07/2020 | 500 MT/Day | Closed By Board |
| 193 | Jamna Gram Udyog Mandal, Ballewala, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | WPCB/93/NOC/681 1 dated 27.12.1993 | Granted for 11/05/2019 - 10/05/2020 dt. 02.07.19 | HSPCB/Consent/ : 313129219YAMCTOA6687279 Dated:02/07/2019 | 100 MT/Day | Closed By Board |
| 194 | Maa Bhanbhoori Devi Stone Crusher (Old name Malik Stone and Screening Plant), Village Gorabani, Tehsil Bilaspur, District Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/Consent/ : 313129218YAMCTE 5394455 Dated:27/06/2018 | Granted for 11/05/2019 - 10/05/2020 dt. 14.08.19 | HSPCB/Consent/ : 313129219YAMCTOA6735031 Dated:14/08/2019 | 200 MT/Day | Closed by Board |
| 195 | Sai Stone Crusher, Village Nagli-32, PO DAYALGARH, Tehsil Bilaspur, District Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/Consent/ : 313129218YAMCTE 5393230 Dated:08/06/2018 | Granted for 04/02/2019 - 31/03/2022 dt. 22.03.19 | HSPCB/Consent/ : 313129219YAMCTOA6330800 Dated:22/03/2019 | 500 MT/Day | Closed by Board |
| 196 | Bhagwati Stone and Screening (Stone Crusher), Village Nagli 32, Tehsil Bilaspur, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/Consent/ : 313129219YAMCTE 6521324 Dated:29/04/2019 | Granted for 19/12/2018 - 31/03/2027 dt. 18.01.19 | HSPCB/Consent/ : 313129219YAMCTOA6124484 Dated:18/01/2019 | 200MT/Day | Closed by Board |
| 197 | Hans Stone and Screening (Stone Crusher), Village Nagli 32, Tehsil Bilaspur, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | Not applicable. Prosecution action has already been taken by this office for past violation. | Granted for 03/06/2019 - 31/03/2024 dt. 04.06.19 | HSPCB/Consent/ : 313129219YAMCTOA6609881 Dated:04/06/2019 | 200 MT/Day | Closed by Board |

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|-----|-------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------|---------------------------------------------------------------------|-----------------------------------------------------------|-------------|-----------------|
| 198 | R.R. Stone Crusher, Village- Nagli-32, Tehsil- Bilaspur, District Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/Consent/ : 313129017YAMCTE 4674722 Dated:17/11/2017 | Granted for 01/04/2022 - 31/03/2024 dt. 14.02.2022 | HSPCB/Consent/ : 313129222YAMCTO7397205 Dated:14/02/2022 | 2000 MT/Day | Closed by Board |
| 199 | Bajrangi Stone Crusher, Village Mhiudeenpur, Tehsil Bilaspur, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/Consent/ : 313129218YAMCTE 5126522 Dated:28/03/2018 | Closed by Board, Granted for 13/02/2021 - 31/03/2023 dt. 13.02.2021 | HSPCB/Consent/ : 313129221YAMCTOA9711824 Dated:13/02/2021 | 1250 MT/Day | Closed by Board |
| 200 | JRV Stone Crusher, Village Majri Tapu, Jagadhri, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | Norecord is avialable in the official record. | Closed by Board | Closed by Board | ... | Closed by Board |
| 201 | New Shree Guru Nanak Stone Crusher, Village Rampur Khadar, Tehsil Khizrabad, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/Consent/ : 313129217YAMCTE 4571525 Dated:02/12/2017 | Granted for 08/02/2018 - 31/03/2027 dt. 10.02.18 | HSPCB/Consent/ 332928YAMCTOA821042 dt. 10.02.18 | 3100 MT/Day | Closed by Board |
| 202 | Guru Kirpa Enterprises (Stone Crusher), Village Rampur Khadar, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/Consent/ : 313129218YAMCTE 4790939 Dated:09/01/2018 | Granted for 03/05/2018- 31/03/2022 dt. 10.05.2018 | HSPCB/Consent/313129218YAMCTO5280664 dt. 10.05.18 | 250 MT/Day | Closed by Board |
| 203 | Om Sai Stone Crusher, Village Rampur Khadar, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/Consent/ : 313129217YAMCTE 4809847 Dated:19/12/2017 | Granted for 24/01/2018 - 31/03/2022 dt. 06.02.18) | HSPCB/Consent/ 313129218YAMCTO 4951679 dt. 06.02.18 | 200 MT/Day | Closed by Board |
| 204 | Yamuna Industry (Stone Crusher) Village Ibrahimpur, Tehsil Chhachhrauli, Yamuna Nagar | As per EIA Notification dated 14.09.2006, Stone Crushing units are not required to obtain Environment Clearance. Moreover, no directions has been received from CPCB regarding obtaining Environment Clearance for stone crushing units. | HSPCB/Consent/ : 313129218YAMCTE 5202126 Dated:22/03/2018 | Granted for 05/04/2018- 31/03/2028 dt. 19.04.18 | HSPCB/Consent/: 313129218YAMCTOA 5256688 dt. 19.04.18 | 200 MT/Day | Closed by Board |

Para No. 7 (h) Particulars regarding show cause notices and closure notices issued and action taken on the same:- Details is as under:-

| Sr. No. | Name and Address of unit | SCN no. and date | Cloure order no. and dated | Date of Compliance of closure order | Compliance report sent to HO | Production Capacity | Status |
|---------|--------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------|--------------------------------------------------------------------------------------------|-------------------------------------|-------------------------------------------|---------------------|-----------------|
| 1 | Anant Stone Crusher, Vill Aryanwala, Yamuna Nagar | | HSPCB-070001/229/2021-HAZARDOUS WASTE MANAGEMENT CELL-HSPCB/96121/2022 dated 11.09.2022 | 02.03.2022 | HSPCB-180001/37/2022 dated 03.03.2022 | 100 MT/Day | Closed by Board |
| 2 | Mohit Stone Crusher, Village Kohliwala, P.O., Devdhar, Yamuna Nagar | | HSPCB-070001/250/2021-HAZARDOUS WASTE MANAGEMENT CELL-HSPCB/57058/2021 dated 10.08.2021 | 17.08.2021 | HSPCB/YR/2021/1195 dated 19.08.2021 | 200 MT/Day | Closed by Board |
| 3 | Kamboj Gram Udyog Mandal, Village Ballewala, Tehsil Chhachhrauli, Yamuna Nagar | | HSPCB/HWM/YNR-237/2020/1250-1253 dated 22.09.2020 | 25.09.2020 | HSPCB/YR/2020/8108 dated 25.09.2020 | 500 MT/Day | Closed by Board |
| 4 | Jamna Gram Udyog Mandal, Ballewala, Yamuna Nagar | | HSPCB/HWM/YNR-425/2020/1261-1264 dated 22.09.2020 | 25.09.2020 | HSPCB/YR/2020/8105 dated 25.09.2020 | 100 MT/Day | Closed by Board |
| 5 | Maa Bhanbhor Devi Stone Crusher (Old name Malik Stone and Screening Plant), Village Gorabani, Tehsil Bilaspur, District Yamuna Nagar | HSPCB/YR/2022/3125 dated 13.04.2022 | HSPCB/2018/117 dated 09.05.2018 | 30.05.2018 | HSPCB/YMN/2018/7748 dated 08.05.2018 | 200 MT/Day | Closed by Board |
| 6 | Sai Stone Crusher, Village Nagli-32, PO DAYALGARH, Tehsil Bilaspur, District Yamuna Nagar | HSPCB/YR/2020/681 dated 02.07.2021 | HSPCB-070001/302/2022-HAZARDOUS WASTE MANAGEMENT CELL-HSPCB/1/101462/2022 DATED 12.03.2022 | 21.04.2022 | HSPCB/YR/2022/3193-94-95 dated 25.04.2022 | 500 MT/Day | Closed by Board |

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|----|-----------------------------------------------------------------------------------------------|--------------------------------------|----------------------------------------------------------------------------------------------|------------|-----------------------------------------------|-------------|-----------------|
| 7 | Bhagwati Stone and Screening (Stone Crusher), Village Nagli 32, Tehsil Bilaspur, Yamuna Nagar | HSPCB/YR/2020/687 dated 02.07.2021 | HSPCB-070001/305/2022- HAZARDOUS WASTE MANAGEMENT CELL- HSPCB/1/100722/2022 DATED 09.03.2022 | 21.04.2022 | HSPCB/YR/2022/3186-3187-3188 dated 25.04.2022 | 200MT/Day | Closed by Board |
| 8 | Hans Stone and Screening (Stone Crusher), Village Nagli 32, Tehsil Bilaspur, Yamuna Nagar | HSPCB/YR/678 dated 02.07.2021 | HSPCB-070001/306/2022- HAZARDOUS WASTE MANAGEMENT CELL- HSPCB/1/101463/2022 DATED 12.03.2022 | 21.04.2022 | HSPCB/YR/2022/3190-91-92 dated 25.04.2022 | 200 MT/Day | Closed by Board |
| 9 | R.R. Stone Crusher, Village- Nagli-32, Tehsil- Bilaspur, District Yamuna Nagar | HSPCB/YR/2021/691 dated 02.07.2021 | HSPCB-070001/298/2022- HAZARDOUS WASTE MANAGEMENT CELL- HSPCB/1/101583/2022 DATED 10.03.2022 | 21.04.2022 | HSPCB/YR/2022/3196-97-98 dated 25.04.2022 | 2000 MT/Day | Closed by Board |
| 10 | Bajrangi Stone Crusher, Village Mhiudeenpur, Tehsil Bilaspur, Yamuna Nagar | HSPCB/YR/2020/656 dated 02.07.2021 | HSPCB-070001/51/2022- HAZARDOUS WASTE MANAGEMENT CELL- HSPCB/1/95124/2022 DATED 09.02.2022 | 14.02.2022 | HSPCB-180001/23/2022 dated 18.02.2022 | 1250 MT/Day | Closed by Board |
| 11 | JRV Stone Crusher, Village Majri Tapu, Jagadhri, Yamuna Nagar | HSPCB/YR/2018/14732 dated 01.01.2019 | HSPCB/2019/17229 dated 23.05.2019 | 20.05.2019 | HSPCB/YR/2019/17229 dated 23.05.2019 | ... | Closed by Board |
| 12 | New Shree Guru Nanak Stone Crusher, Village Rampur Khadar, Tehsil Khizrabad, Yamuna Nagar | HSPCB/YR/2019/2260 dated 12.09.2019 | HSPCB/2019/3318 dated 18.10.2019 | 31.10.2019 | HSPCB/YR/2019/3318 dated 18.10.2019 | 3100 MT/Day | Closed by Board |
| 13 | Guru Kirpa Enterprises (Stone Crusher), Village Rampur Khadar, Yamuna Nagar | HSPCB/YR/2019/3228 dated 06.11.2019 | HSPCB/HWM/YR-419/2020/351 dated 17.02.2020 | 28.02.2020 | HSPCB/YR/2020/5023-5024 dated 28.02.2020 | 250 MT/Day | Closed by Board |
| 14 | Om Sai Stone Crusher, Village Rampur Khadar, Yamuna Nagar | HSPCB/YR/2019/3222 dated 05.11.2019 | HSPCB/HWM/YR-418/2020/356 dated 17.02.2020 | 28.02.2020 | HSPCB/YR/2020/5019 dated 28.02.2020 | 200 MT/Day | Closed by Board |
| 15 | Yamuna Industry (Stone Crusher) Village Ibrahimpur, Tehsil Chhachhrauli, Yamuna Nagar | HSPCB/YR/2020/10743 dated 15.03.2021 | HSPCB-070001/153/2021- HAZARDOUS WASTE MANAGEMENT CELL- HSPCB/1/34576/2021 DATED 19.04.2021 | 19.04.2021 | HSPCB/YR/2021/230 dated 19.04.2021 | 200 MT/Day | Closed by Board |

Item No. 03

Court No. 2

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 481/2023

Balbir Sandhu & Ors.

Applicant(s)

Versus

State of U.P. & Anr.

Respondent(s)

Date of hearing: 04.08.2023

**CORAM: HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

Application is registered based on a letter petition received by post

ORDER

1. Balbir Sandhu and others have sent the present letter petition by post, which has been treated and registered as Original Application, complaining about illegal mining in District Saharanpur, Uttar Pradesh, District Yamuna Nagar, Haryana.

2. In their application, the applicants have expressed their grievances regarding the following aspects:-

Grievances regarding illegal mining in District Saharanpur, Uttar Pradesh:

1. Causing of loss of revenue to the extent of Rs. 5000/- by the Administrative Officers in collusion with the mining mafia.
2. Commercial Mining by illegal stone crushers in the flood plain area of river Yamuna in the name of mining on agricultural land.

3. Mining of about 1 crore 80 lakhs cubic meters sand, murum, boulder in three years without grant of CTE/CTO by PCB.
4. Illegal mining in the area of Yamuna on the basis of MM-11 permits issued for mining in agricultural land.
5. Misappropriation of amount of Rs. 350 crores in the name of reclaiming agricultural land for cultivation.
6. Misappropriation of GST reverse charge on mining in agricultural land.
7. Allowing illegal mining in area prohibited under the River Ganga (Rejuvenation, Protection and Management) Authorities Order, 2016 and MoEF&CC circular dated 14.02.2022.
8. Violation of Sustainable Sand Mining Guidelines, 2016 and Enforcement and Monitoring Guidelines for Sand Mining, 2020.
9. Concealment of information regarding mining in agricultural land by non-inclusion thereof in DSR.

Grievances of illegal mining in District Yamuna Nagar, Haryana:

1. Illegal mining by showing sale of sand as sale of boulder by misuse of Mineral Dealer License.
2. Illegal mining in the area of river Yamuna under the garb of E-Ravana issued for other places.
3. Continuance of illegal mining despite prohibitive orders passed by this Tribunal and Hon'ble Punjab and Haryana High Court.
4. Illegal recovery of Gunda Tax by unsocial elements on Government check-posts.
5. Investment of black money by money laundering in mining leases carried out in District Yamuna Nagar and Saharanpur.
6. Illegal mining under forged E-Ravanas procured from other States.

7. Illegal mining by showing longer distances in E-Ravana to enable the vehicles to make more round trips within the time mentioned.

8. Overloading of illegally mined material for transportation.

The applicant has further submitted that use of satellite imaginary and google maps will substantiate high incidence of illegal mining.

3. None has appeared for the applicants in the course of hearing on the present application today. The Registry is directed to ensure that VC link for hearing is sent to such applicants in advance to enable them to join the proceedings.

4. This Tribunal is empowered to *suo moto* take cognizance of the cases involving questions relating to environment arising out of the implementation of enactments specified in Schedule I of the National Green Tribunal Act, 2010 as held by Hon'ble Supreme Court in **Municipal Corporation of Greater Mumbai V/s. Ankita Sinha and others 2021 SSC Online SC 897**. Cognizance of such cases can also be taken by this Tribunal on the basis of letter petitions in accordance with settled principles of law governing Public Interest Litigation.

5. *Prima facie*, the averments made in the application regarding illegal mining in District Saharanpur, Uttar Pradesh and District Yamuna Nagar, Haryana raise questions relating to environment arising out of the implementation of the enactments specified in Schedule I to the National Green Tribunal Act, 2010.

6. Hon'ble Supreme Court and this Tribunal have passed orders in number of cases and given comprehensive directions to prevent illegal mining. Sustainable Sand Mining Guidelines, 2016 and Enforcement and Monitoring Guidelines for Sand Mining, 2020 have also been issued for

evolving appropriate mechanism to curb illegal mining. Yet cases making allegations of continuation of illegal mining continue to be filed.

7. In view of the averments made in the application, we consider it appropriate that a Joint Committee be constituted to verify the factual position and suggest appropriate remedial action. Accordingly, we constitute a Joint Committee under the Chairmanship of Chairman, Central Pollution Control Board (CPCB) which shall in addition comprise of Member Secretaries, Uttar Pradesh and Haryana and District Magistrates, Yamuna Nagar, Haryana and Saharanpur, Uttar Pradesh and direct the same to look into the following aspects: -

- a. Details of replenishment studies carried out in District Yamuna Nagar, Haryana and District Saharanpur, Uttar Pradesh respectively and DSRs prepared;
- b. Number of mining leases (area and quantity) and permits sanctioned in District Yamuna Nagar, Haryana and District Saharanpur, Uttar Pradesh respectively with details of EC/CTE/CTO;
- c. Number of mining permits for mining in agricultural land granted in District Yamuna Nagar, Haryana and District Saharanpur, Uttar Pradesh respectively with details of EC/CTE/CTO;
- d. Number of stone crushers established/operating in District Yamuna Nagar, Haryana and District Saharanpur, Uttar Pradesh respectively with details of EC/CTE/CTO;
- e. Status of compliance with Sustainable Sand Mining Guidelines, 2016 and Enforcement and Monitoring Guidelines for Sand Mining, 2020;
- f. Particulars regarding show cause notices and closure notices issued and action taken on the same;

- g. Particulars of criminal cases registered with details regarding name of the complainant, name of the accused and offence committed; and
 - h. Details of amount of environmental compensation imposed, recovered and utilized for restoration of environment.
8. The District Magistrates, Yamuna Nagar, Haryana and Saharanpur, Uttar Pradesh respectively are also directed to upload information regarding all mining leases, mining permits granted and stone crushers with details regarding EC/CTE/CTO in Districts Yamuna Nagar, Haryana and Saharanpur, Uttar Pradesh respectively within two weeks.
9. Sediment in the river and along the banks of the river are brought by the flow of the river stream which originates in the upstream which could be a mountain or a ground water source. These sediments flow along the river stream and deposit at various places depending upon the velocity of the river flow and topography of the river bed. These sediments consist of boulders, stones, pebbles, sand, gravel, clay, etc. The sediment plays an important role in maintaining the hydro-geology of river stream and also the aquatic ecosystem. The sediments along the river bank prevent flooding and erosion of the banks. In the river bed these sediments act as substrata for biological growth such as aquatic plants on which the fish and other animals depend upon. There has been rampant mining of these sediments mainly the sand, pebbles and stone for construction and other development activities. The mining has been going on indiscriminately along the river at various stretches right from the place of origin till it meets the final destination at sea. On account of such mining there has been reports of river bank erosions, flooding, destruction of aquatic habitat, depletion of ground water, etc. this adverse impact not only affects the river

system but also the farming and marginal communities who depend on the river for irrigation and other farm related activities. Given the above grave situation along Yamuna it will be appropriate that a holistic and comprehensive study be carried out. Accordingly, we constitute another Joint Committee under the Chairmanship of Chairman, Central Pollution Control Board (CPCB) which shall in addition comprise of (i) A Scientist not below the rank of Scientist G to be nominated by Secretary, Ministry of Environment, Forest & Climate Change (MoEF&CC); (ii) Senior Scientist to be nominated by Member Secretary, Central Pollution Control Board (CPCB); (iii) One Professor each from NIT, Kurukshetra and IIT, Roorkee to be nominated by the Directors thereof; and (iv) One Scientist from Space Application Centre, Ahmedabad to be nominated by Director thereof to carry out the study regarding the following aspects:-

- i. The source of sediment brought in by Yamuna from the upstream;
- ii. The amount/quantity of sediment brought by river Yamuna annually;
- iii. Deposition of the sediments at various locations and the quantity annually;
- iv. Mining activities being undertaken along the river Yamuna and the quantity (legally and illegally) along with geo-coordinates of the mining area on annual basis;
- v. Impact of such mining on the hydro-geology and environment of the river by undertaking holistic and cumulative impact of such mining on river ecosystem and river dynamics including the surrounding floodplain and the habitation.
- vi. To suggest remedial and methods to identify suitable locations to permit mining of the minerals with minimum adverse impact;
- vii. To suggest the mechanism to monitor the transportation of the minerals by utilizing information technology including drone to monitor the mining activities;
- viii. To suggest erosion control mechanisms and flood control mechanisms in the river to protect people and property; and

- ix. To suggest suitable methods to appropriately utilize the flood plain by undertaking agro based activities, fish culture activates etc. without harming the riverine eco-system.
- x. To suggest mechanisms or guidelines for utilization of environment compensation recovered from such violators for restoration of mining are.

10. Since above referred study will involve substantial additional work, it will be appropriate that the non-officials/experts are suitably remunerated for the same and the expenses incurred for compliance with orders passed by this Tribunal are also reimbursed to them. Accordingly, CPCB is directed to pay an amount of Rs. 1 lakh each towards such additional remuneration and travelling and boarding lodging expenses incurred by Members of the Joint Committee to them within 15 days from submission of the bills by them out of amount of environmental compensation lying deposited with CPCB. Chairman in consultation with the Members of the Committee may include any other Member/Expert/Institution for undertaking/assisting specific study.

11. The Director, Mining and Geology, Haryana and Director, Geology and Mining, Uttar Pradesh respectively, are directed to ensure that all requisite information regarding mining and stone crushing in District Yamuna Nagar and District Saharanpur respectively is provided to the Members of the Joint Committee as may be required by them

12. It may also be observed here that in the past there have been many incidences where the Member of the Joint Committee or team of officers visiting mining sites were assaulted/intimidated. Therefore, it will be of utmost importance that the Members of the joint Committee are provided requisite protection at the time of visit of the mining sites, stone crushers etc. Accordingly, Senior Superintendent of Police, District Yamuna Nagar

and District Saharanpur respectively are directed to ensure that sufficient police security is provided to the Members of the Joint Committee during their visit.

13. Factual and Action taken Reports may be submitted within two months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF.

14. The District Magistrates and Senior Superintendent of Police, District Yamuna Nagar and District Saharanpur respectively are directed to ensure that no mining and crushing is carried out in District Yamuna Nagar and District Saharanpur respectively without grant of EC, CTE and CTO as may be under the relevant environmental laws.

15. List for further consideration on 09.11.2023.

16. A copy of this order, along with a copy of the application and documents attached with the same, be forwarded to the Member Secretary, HSPCB, Member Secretary, UPPCB, MoEF&CC, CPCB, NIT, Kurukshetra, IIT, Roorkee, Space Application Centre, Ahmedabad, Director, Mining and Geology, Haryana, Director, Geology and Mining, Uttar Pradesh, District Magistrates and Senior Superintendent of Police, District Yamuna Nagar and District Saharanpur respectively by e-mail for requisite compliance.

Arun Kumar Tyagi, JM

Dr. A. Senthil Vel, EM

August 04, 2023
Original Application No. 481/2023
SN

Item No. 06

Court No. 2

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

(Through Physical Hearing with Hybrid VC Option)

Original Application No. 481/2023

Balbir Sandhu & Ors.

Applicants

Versus

State of U.P. & Anr.

Respondents

Date of hearing: 23.01.2024

**CORAM: HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER.
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER.**

Applicants: None for the applicants.

Respondents: Mr. Pradeep Misra Advocate for UPPCB. (Through VC)
Mr. Rahul Khurana, Advocate for HSPCB.
Mr. Atif Suhrawardy, Mr. Pankaj Kumar and Ms. Yogya Sharma Advocates for CPCB.
Mr. Nazumdin Scientist F CPCB.
Ms. Suhasini Sen and Ms. Surbhi, Advocates for MoEF & CC.

Application is registered based on a letter petition received by post

ORDER

1. In compliance of order dated 09.11.2023 report has been filed by the CPCB vide email dated 21.01.2024.
2. We have gone through the report filed by CPCB and we find that the same is not signed by the Chairman and the Members of the Joint Committee. There is no mention regarding visits by the Joint Committee to any of the sites in question. Observations and the recommendations of

the Committee are also lacking in view of fact that the Joint Committee has not undertaken field visits. The report purports to be a compilation of the information obtained from the concerned authorities without any verification regarding correctness thereof. There is complete non-compliance with the order passed by this Tribunal despite sufficient period of time having been granted regarding submission of the report. We express our displeasure and also condemn the manner in which the report has been prepared and filed without looking into the grievances of the applicants and verifying the factual position. Although such non-compliance warrants imposition of exemplary costs yet by taking a lenient view, we refrain from doing so. In the facts and circumstances we considered appropriate to direct the Joint Committee to submit in writing a brief preliminary report on 09.02.2024 as to how much time is required by it for making requisite factual verification in view of the averments made in the application and submitting fresh report in terms of order dated 04.08.2023 passed by this Tribunal.

3. In view of the averments made in the application, we also consider it appropriate to have response of (1) State of Uttar Pradesh through Chief Secretary, Government of Uttar Pradesh, (2) Principal Secretary, Department of Environment, Forest and Climate Change, Government of Uttar Pradesh, (3) Director, Department of Geology and Mining, State of Uttar Pradesh, (4) UPPCB, (5) District Magistrate, Saharanpur, Uttar Pradesh, (6) State of Haryana through Chief Secretary, Government of Haryana, (7) Additional Chief Secretary, Directorate Environment and Climate Change, Government of Haryana, (8) Director, Department of Mines and Geology, State of Haryana, (9) HSPCB, (10) District Magistrate, Yamuna Nagar, Haryana who stand impleaded as respondents No. 1 to 10. The Registry is directed to prepare and attach memo of parties to the

application and issue notices to respondents No. 1 to 10 requiring them to appear through duly authorized officer or Counsel on 09.02.2024 and file their reply/response within two weeks at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF.

4. List for further consideration on 09.02.2024.
5. Interim injunctive order dated 04.08.2023 shall continue till further orders to the contrary.
6. A copy of this order be forwarded to the Chairman, CPCB and Members of the Joint Committee and District Magistrates, Yamuna Nagar and Saharanpur and Senior Superintendents of Police, Yamuna Nagar and Saharanpur respectively by e-mail for requisite compliance.

Arun Kumar Tyagi, JM

Dr. Afroz Ahmad, EM

January 23rd 2024
AG